

BEFORE THE NATIONAL GREEN TRIBUNAL SITTING

AT PUNE

ORIGINAL APPLICATION NO. 218 OF 2024

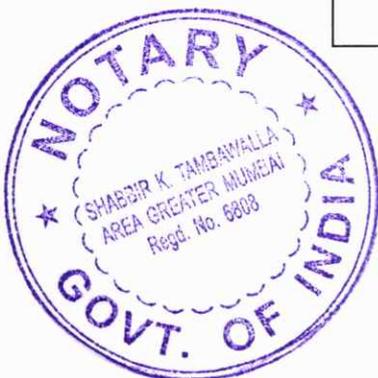
Dr (Mrs) Snehal Donde)...Applicant

VERSUS

Union of India and Ors)...Respondents

INDEX

SR NO	PARTICULARS	PAGE NOS
1	Additional Affidavit in Rejoinder on behalf of the Applicant	473 – 485
2	ANNEXURE A-1 - A copy of the letter dated issued by the Office of Divisional Commissioner, Konkan Division, appointing the Applicant as a Jal Nayak, along with a copy of a Government Resolution dated 30.11.2016	486 – 534
3	ANNEXURE A-2 - A copy of the email written by the Applicant to summarise the discussions undertaken during the meeting dated 22.04.2025	535 – 537
4	ANNEXURE A-3 COLLY - Copies of the minutes of the meeting dated 22.04.2025 and 28.04.2025	538 – 603



5	ANNEXURE A-4- A copy of the work order dated 13.03.2024, along with some of the pages of the tender documents issued by the Respondent No. 2	604 – 608
6	ANNEXURE A-5- A copy of the email of the Applicant dated 03.04.2025	609 – 610
7	ANNEXURE A-6 - A copy of the letter of the Executive Engineer of the Irrigation Department, Thane dated 01.04.2024	611 – 619
8	ANNEXURE A-7-A copy of the satellite images of the Waldhuni River collated by the Applicant from 2011-2024	620 – 625



BEFORE THE NATIONAL GREEN TRIBUNAL SITTING
AT PUNE

ORIGINAL APPLICATION NO. 218 OF 2024

Dr (Mrs) Snehal Donde)...Applicant

VERSUS

Union of India and Ors)...Respondents

**ADDITIONAL AFFIDAVIT IN REJOINDER ON BEHALF
OF THE APPLICANT**

I, Dr Snehal Donde, Indian Adult residing at 19C/603, New Dindoshi Garden Hill Society, New MHADA Colony, Film City Road, Dindoshi Goregaon (East) Mumbai, the Applicant No. 1 herein do hereby solemnly affirm and declare as under:

1. I say that I am the Applicant in the above captioned Original Application and have read the Application and am familiar with its contents. I say that I have also read and understood the contents of the Affidavit of the Respondent No. 5 MPCB dated 7th January 2025. I therefore say that I am competent to depose in the present Additional Affidavit in Rejoinder



2. I say that I am filing the present additional affidavit in Rejoinder with the limited intention to bring certain material information on record.

LOCUS OF THE APPLICANT

3. In relation to the issue of the locus of the Applicant in her capacity as a “Jal Nayak” in the Chala Januya Nadila initiative of the State Government, I say that the position is a voluntary position, and the Applicant has appointed in the said position in the year 2017 due to her extensive professional and academic expertise in the field of limnology, zoology and biology. In her capacity as Jal Nayak, the Applicant works as a civil society representative with expertise on the subject of river protection and preservation, and the Applicant is not, in any capacity, a representative or employee of the State Government. A copy of the letter dated issued by the Office of Divisional Commissioner, Konkan Division, appointing the Applicant as a Jal Nayak, along with a copy of a Government Resolution dated 30.11.2016 stating that the position of a



Jal Nayak is a voluntary position has been annexed hereto and marked as **Annexure A-1**

4. I say that the filing of the present Application became necessary due to the negligence of the Respondent Authorities in implementing various directives and decisions taken to protect and preserve the rivers covered within the Chala Juniya Nadila campaign. It is pertinent to note that the Respondent No. 3 Collector, and the Municipal Commissioner of the Respondent No. 4 where to work in coordination to take necessary steps identified in the minutes of the meeting dated 22.12.2022 of the Chala Januiya Nadila, in a phase-wise, time-bound manner. In fact, the said minutes show that it was decided that a report was supposed to be submitted to the Divisional Commissioner to bring on record the action taken in pursuance to the steps identified in the minutes of the meeting. Also as per the guidelines given in the Government Resolution no. 8222 dated 20.01.2023, a timeline was fixed for the river rejuvenation programme and the steps to be taken under the programme, as per which a deadline of 5.06.2023 was assigned for a report to be prepared by the Nodal officer in consultation with the Jal Praharis to submit



it to the District Committee, and the Chairman of the District Committee (the Collector) was required to submit it to the State-Level Committee of the Government. The Non-government members and civil society representatives of the State-Level Committee and experts were supposed to finalize the report with an action plan by 14.09.2023 for the Secretary, of the Water Resource Department (as a State Nodal officer) to further coordinate with the Collector or Municipal Commissioner respectively for resolving the various issues identified and outlined in the report. The Divisional Commissioner was then required to supervise the follow-up of progress reports from the Collector of the region. However, since December 2022 not a single meeting for the Chala Januiya Nadila programme has been convened by the Collector, although the civil society representatives such as the Applicant have tried to conduct review meetings with the support of Secretary and Joint Secretary of District Committee, Thane Municipal Corporation, each municipal Corporation/Council and have suggested detailed action plans, due to the delay in execution of the steps highlighted in the Government Resolutions no. 8222 dated 14.10.2022 & 20.01.2023 pertaining to the Chala Januya Nadila



programme. It is submitted that even the Chief Secretary has not conducted meetings for follow up and action as per CJN GR no. 8222 dated 30th Sept, 2022, although water scarcity, climate change and river pollution have exacerbated. As highlighted in the Application and the previous affidavit of the Applicant, although the concretisation and discharge of untreated sewage from textile plants into the Waldhuni river has been regularly raised by the Applicant and other aggrieved citizens, no steps have been taken by the Respondent Government authorities to address these issues.

5. It is submitted that subsequent to the meeting convened by the Commissioner of the Thane Municipal Corporation dated 24th July 2024 (for which minutes were circulated on 7th August 2024) referred to in my previous affidavit, the review meeting held under the Chala Januya Nadila programme was on 22.04.2025, 28.04.2025 and 8.05.2025. It is pertinent to note that the Chala Januya Nadila programme, through various Government Resolutions have constituted three distinct Committees for the supervision and implementation of the programme/initiative namely at the State Level (to be convened by the Chief Secretary of

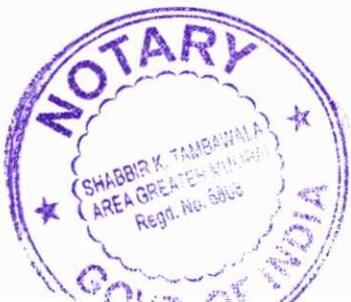


478

551

the State Government, a District Level Committee (constituted by the Collector and to be held on a monthly level) and at the level of the Municipal Corporation/Council (to be convened by the Commissioner of the Municipal Corporation/Council). However, since the past two years the State Level meetings which should be convened by the Chief Secretary of the State Government t have not been held at all. The District Level Committees have been convened from time to time but have not even been attended by the Collector since December 2022.

6. During the course of the meetings dated 22.04.2025, 28.04.2025 and 8.05.2025, the issues raised by me, particularly in relation to the concretisation of the Waldhuni river were discussed again, however no steps have been taken by the Respondent Authorities to redress the issues raised. A copy of the email written by the Applicant to summarise the discussions undertaken during the meeting dated 22.04.2025 has been annexed hereto and marked as **Annexure A-2**. Copies of the minutes of the meeting dated



22.04.2025 and 28.04.2025 have been annexed hereto and marked as **Annexure A-3** colly.

7. I further say that it is settled law, as provided for under Section 18 (2) of the National Green Tribunal Act, 2010, that “any person aggrieved” by environmental destruction/pollution/issue raising a substantial question of environmental law has the ability to approach this Hon’ble Tribunal under Section 14, 15 and 16 of the National Green Tribunal Act, 2010.

STATUS OF THE WALDHUNI RIVER AS A RIVER

8. I repeat and reiterate my averment in my previous Affidavit in Rejoinder that the factum of the status of the Waldhuni River as a river cannot be disputed by the Respondent Authorities, including the Respondent No. 2 Water Resources Department, when the status of the River and its pollution has been an admitted fact by these Respondent Authorities in various documents, including those



submitted before this Hon'ble Tribunal as well as the Hon'ble Supreme Court.

9. I further say that in terms of a Government Resolution dated 3.05.2018 for floodline demarcation and restricted zones to control flood disaster and encroachments, a work order dated 13.03.2024 (for a project budgeted at Rs.21,95,048/-) issued by the Respondent No. 2 confirms that the Respondent No. 2 has in fact initiated steps back in March 2024 to identify, map and demarcate the Waldhuni River and its blue and red floodlines. However for reasons best known to itself, the work of demarcating the floodlines of the Waldhuni River has not been completed till date. A copy of the work order dated 13.03.2024, along with some of the pages of the tender documents issued by the Respondent No. 2 that were obtained vide RTI Application have been annexed hereto and marked as **Annexure A-4**. I say that I have since come to learn that the work of mapping and identifying the floodlines of the Waldhuni river has been completed in October in 2023 but the Respondent Irrigation



Department has not notified the same till date and has not released the flood line map in the public domain till date.

10.I repeat and reiterate my submissions in my previous affidavit that Section 22 of the Maharashtra Regional and Town Planning Act, 1966 stipulates the contents of a Development Plan, under which, sub-section 22(j) specifically directs the Planning Authority to incorporate, *“proposals for flood control and river pollution within the Development plan.”*

11.Similarly, Section 14 of the Maharashtra Regional and Town Planning Act, 1966 provides that the Regional Plan of an area may provide for, *“prevention of erosion, provision of afforestation or, reforestation, improvement and redevelopment of water front areas, rivers and lakes”*

12.It is submitted therefore that rivers are meant to be demarcated in Development Plan and Regional Plan as the case maybe under the provisions of the Maharashtra



Regional and Town Planning Act, 1966 along with various circulars issued by the Respondent No. 2 itself since 1989, and the Respondent No. 2 has failed in its statutory responsibility in undertaking the said work. The Applicant has raised the said issue, amongst other queries regarding untreated sewage being released in the river, in an email to the Respondent No. 2 and 5 dated 03.04.2025. A copy of the email of the Applicant dated 03.04.2025 has been annexed hereto and marked as **Annexure A- 5**.

13.I further say that as per the letter of the Executive Engineer of the Irrigation Department, Thane itself dated 01.04.2024 issued to the Respondent Ambarnath Municipal Council itself noted serious issues in the manner in which the river bed of the Waldhuni river was being concretised and encroached upon because of the construction work being undertaken near/arising from the Shiv Mandir. The said letter quoted various provisions of law and Government Resolutions on the issue of illegal encroachments on river beds and also mentioned that a site inspection had been conducted on 17.05.2023. Inter alia, the letter cited a



Government Resolution dated 06.05.2016 issued by the Urban Development Department of the State Government **which called for records being prepared with satellite images taken every 6 months to monitor encroachments/unauthorised constructions.** The Executive Engineer of the Irrigation Department, Thane therefore called upon the Ambarnath Municipal Council to take necessary steps to stop such encroachments from occurring and to remove/demolish such encroachments in its capacity as an Urban Local Body. However no steps have been taken by the Respondent Ambarnath Municipal Council to maintain buffers zones in Town Planning designs by procuring satellite images/maps of Waldhuni river stream orders, or to remove such encroachments, including the concretisation of the Waldhuni river for the Shiv Mandir project. A copy of the letter of the Executive Engineer of the Irrigation Department, Thane dated 01.04.2024 has previously been included in the List of Documents submitted by the Applicant and has also been annexed hereto and marked as **Annexure A-6**. It is submitted that satellite images collated by the Applicant from 2011-2024 shows the excessive amount of construction and



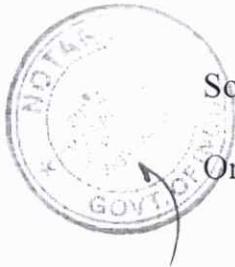
concretisation of the Waldhuni river, particularly after 2015. The images reveal the shocking manner in which a large portion of the river has been completely encroached upon to the extent it has been completely concretised. A copy of the satellite images collated by the Applicant from 2011-2024 has been annexed hereto and marked as **Annexure A - 7**.

14. It is submitted that the complete and utter apathy of the Respondent Authorities in protecting and preserving the Waldhuni river has constrained the Applicant to approach this Hon'ble NGT seeking reliefs to preserve and protect the Waldhuni river from concretisation and encroachments and to ensure compliance of the various commitments and action points announced by the Respondent Authorities themselves to stop the concretisation of the river bed of the Waldhuni river.

15. For the abovesaid reasons, I say that the prayers in the present Original Application deserve to be made absolute



16. For the abovesaid reasons, I say that the prayers in the present Original Application deserve to be made absolute



Solemnly declared at Mumbai)

On this 11th day of June, 2025)

Donde
APPLICANT NO. 1



Dr (Mrs) Snehal Donde

Identified by me

Ronita

RONITA BHATTACHARYA BECTOR

Advocates for the Applicant

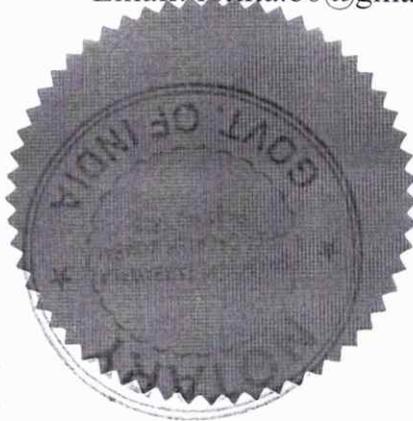
Before me

Office No. 17, 1st Floor, Rohit Chambers,

Janmabhoomi Marg, Fort,

Mumbai – 400 001

Email: ronita.b6@gmail.com



BEFORE ME

S. K. Tambawalla
S. K. TAMBAWALLA
ADVOCATE HIGH COURT
B-23, Taheri Manzil
Nesbit Road, Mazgaon
Mumbai - 400 010 11-6-25

NOTARY & REGISTERED
22613 11/6/25
Sr. No..... dt.....

EXP. Dt.
29.09.2029



विभागीय आयुक्त कोकण विभाग यांचे कार्यालय
रोजगार हमी योजना शाखा



कोकण भवन, २ रा मजला, कक्ष क्र. २२५ सी.बी.डी.बेलापुर नवी मुंबई ४००६१४, दुरध्वनी / फॅक्स क्र. २७५७१६४३
ई-मेल : egfdc.kokan-mh@gov.in

क्र.मग्रारोहयो/टे-५/ जलशि / जलनायक/२४/०५/१७
दिनांक :- ०५/०५/२०१७

प्रति,
श्रीम.स्नेहल दोंडे
गोरेगाव, मुंबई

विषय :- राज्यस्तर व विभागस्तरावरील जलनायकांच्या निवडीबाबत.
संदर्भ:-१.जलसंपदा विभागाच्या शासन निर्णय क्र.वाल्मी-२०१६/प्र.क्र.६९/१६
लाक्षेवि(आस्था) दि.३०/११/२०१६
२.उपमहासंचालक, यशदा, पुणे यांचेकडील अ.शा.पत्रक्र. - जलसाके/०६
दि. १४/०२/२०१७
३.संचालक जलसाक्षरता केंद्र, यशदा, पुणे याचेकडील पत्रक्र. -
जा.क्र.जसाके-१६१७/प्र.क्र.७/कार्य २/२५ दि.२७/०४/२०१७

उपरोक्त संदर्भिय पत्र क्रमांक ३ अन्वये आपली विभागस्तरीय जलनायक या पदासाठी निवड करण्यात आली आहे. तरी आपण जलसंपदा विभागाच्या शासन निर्णय क्र.वाल्मी-२०१६/प्र.क्र.६९/१६ लाक्षेवि(आस्था) दि.३०/११/२०१६ नुसार व यशदा, पुणे यांचे सुचनेनुसार काम करावे.

सुलभ संदर्भासाठी संचालक, जलसाक्षरता केंद्र, यशदा, पुणे याचेकडील संदर्भिय पत्र सोबत जोडले आहे.

सोबत :- संदर्भिय पत्र क्र.३

(प्रभाकर देशमुख)

विभागीय आयुक्त कोकण विभाग



560

English translation of original document in Marathi

TRANSLATION COPY OF PAGE No. 486

487

**Office of Divisional Commissioner, Kokan Division
Employment Guarantee Scheme Branch**

Kokan Bhvan, 2nd Flr., R.No.225, C.B.D. Belapur,
Navi Mumbai 400614, Tel/Fax 27571643
Email: egsdc.kokan-mh@gov.in

No. M Gra Ro Ha Yo/T-5/Jalashi/ Jalanayak/284/05/17
Date: 05.05.2017

To,
Smt. Snehal Donde
Goregaon, Mumbai

Subject: Regarding selection of Jalanayaks on State Level and
Divisional Level.

Reference: 1. Water Resources Department Government
Resolution No. Valmi-2016/ Pra.Kra. 69/16 Laksha
Vi (Astha) Dt. 30.11.2016.

2. Semi Govt. Letter No. jala Sa ke/06 dt.14.02.2017
from Dy. Director General, Yashada, Pune
dt.14.02.2017.

3. Letter No. Ja Sa Ke-1617/Pra.Kra.7/Karya 2/25
dt.27.04.2017 from the Director, Water Awareness
Centre, Yashada, Pune.

You have been selected for the post of Divisional Level
'Jalanayak', vide letter at Ref.No.3 above. You may therefore start
working as per the instructions in water Resources Government
Resolution No. Valmi-2016/ Pra.Kra. 69/16 Lakshe Vi (Astha) Dt.
30.11.2016, and as the instructions from Yashada, Pune.

Letter under reference from the Director, Water Awareness
Centre, Yashada, pune is enclosed for easy reference.

Encl: Letter at Ref.No.3

Sd/-
(Prabhakar Deshmukh)
Divisional Commissioner, Kokan Division



विभागीय आयुक्त कोकण विभाग यांचे कार्यालय
रोजगार हमी योजना शाखा



कोकण भवन, २ रा मजला, कक्ष क्र.२२५ सी.बी.डी.बेलापुर नवी मुंबई ४००६१४, दुरध्वनी /फॅक्स क्र. २७५७१६४३

ई-मेल : egsgdc.kokan-mh@gov.in

क्र.मग्रारोहयो/टे-५/ जलशि /जलनायक/ २७७/०५/१७

दिनांक :- ०३ /०५/२०१७

प्रति,

१. श्री. संजय आत्माराम यादवराव
कोकण भूमी प्रतिष्ठान, रत्नागिरी.
२. श्री.किशोर धारीया
अध्यक्ष,हिरवळ संस्था,ता.महाड जि.रायगड
- ४ श्री अविनाश सुर्यकांत कुबल
मुंबई.
- ५ डॉ.अजित सुरेश गोखले
मुंबई.
५. श्रीम.स्नेहल दोंडे
गोरेगाव ,मुंबई.
- ६ श्री.राहुल तिवरेकर
मोखाडा ,पालघर

विषय :- राज्यस्तर व विभागस्तरावरील जलनायकांच्या निवडीबाबत

संदर्भ:- संचालक जलसाक्षरता केद्र,यशदा,पुणे याचेकडील पत्रक्र. -

जा.क्र.जसाके-१६१७/प्र.क्र.७/कार्य २/२५ दि.२७/०४/२०१७

उपरोक्त संदर्भिय पत्रान्वये राज्यस्तर व विभागस्तरावरील जलनायकांच्या निवडीबाबत यशदा स्तरीय समितीची दि. १२/०४/२०१७ रोजीच्या बैठकित जलनायक राज्यस्तर व जलनायक विभागस्तर यांची निवड करण्यात आली आहे. तरी आपण जलसंपदा विभागाच्या शासन निर्णय क्र.वाल्मी-२०१६/प्र.क्र.६९/१६ लाक्षेवि(आस्था) दि.३०/११/२०१६ नुसार व यशदा,पुणे यांचे सुचनेनुसार जलजागृती उपक्रम जनतेपर्यंत पोहोचविण्याचे कार्य करण्याच्या पुढील वाटचालीस शुभेच्छा ।

सुलभ संदर्भासाठी संचालक ,जलसाक्षरता केद्र,यशदा,पुणे याचेकडील संदर्भिय पत्र सोबत जोडले आहे.

सोबत :- १.संदर्भिय पत्र

२. शासन निर्णय दि.३०/११/२०१६

उप आयुक्त(रोहयो)कोकण विभागकरीता



ENGLISH TRANSLATION

OFFICE OF THE DIVISIONAL COMMISSIONER

KONKAN DIVISION

EMPLOYMENT GUARANTEE SCHEME BRANCH

Konkan Bhavan, 2nd Floor, Room No.225 C.B.D. Belapur

Navi Mumbai 400614

Telephone/Fax No.27571643

E-mail: egfdc.kokan-mh@gov.in

KR.MGRAROHYO/TE-5/JALSHI/JALNAYAK/277/05/17

Date :- 03/05/2017

To,

1. Shri Sanjay Atmaram Yadavrao
Konkan Bhoomi Pratishtan, Ratnagiri
2. Shri Kishore Dharia
Chairman, Hirwal Sanstha, Tal. Mahad Dist. Raigad
4. Shri Avinash Suryakant Kubal
Mumbai.
5. Srim. Snehal Donde
Goregaon, Mumbai.
6. Shri Rahul Tivrekar
Mokhada, Palghar



Subject:- Selection of Jalnayaks at State-level and
Divisional-level.

490

563

... 2 ...

Reference:- Letter KR.-JA.KR.JSAKE-1617 / PR.
KR.7 / KARYA 2 / 25 dt. 27/04/2017
from Director, Jalshaksharta Kendra,
YASHADA, Pune.

Vide the aforesaid letter Jalnayak State-level and Jalnayak Divisional-level have been selected in the meeting of YASHADA-level Committee held on 12/04/2017 for selection of State-level and Divisional-level Jalnayaks. Greetings to you for further movement for reaching the Jaljagruti Undertaking upto the people as per Water Resources Department Government Resolution KR.VALMI-2016/PR.KR.69/16 LAKSHEVI (ASTHA) dt. 30/11/2016 and as per instructions of YASHADA, Pune.

For ready reference, a copy of the above-referred letter of Director, Jal Saksharta Kendra, YASHADA, Pune is enclosed with this letter.

Enclosures:- 1. Referred letter
2. Government Resolution dt. 30/11/2016

Sd/-

for Deputy Commissioner (ROHYO) Konkan Division





यशवंतराव चव्हाण विकास प्रशासन प्रबोधिनी

(महाराष्ट्र शासनाची अंगीकृत संस्था)

Yashwantrao Chavan Academy of Development Administration
(A Government of Maharashtra Organization)



जा.क्र.जसाके-१६१७/प्र.क्र.७/कार्या २/२८६

दि. : २७ एप्रिल, २०१७

प्रती,

विभागीय आयुक्त,
विभागीय आयुक्त कार्यालय,
कोकण.

- विषय : राज्यस्तर व विभागस्तरावरील जलनायकांच्या निवडीबाबत
संदर्भ : १. शासन निर्णय, जल संपदा विभाग, दि. ३० नोव्हेंबर, २०१६
२. मा. उपमहासंचालक, यशदा यांचे अ.शा. पत्र दि. १४.०२.२०१७
३. आपले पत्र क्र.मग्रारोहयो/टे-५/जलशि/जलनायक/२१८/०३/१७, दि. ३१.०३.२०१७

महोदय,

उपरोक्त संदर्भ क्र. १ च्या शासन निर्णयान्वये, महाराष्ट्रात यशदा, पुणे येथे प्रमुख जल साक्षरता केंद्र व ३ विभागीय जल साक्षरता केंद्रे (औरंगाबाद, अमरावती व चंद्रपूर) स्थापन करण्यात आली आहेत. या जल साक्षरता केंद्राच्या कार्यान्वयनासाठी जलसेवक ते जलनायक अशी ग्राम स्तरापासून ते राज्य स्तरापर्यंत शासनास अभिप्रेत असणारी विविध स्वयंप्रेरित व समर्पित भावनेने काम करणाऱ्या संवर्गांची फळी निर्माण करून त्यांना जल साक्षरतेबाबत प्रशिक्षण देण्याचे प्रस्तावित आहे.

तदुपैकी राज्यस्तरीय जलनायकांची निवड यशदा स्तरीय समितीकडून करावयाची असल्याने संदर्भ क्र. २ च्या पत्रान्वये आपल्या विभागातील जल विषयक क्षेत्रात उत्कृष्ट कार्य करणाऱ्या व्यक्तींची नावे राज्यस्तरावरील जलनायकांच्या निवडीसाठी दिलेल्या निकष व मार्गदर्शक सूचनांचा अवलंब करून पाठविण्याबाबत आपणास कळविण्यात आले होते. त्यानुषंगाने आपण संदर्भाय पत्र क्र. ३ अन्वये आपल्या विभागातील व्यक्तींची नामांकने या कार्यालयास पाठविली होती.

सबब राज्यस्तर व विभागस्तरावरील जलनायकांच्या निवडीबाबत यशदा स्तरीय समितीची दि. १२ एप्रिल, २०१७ रोजी मा. उपमहासंचालक, यशदा, पुणे यांचे दालनात निवड बैठक घेण्यात आली. सदर बैठकीमध्ये आपले विभागाकडून प्राप्त नामांकने आणि त्यांच्या तपशिलाचे व्यक्तीनिहाय वाचन करण्यात आले व प्रत्येक व्यक्तीची अहर्ता, कामाचा अनुभव, व्यासंग, जल विषयक कामासाठी दिलेले योगदान, त्यांचे विविध क्षेत्रातील पुरस्कार, लिखाण, इ. बाबींचा समितीने सदस्यांनी सर्वकष विचार करून जलनायक राज्यस्तर व जलनायक विभागस्तर यांची निवड केली आहे. सदर निवडीचा तपशील खालील तक्त्यामध्ये दिला आहे.

अ. क्र.	संभाव्य जलनायकाचे नाव	जिल्हा	समिती सदस्यांचा अभिप्राय
१	श्री. संजय आत्माराम यादवराव	रत्नागिरी	राज्यस्तरीय जलनायकासाठी पात्र
२	श्री. किशोर धारिया	रायगड	राज्यस्तरीय जलनायकासाठी पात्र
३	श्री. अविनाश सुर्यकांत कुबल	मुंबई	राज्यस्तरीय जलनायकासाठी पात्र
४	डॉ. अजित सुरेश गोखले	मुंबई	राज्यस्तरीय जलनायकासाठी पात्र

• Excellence Through Training •

• प्रशिक्षणात प्राविण्यम् •

अ. क्र.	संभाव्य जलनायकाचे नाव	जिल्हा	समिती सदस्यांचा अभिप्राय
५	डॉ. स्नेहल दोंडे	मुंबई	विभागस्तरीय जलनायकासाठी पात्र
६	श्री. राहुल तिवरेकर	पालघर	विभागस्तरीय जलनायकासाठी पात्र

तरी आपणास विनंती करण्यात येते कि, सदर सर्व जलनायकांना आपल्या स्तरावरून त्यांची निवड झाल्याबद्दल संबंधिताना अवगत करावे.

त्याचप्रमाणे निवड झालेल्या जलनायकांची नावे जिल्हास्तरीय जल साक्षरता समिती आणि तालुका जल साक्षरता समितीच्या अध्यक्षांना देखील कळविण्यास विनंती आहे.

मा. महासंचालक, यशदा, पुणे
यांचे मान्यतेने.

आपला विश्वासू,


संचालक,
जल साक्षरता केंद्र,
यशदा, पुणे

प्रत : माहितीस्तव सविनय सादर

१. मा. उपसचिव, लाभ क्षेत्र विकास, जल संपदा विभाग, मंत्रालय, मुंबई.



ENGLISH TRANSLATION

**Yashwantrao Chavan Academy of
Development Administration**

(A Government of Maharashtra Organization)

JA.KR.JSAKE.1617/PR.KR.7/KARYA 2/26 Dt. 27 April, 2017

To,

The Divisional Commissioner,
Office of the Divisional Commissioner,
Konkan.

**Subject : Regarding selection of State-level and
Divisional-level Jalnayaks**

- Reference : 1. Government Resolution Water
Resources Department, dt. 30
November, 2016**
- 2. D.O. letter dt. 14.02.2017 of
Hon'ble Deputy Director General,
YASHDA**
- 3. Your letter KR.MGRAROHYO/TE-
5/JALSHI/JALNAYAK/218/03/17
dt. 31.03.2017**

...2...

Raj Bhavan Complex, Baner Road, Pune 411 007, India

(EPABX)(020) 25608000 After Office Hours.: 25618271 Fax: 25608100

Email: yashadafq.vsnl.com

Website: www.yashada.org



Sir,

Vide Government Resolution at aforesaid Reference No.1, the main Jal Saksharta Centre YASHADA, at Pune and 3 Divisional Jal Saksharta Centres (Aurangabad, Amravati and Chandrapur) have been set up in Maharashtra. For working of these Jal Saksharta Centres it is proposed to create layer of categories of Government-oriented Jalsevaks and Jalnayaks with feelings of self-motivation and dedication at Village-level to State-level and impart training to them regarding Jal Saksharta.

Out of that as selection of State-level Jalnayaks is to be done by the YASHADA-level Committee, vide letter at Reference No.2 your Department was informed to forward the names of persons who have done excellent work in Jal-related field of your Department by adopting the criteria and guidelines given for selection as State-level Jalnayaks. Accordingly vide letter at Reference No.3 names of persons from your Department has been sent to this Office.

Hence, for selection of State-level and Divisional-level Jalnayask YASHADA-level Committee meeting was held on 12

...3...

... 3 ...

April, 2017 in the Chamber of Hon'ble Deputy Director General, YASHADA, Pune. In the said meeting the names of persons sent by you and their individual-wise details were read out and by the Committee Members considering the qualifications, work experience, diligence, contribution to Jal-related work, awards from various fields, writing, etc. factors of each person selection of Jalnayak State-level and Jalnayak Divisional-level were selected. Details of the said selection are given in the following statement.

Sr. No.	Possible name of Jalnayak	District	Opinion of Committee Members
1	Shri Sanjay Atmaram Yadrao	Ratnagiri	Eligible for State-level Jalnayak
2	Shri Kishore Dharia	Raigad	Eligible for State-level Jalnayak
3	Shri Avinash Suryakant Kubal	Mumbai	Eligible for State-level Jalnayak
4	Dr. Ajit Suresh Gokhale	Mumbai	Eligible for State-level Jalnayak
5	Dr. Snehal Donde	Mumbai	Eligible for Divisional-level Jalnayak
6	Shri Rahul Tivrekar	Palghar	Eligible for Divisional-level Jalnayak

*** Excellence Through Training ***

You are therefore requested to apprise all the said Jalnayaks about their respective selection from your level.

...4...



Likewise, you are requested to inform the Chairmen of District-level Jal Saksharta Committee and Taluka-level Jal Saksharta Committee about names of the Jalnayaks selected.

Yours faithfully,

With approval of Hon'ble Director General,

Sd/-

YASHADA, Pune.

Director

JAL SAKSHARTA KENDRA

YASHADA, Pune

Copy: humbly submitted for information to

1. Hon'ble Deputy Secretary, Beneficial Area Development, Water Resources Department, Mantralaya, Mumbai.



शासन निर्णय क्रमांक: वाल्मी-२०१६/प्र.क्र.६९/१६ लाक्षेवि (आस्था)

अशा उस्फूर्त स्वयंसेवकांची संरचनात्मक शृंखला निर्माण केली जाईल. राज्यामध्ये राबविल्या जाणाऱ्या जलसाक्षरता उपक्रमांमध्ये समन्वय व सुसंगतपणा ठेवण्यासाठी राज्यस्तर, जिल्हास्तर, तालुकास्तरावर समन्वय समित्या निर्माण करुन त्यांच्याद्वारे जलसाक्षरतेचा कार्यक्रम राज्यात कायमस्वरूपी राबविला जाईल.

शासन निर्णय :-

१.० राज्यात यशदा पुणे येथे कायमस्वरूपी मुख्य जलसाक्षरता केंद्र आणि वन अकादमी, चंद्रपूर जल व भूमी व्यवस्थापन संस्था (वाल्मी), औरंगाबाद व डॉ. पंजाबराव देशमुख विदर्भ विकास प्रशासकीय प्रशिक्षण प्रबोधिनी, अमरावती येथे विभागीय केंद्रे स्थापन करण्यास मान्यता देण्यात येत आहे.

२.० जलसाक्षरता केंद्राची कार्यकक्षा व कार्यपध्दती

जलसाक्षरता केंद्रामार्फत खालीलप्रमाणे प्रशिक्षण, संशोधन व प्रलेखन, तसेच अनुषंगिक सहाय्यकारी कामे करण्यात यावीत.

२.१ प्रशिक्षण

- (१) जल साक्षरतेचा पाच वर्षांचा व वार्षिक प्रशिक्षण आराखडा तयार करणे.
- (२) जलसाक्षरता विषयक प्रशिक्षणाच्या गरजांची निश्चिती करणे.
- (३) प्रशिक्षणासाठी विविध मोड्यूल निश्चित करणे.
- (४) विविध स्तरांवरील जलनायकांची निवड करणे.
- (५) विविध पाणी वापरकर्ते/लाभधारक/जलनायक/जलकर्मी/ जलसेवक यांना प्रशिक्षण देणे.
- (६) विभागीय केंद्राच्या प्रशिक्षणाचे नियोजन करणे व मार्गदर्शन करणे.
- (७) जलसाक्षरता अभियान व प्रशिक्षणासंबंधी वाचन साहित्य व प्रसार साहित्य तयार करणे
- (८) जलसाक्षरतेबाबत राज्यात कार्यशाळा आयोजित करणे व त्यामध्ये मार्गदर्शन करणे

२.२ संशोधन व प्रलेखन

राज्यातील शासनामार्फत पूर्ण झालेले व बांधकामाधीन प्रकल्पांचे जलसाठे, जलसंधारणाची कामे, सिंचन प्रकल्प, लोकसहभागातून पूर्ण झालेल्या योजना व त्यांचा जलमानसावर झालेला परिणाम, पाण्याचे प्रदुषण व उपाययोजना, पाण्याचा पुनर्वापर याबाबत संदर्भ साहित्य निर्माण करणे व जनतेला सहजपणे उपलब्ध करुन देणे, त्यासाठी आवश्यक तिथे संकेत स्थळाचा वापर करुन जनतेला सहजपणे माहिती उपलब्ध करुन

पृष्ठ १४ पैकी २



शासन निर्णय क्रमांक: वाल्मी-२०१६/प्र.क्र.६९/१६ लाक्षेवि (आस्था)

देणे, प्रशिक्षण व जलसाक्षरतेबाबत लघुपट/माहितीपट संबंधित शासकीय यंत्रणेस उपलब्ध करून देणे, सर्वसामान्य जनतेला समजेल अशा सोप्या भाषेतील तांत्रिक साहित्याची निर्मिती करणे इत्यादि कामे करणे.

२.३ जलसाक्षरता प्रसार व प्रसिध्दी:

राज्यात जलसाक्षरता व जलजागृती निर्माण करण्यासाठी प्रसार व प्रसिध्दी बाबतचे धोरण तयार करणे, त्यासाठी साहित्य निर्मिती करणे, प्रतिवर्षी शासनाच्या धोरणानुसार राज्यात जलजागृती सप्ताह राबविण्यासाठी प्रशिक्षण देणे व त्यासाठी आवश्यक साहित्य निर्मिती करणे इत्यादी.

२.४ सहाय्यकारी कामे

पाण्याच्या क्षेत्रात कार्यरत असेले शासनाचे विविध विभाग उदा. जलसंपदा विभाग/ जलसंधारण विभाग /ग्रामविकास विभाग/पाणी पुरवठा व स्वच्छता विभाग/रोजगार हमी योजना /कृषी विभाग /नगर विकास विभाग/उद्योग विभाग /पर्यावरण विभाग इत्यादी विभागाच्या यंत्रणांना जलसाक्षरतेसंबंधी धोरणात्मक मार्गदर्शन करणे.

३.० यशदा पुणे येथील राज्यस्तरीय जलसाक्षरता केंद्राची रचना व पदांचा तपशील खालीलप्रमाणे राहिल:-

अ. क्र	पदनाम	पद	संख्या
१	संचालक जल साक्षरता केंद्र, यशदा	सहयोगी/सहाय्यक प्राध्यापक	१
२	कार्यकारी संचालक	सहाय्यक प्राध्यापक/ सहयोगी प्राध्यापक	१
३	संशोधन अधिकारी (प्रलेखन)	संशोधन अधिकारी	२
४	संशोधन अधिकारी (प्रशिक्षण)	संशोधन अधिकारी	३
५	संशोधन अधिकारी (माहिती शिक्षण व संवाद)	संशोधन अधिकारी	१
६	संशोधन सहायक	संशोधन सहायक	४
७	लिपिक टंकलेखक		३

जलसाक्षरता केंद्रातील संचालक व इतर अधिकारी/कर्मचारी ही पदे यशदा संस्थेच्या कार्यप्रणाली नुसार प्रतिनियुक्ती/ करार तत्वावर भरण्याची कार्यवाही करावी.

शासन निर्णय क्रमांक: वाल्मी-२०१६/प्र.क्र.६९/१६ लाक्षेवि (आस्था)

५.१ जलसेवक

ग्रामस्तर व स्थानिक संस्था स्तरावर जलसाक्षरतेचे काम करणाऱ्या प्रशिक्षित व्यक्तीस “जलसेवक” असे संबोधण्यात यावे. प्रत्येक ग्राम पंचायत स्तरावर एक जलसेवक असेल.

५.१.१ जलसेवकाचे कार्य:-

- (१) जलयुक्त शिवार अभियानाच्या अमंलबजावणीमध्ये तसेच सिंचन व्यवस्थापनाची कार्यक्षमता वाढविण्यास योगदान देणे.
- (२) जलसाक्षरता कार्यक्रमात स्थानिक स्तरावर सक्रिय सहभाग घेणे.
- (३) ग्रामसभेत/ इतर सभामध्ये जलसाक्षरतेबाबत माहिती देणे. जलसाक्षरतेविषयी विविध उपक्रम आयोजित करून/उपक्रमात सहभागी होऊन जलसाक्षरतेचा प्रसार करणे.
- (४) शालेय/महाविद्यालयीन स्तरावर जलजागृती निर्माण करण्यास सहाय्य करणे इत्यादी.

५.१.२ जलसेवकाची अर्हता व निवड :-

- (१) जलसेवक हा लिहिता वाचता येणारा व जीवनात उच्च मूल्ये जोपासणारा आणि त्याग व राष्ट्रभावनेने प्रेरित असावा.
- (२) जलसेवक हा ग्रामसभेचा सदस्य असावा व त्याच्या निवडीस ग्रामसभेची मान्यता असावी.
- (३) शासनाच्या विविध विकास उपक्रमांबाबत जाणकार अशी व्यक्ती, स्वच्छता दूत, सामाजिक कार्यकर्ते, राष्ट्रीय सेवा योजनेतील स्वयंसेवक, पाणलोट क्षेत्रात उत्कृष्ट काम केलेल्या व्यक्ती, पाणी वापर संस्थामध्ये कार्य केलेल्या व्यक्ती, सामाजिक बांधिलकी म्हणुन काम करणा-या व्यक्ती, स्वयंस्फूर्तीने पुढे येणा-या नागरिक यांना नियुक्तीस प्राधान्य द्यावे.
- (४) जलसेवकाचे कार्य समाधानकारक नसल्यास ग्रामसभा/स्थानिक स्वराज्य संस्था त्यांची निवड रद्द करता येईल.
- (५) ग्रामसेवकांनी निवड झालेल्या जलसेवकाची यादी गट विकास अधिकारी पंचायत समिती यांचे मार्फत, तालुकास्तरीय, जिल्हास्तरीय जलसाक्षरता समितीकडे व संबंधित जलसाक्षरता केंद्राकडे पाठवावी.
- (६) जलसेवकाने केलेल्या कामाची नोंद संबंधित स्थानिक स्वराज्य संस्थांनी ठेवावी.



शासन निर्णय क्रमांक: वाल्मी-२०१६/प्र.क्र.६९/१६ लाक्षेवि (आस्था)

५.२ जलकर्मि

पाण्याबाबतचे उपक्रम राबविणारे शासनाच्या, तसेच शासनास सहाय्यकारी संस्थातील विविध विभागांचे जनतेशी थेट संपर्क असणारे प्रशिक्षित क्षेत्रिय कर्मचारी/अधिकारी यांना जलकर्मि असे संबोधण्यात यावे. त्यांना जलसाक्षरता व जलजागृतीचे आवश्यक जलसाक्षरता केंद्रामार्फत प्रशिक्षण देण्यात यावे.

५.३ जलनायक

विविध स्तरांवर प्रशिक्षण देण्याचा व जलक्षेत्रातील कामाचा अनुभव असणा-या प्रशिक्षकांना "जलनायक" असे संबोधण्यात यावे. विविध स्तरावरील जलनायकांची संख्या पुढीलप्रमाणे असेल: राज्यस्तर २४, विभागस्तर (प्रत्येक विभागातून ८ प्रमाणे) ४८, जिल्हास्तर ३४० (प्रत्येक जिल्ह्यातून १० जलनायक), तालुका स्तर ३२२४(प्रत्येक तालुक्यास १२ प्रमाणे). या संख्येमध्ये आवश्यकतेनुसार बदल करणे, विविध स्तरावरील जलनायकांची कार्यकक्षा निश्चित करणे, जलनायकांच्या निवडीचे निकष ठरवून त्यांची निवड करणेची कार्यवाही जलसाक्षरता केंद्रामार्फत करावी. ग्रामस्तरावरील जलसेवकाला मार्गदर्शन करणे तसेच जलकर्मिंना मार्गदर्शन करणे, जलजागृतीबाबत मार्गदर्शन करणे ही जलनायकांची कार्यकक्षा राहिल.

५.४ जलसेवक, जलकर्मि व जलनायक यांच्या निवडीचे निकष, त्यांची संख्या व कार्यपध्दती याबाबत यशदा पुणे मार्फत वेळोवेळी मार्गदर्शक सूचना देण्यात याव्यात.

६.० समन्वय

राज्यात जलजागृती निर्माण करण्यासाठी राबविल्या जाणाऱ्या विविध उपक्रमाचे समन्वय करण्यासाठी विविध स्तरांवर खालीलप्रमाणे समित्या स्थापन करण्यात येत आहेत.

अ.क्र.	समन्वय समिती	अध्यक्ष	रचना
१.	राज्यस्तरीय जलसाक्षरता समिती	प्रधान सचिव (जलसंपदा)	परिशिष्ट-अ नुसार
२.	यशदा स्तरावरील जलसाक्षरता समिती	उप महासंचालक यशदा	परिशिष्ट ब नुसार
३.	जिल्हास्तरीय जलसाक्षरता समिती	जिल्हाधिकारी	परिशिष्ट क नुसार
४.	तालुकास्तरीय जलसाक्षरता समिती	तहसिलदार	परिशिष्ट ड नुसार

पृष्ठ १४ पैकी ६



शासन निर्णय क्रमांक: वाल्मी-२०१६/प्र.क्र.६९/१६ लाक्षेवि (आस्था)

६.१ राज्यस्तरीय समितीची कार्यकक्षा

- (१) विविध विभागातील जलसाक्षतेबाबतचे विषय, धोरणे व अडचणी बाबत निर्णय घेणे.
- (२) जलसाक्षरतेबाबतची प्रचार व प्रसिध्दीसाठी माध्यमे व धोरण ठरवणे.
- (३) संशोधन आणि प्रलेखनाचा आढावा घेणे.
- (४) सर्वसाधारणपणे राज्यस्तरीय समन्वय समितीची बैठक वर्षातून दोन वेळा घेण्यात यावी.

६.२ यशदा स्तरावरील जलसाक्षरता समितीची कार्यकक्षा

- (१) राज्यस्तरीय समितीकडून प्राप्त होणाऱ्या निर्देशांची अंमलबजावणी करण्यासाठी नियोजन करणे.
- (२) जलसाक्षरता केंद्र व विभागीय केंद्राच्या प्रशिक्षण आराखडयास मान्यता देणे. जलसाक्षरता केंद्राच्या कामकाजाचा वेळोवेळी आढावा घेणे. प्रशिक्षण कार्यक्रमाचे नियोजन तसेच प्रत्यक्ष अंमलबजावणीचा आढावा घेणे.
- (३) तालुकास्तरीय, जिल्हास्तरीय, विभागस्तरावरील आणि राज्यस्तरावरील जलनायक यांची निवड करणे, त्यात बदल करणे, निवड रद्द करणे, इत्यादी.
- (४) विविध विभागातून जलकर्मि या पदासाठी उपलब्ध होऊ शकणाऱ्या कर्मचाऱ्यांची यादी अंतिम करणे.
- (५) यशदा स्तरावरील समितीच्या वर्षातून किमान तीन बैठका घेण्यात याव्यात.

६.३ जिल्हास्तरीय जलसाक्षरता समिती

- (१) जिल्हयातील वर्षभरातील जलसाक्षरता कार्यक्रमाचा आराखडा व अहवालचा आढावा घेऊन अंतिम करणे.
- (२) जलजागृती कार्यक्रम उदा. जलजागृती, वृक्षारोपण, इत्यादींचे नियोजन व अंमलबजावणी करणे.
- (३) जिल्हयातील जलसाक्षरता विषयाशी संबंधित तज्ञ, अशासकीय / शासकीय व्यक्ती, स्वयंसेवी संस्था यांची माहिती संकलित करून विभागीय केंद्रास देणे. जिल्हास्तर व तालुकास्तरावरील जलनायक, जलकर्मि यांच्या निवडीसाठी विभागीय केंद्रास साहाय्य करणे.
- (४) जलकर्मि व जलसेवक यांच्या प्रशिक्षणाच्या गरजा, विषय, अडचणी, विभागीय केंद्रास कळविणे.
- (५) जिल्हास्तरीय जलसाक्षरता समितीच्या वर्षातून किमान तीन बैठका घेण्यात याव्यात.

६.४ तालुकास्तरीय जलसाक्षरता समितीची कार्यकक्षा

- (१) जलसेवकांच्या निवडीबाबत मार्गदर्शन करणे व त्यांच्या कार्याचे मूल्यमापन करणे.



०७ फ़रवरी १९६५



- २७) निवृत्त नस्ली.
- २८) अवर सचिव / कक्ष अधिकारी, जलसंपदा विभाग, मंत्रालय, मंडई.
- २५) सर्व सचिव / अवर सचिव, जलसंपदा विभाग, मंत्रालय, मंडई
- २४) सर्व कार्यकारी अभियंता, जलसंपदा विभाग, मंत्रालय, मंडई
- २३) सर्व आधिकारिक अभियंता, जलसंपदा विभाग
- २२) संधीत सचिव सहायक, तालुका स्तरीय जलसाक्षरता सचिवी
- २१) संधीत सचिव सहायक, जिला स्तरीय जलसाक्षरता सचिवी
- २०) संधीत सचिव सहायक, यज्ञदा स्तरीय जलसाक्षरता सचिवी

शासन निर्णय क्रमांक: एन.ए.डी. २०१६/५.क.६९/१६ (आस्था)

506



अध्यक्ष	प्रधान सचिव (जलसंपदा)	१
सहाय्य	महासंचालक, यशदा	२
सहाय्य	महासंचालक, (वाल्मी)	३
सहाय्य	विभागीय आयुक्त (सर्व)	४
सहाय्य	उपमहासंचालक यशदा तथा अध्यक्ष यशदा स्तरीय	५
सहाय्य	सचिवी	६
सहाय्य	सहसचिव, (वनी) महसूल व वन विभाग	३
सहाय्य	उपसचिव (प्रशिक्षण) सामान्य प्रशासन विभाग.	७
सहाय्य	उपसचिव, ग्राम विकास व पंचायत राज विभाग	७
सहाय्य	उपसचिव, जलसंधारण/रीजनरर रूमी योजना	६
सहाय्य	उपसचिव, पाणी पुरवठा व स्वच्छता विभाग	१०
सहाय्य	उपसचिव, कृषि व पशुसंवर्धन विभाग	११
सहाय्य	उप सचिव, शालेय शिक्षण विभाग	१२
सहाय्य	उपसंचालक, नगरपालिका प्रशासन	१३
सहाय्य	सहाय्य सचिव, महाराष्ट्र प्रदूषण नियंत्रण मंडळ	१४
सहाय्य	संचालक/ कायदा संचालक, जलसाक्षरता केंद्र,	१५
सहाय्य	यशदा	१६
सहाय्य	संचालक/ उपसंचालक, महिला व जनसंपर्क विभाग	१७
सहाय्य	शासनाने नामनिर्दिष्ट केलेले दोन अशासकीय सहाय्य	१८
सहाय्य	(या क्षेत्रात उच्चशिक्षण काम केलेली व्यक्ती/तज्ञ)	१९
सहाय्य	नामनिर्दिष्ट केलेले दोन जलनायक	२०
सहाय्य	(यशदा जलसाक्षरता केंद्राने नामनिर्दिष्ट केलेले यशदा)	२१
सहाय्य-सचिव	उपसचिव, जलसंपदा	२२

१. राज्यस्तरीय जलसाक्षरता सचिवाची रचना

परिशिष्ट अ

सहाय्य

शासन नियम, क्र. वाल्मी-२०१६/प्र.क्र.६९/१६ लक्षित (आस्था), दि. ३० नोव्हेंबर, २०१६ चे

शासन नियम क्रमांक: वाल्मी-२०१६/प्र.क्र.६९/१६ लक्षित (आस्था)

503

शासन निर्णय क्रमांक: वाल्मी-२०१६/प्र.क्र.६९/१६ लाक्षेवि (आस्था)

शासन निर्णय, क्र. वाल्मी-२०१६/प्र.क्र.६९/१६ लाक्षेवि (आस्था), दि. ३० नोव्हेंबर, २०१६ चे

सहपत्र

परिशिष्ट ब

१. यशदा स्तरीय जलसाक्षरता समितीची रचना

१	उपमहासंचालक, यशदा	अध्यक्ष
२	संचालक, भूजल सर्वेक्षण व विकास यंत्रणा	सदस्य
३	संचालक, राग्राविसं-यशदा	सदस्य
४	संचालक, मृदुसंधारण, कृषि विभाग	सदस्य
५	कार्यकारी संचालक पाटबंधारे विकास महामंडळ (सर्व)	सदस्य
६	उपसचिव, जलसंपदा	सदस्य
७	विभागीय संचालक, विभागीय जलसाक्षरता केंद्र	सदस्य
८	उपसचिव, नगर विकास विभाग	सदस्य
९	संचालक, शिक्षण विभाग	सदस्य
१०	अपर मुख्य कार्यकारी अधिकारी, वसुंधरा, पुणे	सदस्य
११	मुख्य अभियंता म.जी.प्रा. चे प्रतिनिधी	सदस्य
१२	शासनाने नामनिर्देशित केलेले दोन अशासकीय सदस्य (या क्षेत्रात उल्लेखनीय काम केलेली व्यक्ती /तज्ञ)	सदस्य
१३	यशदा जलसाक्षरता केंद्राने नामनिर्देशित केलेले दोन जलनायक	सदस्य
१४	संचालक, जलसाक्षरता केंद्र, यशदा	सदस्य
१५	कार्यकारी संचालक, जलसाक्षरता केंद्र, यशदा	सदस्य सचिव





अध्यक्ष	१.	जिल्हा शिक्षा	१.
सहाय्यक	२.	मुख्य कार्यकारी अधिकारी, जिल्हा परिषद	२.
निर्भरक	३.	जिल्हा अधीक्षक कृषि अधिकारी	३.
समन्वयक	४.	कार्यकारी अभियंता, लघुपटबंधारे, जिल्हा परिषद	४.
सदस्य	५.	कार्यकारी अभियंता, लघुपटबंधारे (जलसंधारण)	५.
सदस्य	६.	शिक्षणालय, जिल्हा परिषद	६.
सदस्य	७.	प्रकल्प संचालक जि.शा.वि.यं.	७.
सदस्य	८.	विभागीय संचालक, विभागीय जल साक्षरता केंद्र	८.
सदस्य	९.	यशदा जलसाक्षरता केंद्रचे प्रतिनिधी - पुणे/नाशिक/कोकण विभागाकरिता	९.
सदस्य	१०.	उप जिल्हा शिक्षा (राहत्या)	१०.
सदस्य	११.	उप संचालक, सामाजिक वनीकरण	११.
सदस्य	१२.	उपवनसंरक्षक	१२.
सदस्य	१३.	वरिष्ठ भूवैज्ञानिक, भूजल सर्वेक्षण व विकास यंत्रणा	१३.
सदस्य	१४.	कार्यकारी अभियंता (आ पा पू)	१४.
सदस्य	१५.	कार्यकारी अभियंता (म. जि. पा)	१५.
सदस्य	१६.	मा.पालकमंत्री यांनी नामनिर्देशित केलेले जिल्हातील दोन सदस्य (या क्षेत्रातील उल्लेखनीय काम केलेली व्यक्ती/तज्ञ)	१६.
सदस्य	१७.	मा.पालकमंत्री यांनी नामनिर्देशित केलेले जिल्हातील दोन जलसेवक	१७.
सदस्य सचिव	१८.	कार्यकारी अभियंता, (सिंचन व्यवस्थापन), जलसंधारण विभाग (एकाच मुख्यालयी एकपाक्षी अधिक का.अ. असल्यास कार्यकारी संचालक पाटबंधारे महासंघ हे ठरवतील)	१८.

१. जिल्हा स्तरीय जलसाक्षरता समितीची रचना

क परिशिष्ट

सहस्र

शासन निर्णय, क. वा.सं. २०१६/५/५.क.६९/१६ लक्षित (आस्था), दि. ३० नोव्हेंबर, २०१६ चे

शासन निर्णय क्रमांक: वा.सं. २०१६/५/५.क.६९/१६ लक्षित (आस्था)

582



ಅಧಿಕಾರಿಗಳಿಗೆ	8 (ಸರ್ಕಾರಿ) ಕಛೇರಿ	66
ಅಧಿಕಾರಿಗಳಿಗೆ	8 (ಸರ್ಕಾರಿ) ಕಛೇರಿ	06
ಸರ್ಕಾರಿ	ವಿವಿಧ, ವಿಸ್ತಾರ	8
ಸರ್ಕಾರಿ	ಪಿ. ಎ. ಎ. ಎ. ಎ. ಎ. ಎ.	7
ಸರ್ಕಾರಿ	ವಿಸ್ತಾರ (ಸರ್ಕಾರಿ)	6
ಸರ್ಕಾರಿ	ವಿಸ್ತಾರ (ವಿಸ್ತಾರ)	3
ಸರ್ಕಾರಿ	ವಿಸ್ತಾರ (ವಿಸ್ತಾರ)	4
ಸರ್ಕಾರಿ	ವಿಸ್ತಾರ (ವಿಸ್ತಾರ)	8
ಸರ್ಕಾರಿ	ವಿಸ್ತಾರ (ವಿಸ್ತಾರ)	3
ಸರ್ಕಾರಿ	ವಿಸ್ತಾರ (ವಿಸ್ತಾರ)	2
ಸರ್ಕಾರಿ	ವಿಸ್ತಾರ (ವಿಸ್ತಾರ)	6

9. ವಿಸ್ತಾರ (ವಿಸ್ತಾರ) ವಿಸ್ತಾರ (ವಿಸ್ತಾರ)

ವಿಸ್ತಾರ

ವಿಸ್ತಾರ

ವಿಸ್ತಾರ (ವಿಸ್ತಾರ) ವಿಸ್ತಾರ (ವಿಸ್ತಾರ) ವಿಸ್ತಾರ (ವಿಸ್ತಾರ) ವಿಸ್ತಾರ (ವಿಸ್ತಾರ)

ವಿಸ್ತಾರ (ವಿಸ್ತಾರ) ವಿಸ್ತಾರ (ವಿಸ್ತಾರ) ವಿಸ್ತಾರ (ವಿಸ್ತಾರ) ವಿಸ್ತಾರ (ವಿಸ್ತಾರ)

015

584
Translation copy of PAGE NO. 497-510

S11

ENGLISH TRANSLATION

SETTING UP OF JALSAKSHARTA
CENTRE AT YASHADA, PUNE AND
FOREST ACADEMY CHANDRAPUR,
WALMI AURANGABAD AND
DIVISIONAL CENTRES AT DR.
PUNJABRAO DESHMUKH VIDARBHA
VIKAS ADMINISTRATIVE TRAINING
PRABODHINI AMRAVATI.

GOVERNMENT OF MAHARASHTRA

Water Resources Department

Government Resolution KR:- WALMI-2016/PR.KR.69/16

LAKSHEVI (ASTHA)

Mantralaya, Mumbai-400 032

Date:- 30 November, 2016

Reference :- Government Resolution KR.WALMI-2016/(PR.KR.
07/16)/LAKSHEVI(ASTHA), dt. 11 February 2016

...2...



512

INTRODUCTION:-

The availability of water fit for use is limited and less than the requirement. Due to increasing population, increasing industries and irregular monsoon the pressure on available water will mount in future. For available water to be available in required proportion of all users it is necessary to use water frugally and in a planned manner. For this purpose it is necessary to create awareness about Jaljagruti and Jalsaksharta in the community and in this regard the Jaljagruti Saptah implemented in the State in last year has received tremendous response from the public. Accordingly in the Budget Session of 2016 the Hon'ble Finance Minister Sir has declared creation of permanent Jalsaksharta Kendras in the State. With a view to its implementation the issue of giving detailed instructions as regards setting up, composition and terms of reference of the Jalsaksharta Kendras was under consideration of the Government.

CONCEPT :-

For reaching various schemes being implemented by Government Departments relating to works connected with water and for using water economically in a planned manner with the objective of active participation of the public being necessary

...3...

Government Resolution has been passed for implementation of Janjagruti Abhiyan permanently in the State. For preparing various undertakings for public awareness and arrangement for imparting necessary training for reaching the same upto the people will be done in the Jalsaksharta Kendras. For reaching Jaljagruti undertakings upto the people structured series of spontaneous volunteers like Jalnayak, Jalkarmi and Jalsevak will be created at the State-level, District-level, Taluka-level and Village-level respectively. For maintaining coordination and compatibility in implementation of Jalsaksharta Undertakings, Jalsaksharta Programme will be implemented by creating Coordination Committees at the State-level, District-level, Taluka-level through them permanently in the State.

GOVERNMENT RESOLUTION :-

1.0 Approval is being given for setting up Divisional Centres of Chief Jalashaksharta Centre and Forest Academy at YASHDA Pune permanently, Chandrapur Jal and Bhoomi Vyavasthapan (WALMI), Aurangabad and Dr. Panjabrao Deshmukh Vidarbha Vikas Prashaskiya Training Prabodhini in the State.

...4...



2.0 Terms of Reference and Procedure of Jalsaksharta Kendras

Training, research and writing, as well as subsidiary supportive works will be done in the Jalsaksharta Kendras as under.

2.1 Training

- (1) Preparing Five yearly and annual Training Plan of Jal Saksharta.
- (2) Determination of necessity of Training relating to Jalsaksharta.
- (3) Determining various modules for training.
- (4) Selection of Jalnayaks at various levels.
- (5) Imparting training to various users of water/ beneficiaries/Jalnayaks/Jalkarmis/Jalsevaks.
- (6) Doing planning for training and guidelines for Divisional Centres.
- (7) Preparing reading materials and publicity materials for Jalsaksharta /Abhiyan and relating to training.
- (8) Organising Workshops relating to Jalsaksharta in the State and giving guidance therein.

2.2 Research and Writing

Creating reference materials regarding water storage, water conservation works, cultivation project, scheme

...5...



completed through people's participation and its impact on jalmanas, pollution of water and measures, recycling of water and making the same easily available to public, for that purpose using of web sites wherever necessary and making information easily available to the public, making available short film/ documentary regarding training and Jalsaksharta available to the concerned Government agencies, creating technical literature in a language that can be understood by the general public etc. works in respect of projects completed and under construction through Government in the State.

2.3 Dissemination and publicity of Jalsaksharta:

Evolving policy for dissemination and publicity about Jalsaksharta and creating Janjagruti in the State, preparing literature for the same, imparting training for implementing Janjagruti Week every year in the State as per Government policy and creation of necessary literature therefor etc.

2.4 Subsidiary works

Doing policy-based guidance of various Government Departments working in the field of water, for e.g. Water Resources Department / Water Conservation Department/ Rural Development Department / Water Supply and



516

... 6 ...

Hygiene Department / Employment Guarantee Scheme /
Agriculture Department / Urban Development Department
/ Industries Department / Environment Department etc.
Departmental agencies.

**3.0 Composition and details of posts of State-level
Jalsaksharta Centre at YASHDA Pune will be as under:-**

Sr. No.	Designation	Post	Number
1	Director Jal Saksharta Kendra, YASHDA	Associate/ Assistant Professor	1
2	Executive Director	Assistant Professor/ Associate Professor	1
3	Research Officer (Writer)	Research Officer	2
4	Research Officer (Training)	Research Officer	3
5	Research Officer (Information Education and Dialogue)	Research Officer	1
6	Research Assistant	Research Assistant	4
7	Clerk Typist		3

The posts of Director and other officers/employees in the Jalsaksharta Kendras should be filled as per functioning of YASHDA Sanstha by deputation/contract basis.

**4.0 Composition and details of posts of Divisional-level
Jalsaksharta Centre will be as under:-**

...7...



Sr.No.	Designation	Number
1	Divisional Director	1
2	Divisional Executive Director	1
3	Pralekhan Officer	1
4	Training Officer	1
5	Training Assistant	2
6	Pralekhan Assistant	1
7	Clerk Typist	1

5.0 Area of Operation of Divisional Jalsaksharta Centre:-

Sr.No.	Jalsaksharta Centre/Divisional Centre	Area of Operation
1	2	3
1	YASHDA, Pune	Pune, Nashik and Konkan Revenue Division
2	Jal Va Bhoomi Vyavasthapan Sansthan (WALMI), Aurangabad	Aurangabad Revenue Division
3	Dr. Panjabrao Deshmukh Vidarbha Prashaskiya Ani Vikas Prabodhini, Amravati	Amravati Revenue Division
4	Van Prashasan Vikas Va Vyavasthapan Prabodhini, Chandrapur	Nagpur Revenue Division

5.0 It is policy of the Government to implement the Jalsaksharta Jaljagruti undertaking through public participation and volunteers spontaneously coming forward. For that purpose the following structural layer of Jalsevak, Jalnayak, Jalkarmi has been created.



5.1 Jalsevak

Trained individuals doing the work of Jalsaksharta at the village level and local bodies level will be known as "Jalsevak". There will be one Jalsevak at each Gram Panchayat level.

5.1.1 Functions of the Jalsevak:-

- (1) Contribute to implementation of Watery Shivar Mission as well as increasing the efficiency of agricultural management.
- (2) Actively participate in Jalsaksharta Programme at the local level.
- (3) Give information about Jalsaksharta in the Gramsabha/other meetings. By organizing various programmes relating to Jalsaksharta/dissemination of Jalsaksharta by participating in undertakings.
- (4) Assist in creating awareness about Jaljagruti at the school/college level.

5.1.2 Qualifications and selection of Jalsevaks :-

- (1) Jalsevak should know to write read and practising high standards of life and inspired by the spirit of sacrifice and nationality.
- (2) Jalsevak should be a Gramsabha member and approval of Gramsabha is necessary for his selection.



- (3) Person having knowledge about various development undertakings of the Government, messenger of hygiene, social worker, volunteer of Rashtriya Seva Sanstha, person doing work with social commitment, citizens coming forward spontaneously should be given preference in appointment.
- (4) If work of Jalsevak is not satisfactory the Gramsabha/local autonomous body can cancel the selection.
- (5) The list of Jalsevak selected by Gramsevaks will be sent to the Taluka-level, District-level Jalsaksharta Committee and concerned Jalsaksharta Centre through the Gat Development Officer Panchayat Samiti.
- (6) Recording of work done by the Jalsevak will be maintained by the concerned local autonomous body.

5.2 Jalkarmi

Trained regional employees/officers having direct contact with people of various departments of Government implementing water-related undertakings as well as Government-aided organisations will be known as Jalkarmis.



5.3 Jalnayak

Trained persons imparting training at various levels and having experience in the field of water will be known as "Jalnayak". The number of Jalnayaks at various levels will be as under: State-level 24, Divisional-level (at 8 from each Division) 48, District-level 340 (at 10 Jalnayaks from each District), Taluka-level 3224 (at 12 from each Taluka). Making changes in these numbers, determining the efficiency of Jalnayaks at various levels, by determining the criteria for selection of Jalnayaks and taking action for selecting them will be done by the Jalsaksharta Centre. The Terms of Reference of the Jalnayak will be to guide Jalsevaks at the village level as well as guiding Jalkarmis.

5.4 Guidelines as regards selection criteria, their numbers and functions of Jalsevaks, Jalkarmis and Jalnayaks should be given by YASHDA Pune from time to time.

6.0 Coordination

For coordinating various undertakings implemented for creation of Jaljagruti in the Stat following Committees are being set up at various levels.

Sr. No.	Coordination Committee	Chairman	Composition
1.	State-level Jalsaksharta Committee	Principal Secretary (Water Resources)	As per Annexure-A
2.	YASHDA-level Jalsaksharta Committee	Deputy Director General YASHDA	As per Annexure-B
3.	District-level Jalsaksharta Committee	Collector	As per Annexure-C
4.	Taluka-level Jalsaksharta Committee	Tahsildar	As per Annexure-D



6.1 Terms of Reference of State-level Committee

- (1) Taking decision on Jalsaksharta subject, policy and problems in various Departments.
- (2) Dissemination regarding Jalsaksharta and deciding about publicity medium and policy.
- (3) Taking review of Research and Pralekhan.
- (4) Generally meetings of the State-level Coordination Committee should be held twice in a year.

6.2 Terms of Reference of YASHDA-level Jalsaksharta Committee

- (1) Do planning for implementation of directions received from the State-level Committee.
- (2) Giving approval to Training Plan of Jalsaksharta Centre and Divisional Centre. Taking review of Jalsaksharta Committee's working from time to time. Planning of Training Programme as well as taking review of actual implementation.
- (3) Doing selection, making changes therein, cancelling selection etc. of Taluka-level, District-level, Divisional-level and State-level Jalnayaks.
- (4) Finalising list of employees becoming available for the post of Jalkarmi from various Departments.
- (5) At least three meetings of YASHDA-level Committee should be held in a year.



6.3 District-level Jalsaksharta Committee

- (1) Taking review of Plan and Report of Jalsaksharta Programmes of the District throughout the year and finalizing the same.
- (2) Doing planning and implementation of Jaljagruti Programmes, for e.g. Jaljagruti, tree plantation, etc.
- (3) Collation of information about concerned experts, Government/Non-Government persons, voluntary organisations connected with Jalsaksharta in the District and submitting it to the Divisional Centre. Assisting the Divisional Centre in selection of District-level and Taluka-level Jalnayaks, Jalkarmis.
- (4) Informing the Divisional Centre about training needs, subject, problems of Jalkarmis and Jalsevaks.
- (5) At least three meetings of the District-level Jalsaksharta Committee should be held in a year.

6.4 Terms of Reference of Taluka-level Jalsaksharta Committee

- (1) Guide about selection of Jalsevaks and doing evaluation of their work.
- (2) Monitoring the work of Jalsevaks.
- (3) Taking review of training from time to time.
- (4) Coordinate in the programmes/undertakings of various Department of the Government.



- (5) Coordinate with organisations concerned with use of water and attempt to strengthen them.

7.0 Funds for Jal Saksharta Centre :-

Funds required for State-level Centres and Divisional Centres of Jalsaksharta as per demands from Water Resources Department will be transferred to YASHDA Pune from time to time. Appropriation of said funds should be done as per YASHDA functioning. Audit and other financial issues will be as per standards of YASHDA. YASHDA will have administrative control over Jalsakshara Centres and Divisional Centres.

8.0 Detailed guidelines about working of Jalsaksharta Centres and Divisional Centres will be issued by Water Resources Department/YASHDA.

9.0 Jalnayaks, Jalkarmis and Jalsevaks doing excellent work of Jaljagruti and Jalsaksharta will be honoured every year. The system in this regard should be determined by YASHDA.

10. As the work of Jaljagruti and Jalsaksharta is to be done by the Jalnayaks, Jalkarmis and Jalsevaks spontaneously out of social commitment they will not be paid any compensation or

...14...



regular financial honorarium. In the training programmes organized in numbers by Jalsaksharta Centre/Divisional Centre if the Jalnayak, Jalkarmi and Jalsevak delivers lectures honorarium will be paid as per prevalent rules of YASHDA.

11.0 The said Government Resolution is being issued with consent of GAD's Unoff. Reference No.29/16, dt. 19/08/2016 as well as Forest Department, Water Resources Department, Planning and Finance Department.

The said Government Resolution has been made available on Government of Maharashtra website www.maharashtra.gov.in and its code number is 201611301721555727. This Government Resolution has been issued by certifying under digital signature.

As per order and in the name of the Governor of Maharashtra.

Enclosures: Annexures A, B, C and D

(S. M. Upase)

Secretary (JSANNI AND LAKSHEVI)

Copy to,

- 1) The Secretary to Hon'ble Governor, Rajbhavan, Mumbai
- 2) The Principal Secretary to Hon'ble Chief Minister,



- 3) The Private Secretaries of all Ministers / Ministers of State
- 4) All Vidhansabha Members/ Vidhan Parishad Members
- 5) Hon'ble Chief Secretary, Maharashtra State, Mumbai
- 6) All A.C.S./Principal Secretary/Secretary, Mantralaya, Mumbai
- 7) The Director General, YASHDA, Pune
- 8) The Secretary, Maharashtra Water Resources Regulation Authority, Mumbai
- 9) All Executive Directors, Water Resources Department
- 10) All Divisional Commissioners
- 11) The Director General, Jal Va Bhoomi Vyavasthapan Sanstha (WALMI), Aurangabad
- 12) The Director General, Maharashtra Engineering Research Institute (MERI), Nashik
- 13) The Director, Dr. Panjabrao Deshmukh Vidarbha Prashaskiya Ani Vikas Prabodhini, Amravati.
- 14) The Director, Van Prashasan Vikas Va Vyavasthapan Prabodhini, Chandrapur.
- 15) All Chief Engineers, Water Resources Department.
- 16) All Collectors
- 17) All Chief Executive Officers, Jilla Parishad
- 18) All District Superintending Agricultural Officers
- 19) Concerned Committee Member, State-level Jalsaksharta Samiti



526

... 16 ...

- 20) Concerned Committee Member, YASHDA-level Jalsaksharta Samiti
- 21) Concerned Committee Member, District-level Jalsaksharta Samiti
- 22) Concerned Committee Member, Taluka-level Jalsaksharta Samiti
- 23) All Superintending Engineers, Water Resources Department.
- 24) All Executive Engineers, Water Resources Department, Mantralaya, Mumbai.
- 25) All Joint Secretaries/Under Secretaries, Water Resources Department, Mantralaya, Mumbai.
- 26) The Under Secretary/Desk Officer, Water Resources Department, Mantralaya, Mumbai.
- 27) Select File.



Enclosure to Government Resolution, KR.WALMI-2016/
PR.KR.69/16 LAKSHEVI(ASTHA), dt. 30 November, 2016

ANNEXURE A**1. Composition of State-level Jalsaksharta Samiti**

1	Principal Secretary (Water Resources)	Chairman
2	Director General, YASHDA	Joint Chairman
3	Director General, (WALMI)	Joint Chairman
4	Divisional Commissioner (All)	Member
5	Deputy Director General YASHDA and Chairman YASHDA-level Committee	Member
6	Joint Secretary, (Forests) Revenue and Forest Department	Member
7	Deputy Secretary (Training) General Administration Department	Member
8	Deputy Secretary, Rural Development and Panchayat Raj Department	Member
9	Deputy Secretary, Water Resources/Employment Guarantee Scheme	Member
10	Deputy Secretary, Water Supply & Hygiene Department	Member
11	Deputy Secretary, Agriculture and Animal Husbandry Department	Member
12	Deputy Secretary, School Education Department	Member
13	Deputy Director, Nagarpalika Administration	Member
14	Member Secretary, Maharashtra Pollution Control Board	Member
15	Director/Executive Director, Jalsaksharta Centre, YASHDA	Member
16	Director/Deputy Director, Information and Public Relations Department	Member
17	Two non-Government members nominated by the Government (persons/experts who have rendered remarkable service in this field)	Member

...2...



528

601

... 2 ...

18	Two nominated Jalnayaks (to be nominated by YASHDA Jalsaksharta Centre)	Member
19	Deputy Secretary, Water Resources	Member-Secretary



ENGLISH TRANSLATION

Enclosure to Government Resolution, KR.WALMI-2016/
PR.KR.69/16 LAKSHEVI(ASTHA), dt. 30 November, 2016

ANNEXURE B**1. Composition of YASHDA-level Jalsaksharta Samiti**

1	Deputy Director General, YASHDA	Chairman
2	Director, Ground Water Survey and Development Agency	Member
3	Director, RAGRAVISAN-YASHDA	Member
4	Director, Soil Conservation, Agriculture Department	Member
5	Executive Director Irrigation Development Corporation (All)	Member
6	Deputy Secretary, Water Resources	Member
7	Divisional Director, Divisional Jalsaksharta Centre	Member
8	Deputy Secretary, Urban Development Department	Member
9	Director, Education Department	Member
10	Additional Chief Executive Officer, Vasundhara, Pune	Member
11	Chief Engineer, M.JI.PRA.'s representative	Member
12	Two non-Government members nominated by the Government (persons/experts who have rendered remarkable service in this field)	Member
13	Two Jalnayaks nominated by YASHDA Jalsaksharta Centre	Member
14	Director, Jalsaksharta Centre, YASHDA	Member
15	Executive Director, Jalsaksharta Centre, YASHDA	Member-Secretary



ENGLISH TRANSLATION

Enclosure to Government Resolution, KR.WALMI-2016/
PR.KR.69/16 LAKSHEVI(ASTHA), dt. 30 November, 2016

ANNEXURE C**1. Composition of District-level Jalsaksharta Samiti**

1	Collector	Chairman
2	Chief Executive Officer, Jilla Parishad	Joint Chairman
3	District Superintending Agricultural Officer	Invitee
4	Executive Engineer, Small Irrigation, Jilla Parishad	Coordinator
5	Executive Engineer, Small Irrigation (Water Conservation)	Member
6	Education Officer, Jilla Parishad	Member
7	Project Director, J.PR.VI.YAN.	Member
8	Divisional Director, Divisional Jal Saksharta Centres Aurangabad/Amravati/Chandrapur	Member
9	Representative of YASHDA Jalsaksharta Centre – for Pune/Nashik/Konkan Divisions	Member
10	Deputy Collector (ROHYO)	Member
11	Deputy Director, Social Forestry	Member
12	Deputy Conservator of Forests	Member
13	Senior Geologist, Ground Water Survey and Development Agency	Member
14	Executive Engineer (PRA.PA.PU.)	Member
15	Executive Engineer (M.JI.PR.)	Member
16	Two members from the District nominated by Hon'ble Guardian Minister (persons/experts who has rendered remarkable service in this field)	Member
17	Two Jalsevaks from the District nominated by Hon'ble Guardian Minister	Member
18	Executive Engineer (Agriculture Management), Water Resources Department (If there are more than one E.E. at one Headquarter it will be decided by the Executive Director Irrigation Corporation)	Member-Secretary

ENGLISH TRANSLATION

Enclosure to Government Resolution, KR.WALMI-2016/
PR.KR.69/16 LAKSHEVI(ASTHA), dt. 30 November, 2016

ANNEXURE D**1. Composition of Taluka-level Jalsaksharta Samiti**

1	Tahsildar	Chairman
2	Block Development Officer	Joint Chairman
3	Taluka Agricultural Officer	Member
4	Range Forest Officer	Member
5	Plantation Officer (Social Forestry)	Member
6	Deputy Engineer (LPA) Jilla Parishad	Member
7	Deputy Engineer (Local-level)	Member
8	Deputy Engineer Gra.Pa.Pu.	Member
9	Deputy Engineer Water Resources	Member-Secretary
10	Jalnayak (Taluka-level) 4	Non-Government Member
11	Jalsevak (Taluka-level) 4	Non-Government Member





जा.क्र.जसाके-३०१७/प्र.क्र.२१/कार्या २/१५०

दि.०८.११.२०१७

प्रति,

डॉ. धोंडे स्नेहल सुभाष
19 सी, 603, नविन म्हाडा कॉलोनी, गार्डन हिल सोसायटी, गोरेगाव,
डिंडोशी, गोरेगाव फिल्म सिटी रोड, गोरेगाव (पुर्व) मुंबई- 400065

विषय : दि.१६ नोव्हेंबर ते १९ नोव्हेंबर, २०१७ रोजी आयोजित "जलनायक (राज्यस्तर) व जलयोद्धा (विभाग स्तर) यांचेकरिता पायाभूत प्रशिक्षण कार्यक्रम" करिता उपस्थित राहणेबाबत.

संदर्भ : शासन निर्णय, जल संपदा विभाग, क्र.वाल्मी-२०१६/प्र.क्र.६९/१६ लाक्षेवि (आस्था), दि.३० नोव्हेंबर, २०१६.

महोदय,

उपरोक्त संदर्भान्वये, यशदा, पुणे येथे राज्य जलसाक्षरता केंद्र व औरंगाबाद, अमरावती व चंद्रपूर येथे विभागीय जलसाक्षरता केंद्रे स्थापन करण्यात आली आहेत. जलसाक्षरतेच्या कार्यासाठी विविध स्तरावर जलनायक ते जलसेवक अशी स्वयंप्रेरणेने काम करणारी फळी तयार करावयाची आहे. त्यासाठी विविध स्तरावरील प्रशिक्षण, जलस्रोतांचे संरक्षण, संवर्धन व पुनर्भरण जल व्यवस्थापन, पाण्याचा पूर्ण क्षमतेने वापर (Efficient use of water) व तत्सम बाबींसह जलसाक्षरतेचे कार्य करावयाचे आहे.

उपरोक्त विषयान्वये, दि. १६ नोव्हेंबर ते १९ नोव्हेंबर, २०१७ रोजी जलनायक (राज्यस्तर) व जलयोद्धा (विभाग स्तर) यांचेकरिता पायाभूत प्रशिक्षण कार्यक्रम आयोजित करण्यात आला आहे. जलनायक (राज्यस्तर) व जलयोद्धा (विभाग स्तर) यांचेकरिता आयोजित होणारा हा पहिला पायाभूत प्रशिक्षण कार्यक्रम आहे.

सदर प्रशिक्षण निवासी असलेमुळे प्रशिक्षण कालावधी दरम्यानची संपूर्ण व्यवस्था (राहणे - जेवण) यशदा येथे करण्यात आली आहे. आपण दि.१५ नोव्हेंबर, २०१७ रोजी सायंकाळी यशदा येथे मुक्कामी यावे. तसेच सर्व जलनायक (राज्यस्तर) व जलयोद्धा (विभाग स्तर) यांना जाणे-येणे चा प्रवास खर्च ही यशदाच्या मानकाप्रमाणे अदा करण्यात येणार आहे. प्रशिक्षण दि. १६ नोव्हेंबर, २०१७ रोजी सकाळी ठीक ९.०० वाजता सुरु होईल.

सबब आपली उपस्थित प्रार्थनीय आहे. या प्रशिक्षणासाठी प्रशिक्षक म्हणून मा. डॉ. राजेंद्र सिंह, मा.सचिव, जलसंपदा विभाग, मा.सचिव, जलसंधारण विभाग, मा. प्रधान सचिव, कृषि विभाग, इत्यादी मान्यवर व अनुभवी राज्यसाधन व्यक्ती मार्गदर्शन करतील. तरी कृपया आपण दि. १६ नोव्हेंबर ते १९ नोव्हेंबर, २०१७ रोजी आयोजित पायाभूत प्रशिक्षण कार्यक्रमास यशदा, पुणे येथे उपस्थित राहावे, ही विनंती.

आपला विश्वासू,

संचालक,

जलसाक्षरता केंद्र, यशदा, पुणे.

प्रत :

१. मा. उपायुक्त (विकास शाखा), विभागीय आयुक्त कार्यालय (सर्व) - कृपया आपल्या विभागातील सर्व जलनायक व जलयोद्धा यांना आपले स्तरावरून देखील सदर प्रशिक्षणास उपस्थित राहण्याच्या सूचना देण्यात याव्यात, ही विनंती.
२. मा. विभागीय संचालक, विभागीय जलसाक्षरता केंद्र, औरंगाबाद, अमरावती व चंद्रपूर

• Excellence Through Training •

• प्रशिक्षणात् प्राविण्यम् •

राजभवन आवार, बाणेर रस्ता, पुणे ४११ ००७. भारत (इपीएबीएक्स) : (०२०) २५६०८०० कार्यालयीन वेळेनंतर : २५६०८२७१ फॅक्स : २५६०८१००
Raj Bhavan Complex, Baner Road, Pune 411 007, India (EPABX):(020) 25608000 After Office Hrs.:25608271, Fax:25608100
Email: yashada@vsnl.com | Website: www.yashada.org



606

English translation of original document in Marathi

TRANSLATION COPY OF PAGE NO. 532

Yeshwant Chavan Academy of Development Administration
(A Government of Maharashtra Organization)

533

Raj Bhavan Complex, Baner Road, Pune 411 007. Tel: 020 25608000

Out.No.Ja Sa Ke-3017/Pra. Kra.21/Karya 2/150

Date: 08.11.2017

To,
Dr. Donde Snehal Subhash
19 C, 603, New MHADA Colony, Garden Hill Society,
Goregaon, Dindoshi, Goregaon Film City Road,
Goregaon - E, Mumbai 400065.

Subject: Request to be present for the Induction Training Programme for 'Jalanayak (State Level) and 'Jalayoddha', to be organized from 16th November to 19th November 2017.

Reference: Government Resolution, Water Resources Dept., No. Valmi 2016/Pra. Kra. 69/16 La Kshe Vi (Astha), dt. 30th November 2016.

Sir,

With reference to the above, State Level Water Awareness Centre has been established at Yashada, Pune and Divisional Water Awareness Centres at Aurangabad, Amravati and Chandrapur. In order to promote Water Awareness Mission, a team of Jalannayak to Jalasevak that can work with self inspiration is to be established on various levels that can undertake the work of water awareness consisting of trainings at various levels, preservation of water sources, conservation and replenishment water management, efficient use of water and other related work.

Induction Training Programme for Jalanayak (State Level) and Jalayodhha (Divisional Level) will be conducted from 16th November to 19th November 2017. This will be a first induction training programme to be organized for Jalanayak (State Level) and Jalayoddha (Divisional Level).

TRUE COPY

ADVOCATE



This will be a residential training, hence all the arrangements during the training period (residential - meals) have been made at Yashada. You will report at Yashada on 15th November 2017 evening. Conveyance charges to and from also will be paid to all the Jalanayak (State Level) and Jalayoddha (Divisional Level) as per the Yashoda rules. Training will start on 16th November 2017 at 9.00 a.m.

Your presence will be valuable. Dignified and experienced persons like Hon'ble Dr. Rajendra Sinh, Hon'ble Secretary, Water Resources Department, Hon'ble Secretary, Water Conservation Department, Hon'ble Principal Secretary, Agricultural department, etc. will give their guidance in the training. You are therefore requested to be present at Yashada, Pune from 16th November to 19th November 2017 for the induction training programme.

Yours faithfully,

Sd/-

Director
Water Awareness Centre, Yashada, Pune

Copy to:

1. Hon'ble Dy. Commissioner (Development Branch) Divisional Commissioners (all) - You are requested to give instructions to all the Jalanayak and Jalayoddha in your division, to be present for the said training.
2. Hon'ble Divisional Director, Divisional Water Awareness Centre, Aurangabad, Amravati and Chandrapur.



TRUE COPY
ADVOCATE

From: Dr. Snehal Donde drsnehaldonde@gmail.com
Subject: Re: Chala Januya nadila abhiyan
Date: 23 April 2025 at 8:28 AM
To: AMBARNATH MUNICIPAL COUNCIL chiefofficerambarnath@gmail.com
Cc: seticthn@gmail.com, का. अ. ठाणे पाटबंधारे विभाग, कळवा eetmidkalwa@gmail.com, RO Kalyan rokalyan@mpcb.gov.in, Ronita Bhattacharya ronita.b6@gmail.com

Dear Umakant Gaikwad ji,

Indeed it was wonderful interaction with you during Chala Januya nadila review meeting held yesterday dated 22nd April in your office at 4pm. I am sure under your dynamic leadership we shall be able to progress in right direction for Waldhuni river rejuvenation from its origin to confluence, since most of its stretches are in AMC jurisdictions.

As discussed during the meeting regarding;

1- SBT technology for sewage treatment with vacuum drainage system for Shivmandir site to begin with, for 15 MLD flow volume, I suggest it should be decentralised in parts. And for that let the hydraulic hydrology and geotechnical mapping survey be conducted first. As decided by you to organise the survey on Thursday I have informed the expert and Prashant Pawar to coordinate as instructed by you.

2- garbage dumping issues as you mentioned about a comprehensive plan, kindly share with me so that further suggestions and facilitation can be done, since all garbage is being mostly dumped in the Waldhuni all over AMC region.

3- as shared about the textile units functioning in Barkupada and loknagari and more list is available with your office, please take action immediately as Waldhuni is polluted mainly due to the untreated effluents flowing in AMC region.

4- Also please follow up with MIDC and MPCB for pollution from Phansipada MIDC region in Waldhuni stretches.

5- in the same region Phansipada in Forest area, encroachments are there and forest officers were informed, so you are requested to follow up for vacating the Waldhuni stretch encroachments.

6- Near Shivmandir area too from upstream Palegaon area similar action for encroachments is required. Kindly procure flood line maps from irrigation department to do the needful. And do not allow constructions design by town planning on the buffer zones as suggested.

Tehasildar office Circle officer has been shown all the areas for cooperation and maps availability. Since we jointly visited Reliance area where most of the flawed town planning is noticed. Stream orders of Waldhuni need to be protected for her to flow incessant.

7- As per archeological survey noc they have issued it for repair work not new constructions, since upto 100 m it is restricted. Hence kindly wait for the hydraulic hydrology survey work to be completed of the area, before further ghat work is taken up.

8- Also river bed concretization be removed for the restoration of ecological flow of the river and reviving biodiversity. I have explained the importance of symphony of soil and water-sewage microbes for self cleaning process and biodiversity, as well as ground water percolation which is also explained in recharge note by the Ground water authority in Shivmandir temple proposal.

9- garden established on govind pull on Waldhuni river be removed to make free land of river and borewells investigation be done, as informed.

Once again thanks for your positive response and looking forward to our joint mission for common goals. Meeting of minutes be shared at earliest please.

Warm regards

"Vision where Passion meets Purpose of inspiring & transforming lives"

Sincerely

Dr (Mrs) Snehal Subhash Donde

MSc, PhD (Zoology) EMBA, PGDEM, MEM, PhD (MS),

Fulbright Scholar, Washington DC, Fulbright Foreign Scholarship Board & United States Bureau of Education & Cultural affairs, Jalnayak Govt of Maharashtra (Thane & Mumbai), Member, World Water Council & Core Member Indian River Basin Council,

Chairperson, Clean & Healthy Rivers Committee, Microbiologist Society, India

Dean Administrative Affairs, BRC, GEV, Affiliated to University of Mumbai.

Mob. 9819088651, 9167698570

On Tue, 15 Apr 2025, 3:31 pm Dr. Snehal Donde, <drsnehaldonde@gmail.com> wrote:

Dear Gaikwad ji,

CO Ambernath,

PFA. Kindly go through the GRs for its compliances with regards to Waldhuni river ghat and beautification work ongoing work near Shiv Mandir area. Also as requested kindly arrange a joint meeting along with the officers from various departments invited earlier for the shiv mandir site work. We would like to understand the project from EIA perspectives and norms of river flood lines. A review meeting of chala Januya Nadila is also awaited.

Kindly note that a detailed survey of Waldhuni river is already conducted by an agency hired by the Irrigation department, Kalwa office, a report of which you may procure to design the overall proposal of Shiv Mandir site for ghat construction and beautification, as well as to take corrective measures in the town planning of Palegaon and other sites. As all the upstream area of Waldhuni stream orders are covered up, violating the norms of buffer zones.

Looking forward to an earliest meeting for collective discussion and sustainable action.

Warm regards

CC marked to the irrigation department and Collector office for necessary action.

Jalnayak Dr Snehal Donde

Nadi Samanvayak CJN

On Thu, Apr 3, 2025 at 1:21 PM Dr. Snehal Donde <drsnehaldonde@gmail.com> wrote:

Dear Gaikwad Sir,

CO AMC

Greetings!

Pointwise is my response to your report of CJN minutes compliances. Please take note of the following points;

1- as per old records nallah was term used for stream orders and kindly note that in olden days temples used to be established on bank of river and not literal meaning nallah (drainage), as river water is considered holi and sacred

2- regarding irrigation dept mentioning that it is not notified, letter is dated of year 2022 and thereafter. However, kindly note that to notify this river and demarcation of blue line red line flood line Kalwa division Jalsampada office under Mr Bodke DE has already completed survey work in 2023, after tender process and work order, the report is submitted to Chief engineer for approval. I have also followed up with Mr Naik Chief engineer and requested to speed up notification of Waldhuni, as it is delayed for more than a year. Also a joint meeting was recently conducted in Superintendent engineer office to get the status report. An RTI was also filed to get the work order as right status is concealed.

3- instead of all that is proposed in the temple tourism project, please note that as AMC has never priorities to treat the sewage and establish SBT as suggested time and again, that untreated sewage continue to be discharged in the stream flowing in front of the temple. Instead of concretizing river bed affecting the water percolation and putting this river in a pipe is mindless work. It is responsibility of Municipal administration to treat sewage with effective model.

Satellite image shows that 2015 onwards concretization and cornering of the river with sewage to put it in pipeline has been executed.

Temple premises will be clean and beautiful if ecological flow and biodiversity is allowed to flourish. And necessary facilities created for garbage disposal along with sewage treatment.

It is no way a solution to concretize river bed to keep temple premises clean.

All over the municipal area issues of garbage is prominent due to mismanagement



536

4- Environment clearance is important in every case. As River Rejuvenation Committee (RRC) is non functional in Thane region although since 2018 as per ngt order and MPCB being member secretary are required to submit quarterly compliance reports. Hence i have discussed with Mr Nipurte in Collector office, urban development dept, as he is nodal officer given by the collector for compliances of river related work and activating RRC. Therefore, kindly consult with this committee too before carrying out any work on Waldhuni river please. All the other approval documents issued by various departments to give approval for temple ghat construction is contradictory, in my views. Hence need to be considered for varification. Therefore we request you to keep the ghat work on hold.

5- yes for shiv mandir development work we had requested to call a joint meeting for the work to be executed with consultative approach, but in presence of our team of river experts and Jalprahari, which was not done. Hence we request you to again conduct a meeting.

Please note that as per ASI recognition to the temple as heritage, display board signify that up to certain mts no work can be carried out. Even this has not been addressed in the said minutes of meeting. And ghat work is in violation of such norms. Also note that geotechnical mapping, hydrogeology and hydraulics survey is not conducted at all prior to the ghat work initiation. During the monsoon time we have witnessed flooding in the area as well as shivling submerged in gutter water. As all drainage is put to oneside towards the temple.

I request you to visit the place and do needful as requested and demonstrations presented before Previous CO and additional CO, about impactful SBT technology for sewage treatment.

As you have given examples of Nashik, Alandi and Varanasi, for similar temple tourism and beautification, kindly procure right informations as in Nashik there is HC order where NEERI has submitted report for deconcretization. Same is the case with other two sites you have mentioned. I shall share with you information if required.

Instead of concretization and beautification we need to first work on sewage treatment and garbage management, as air quality is also affected.

7- yet dismantling of textile units not done

Looking forward to your prompt action in all the above, with scientific understanding please.

Warm regards

Jalnayak Dr Snehal Donde

"Vision where Passion meets Purpose of inspiring & transforming lives"

Sincerely

Dr (Mrs) Snehal Subhash Donde

MSc, PhD (Zoology) EMBA, PGDEM, MEM, PhD (MS),

Fulbright Scholar, Washington DC, Fulbright Foreign Scholarship Board & United States Bureau of Education & Cultural affairs,

Jalnayak Govt of Maharashtra (Thane & Mumbai), Member, World Water Council & Core Member Indian River Basin Council,

Chairperson, Clean & Healthy Rivers Committee, Microbiologist Society, India

Dean Administrative Affairs, BRC, GEV, Affiliated to University of Mumbai.

Mob. 9819088651, 9167698570

On Wed, 2 Apr 2025, 7:16 pm AMBARNATH MUNICIPAL COUNCIL, <chiefofficerambarnath@gmail.com> wrote:

--
Respected Sir / Madam,

Please download the attached file.

Yours Faithfully,

Ambarnath Municipal Council

Contact No. :- 0251-2682353

Plant trees, save trees.

Please print only if necessary !!



610

537

--
"Vision where Passion meets Purpose of inspiring & transforming lives"

Sincerely

Dr (Mrs) Snehal Subhash Donde

MSc, PhD (Zoology) EMBA, PGDEM, MEM, PhD (MS),

Fulbright Scholar, Washington DC, Fulbright Foreign Scholarship Board & United States Bureau of Education & Cultural affairs,

Jalnayak Govt of Maharashtra (Thane & Mumbai), Member, World Water Council & Core Member Indian River Basin Council,

Chairperson, Clean & Healthy Rivers Committee, Microbiologist Society, India

Dean Administrative Affairs, BRC, GEV, Affiliated to University of Mumbai.

Mob. 9819088651, 9167698570

TRUE COPY
ADVOCATE





अंबरनाथ नगरपरिषद, अंबरनाथ

जा.क्र. अनप/बांधकाम विभाग/२०२५-२६/ ९२

दि. २१/०४/२०२५

प्रति,
प्रो.स्नेहल दोंदे,
जलनायक, चला जाणुया नदीला,
वालधुनी व उल्हास नदी जि.ठाणे.

विषय : चला जाणुया नदीला या अभियानाच्या अनुषंगाने बैठक आयोजित करणेबाबत.

महोदय,

आपणांस या पत्राद्वारे कळविण्यात येते की, चला जाणुया नदीला या अभियानाच्या अनुषंगाने अंबरनाथ नगरपरिषदेच्या प्रशासकीय इमारतीमध्ये दुसरा मजला, समिती सभागृहात दि. २२/०४/२०२५ रोजी वेळ -सायं. ४.३० वाजता बैठक आयोजित केली आहे.

तरी आपण उपस्थित रहावे.



(उमाकांत गायकवाड)

प्रशासक

अंबरनाथ नगरपरिषद

कार्यालय: टिळकपथके. बी. रोड, अंबरनाथ(प)ता. अंबरनाथजि. ठाणेपिनकोड-४२१५०१

Website

www.ambarnathcouncil.net

E-Mail

chiefofficerambarnath@gmail.com

ambarnathcouncil@gmail.com



ENGLISH TRANSLATION

AMBARNATH NAGARPARISHAD, AMBARNATH

JA.KR.ANNP/BANDHKAM VIBHAG/2025-26/92

Dt. 21/04/2025

To,

Srim, Snehal Donde,
Jalnayak, Chala Januya Nadila,
Waldhuni and Ulhas River Dist. Thane.

Subject:- Organising meeting with reference to the
Mission of Chala Januya Nadila.

Sir,

You are informed by this letter that a meeting with reference to the Mission of Chala Januya Nadila has been organized on 22/04/2025 at 4.30 in the evening at Ambarnath Nagarparishad Administrative Building, Second Floor, Committee Hall.

Please therefore remain present.

Sd/-

(Umakant Gaikwad)

Administrator

Ambarnath Nagarparishad

Office: Tilak Path, K. B. Road, Ambarnath (W) Tal. Ambarnath, Thane PinCode-
421501

Website www.ambarnathcouncil.net

E-mail: chiefofficerambarnath@gmail.com
ambarnathcouncil@gmail.com





तहसिलदार तथा कार्यकारी दंडाधिकारी कार्यालय अंबरनाथ

पत्ता - नविन प्रशासकीय इमारत पहिलामाळा, अंबरनाथ (पश्चिम) ४२१५०१



540

दुरध्वनी क्रमांक-७४०००८५०८७

email-tahambarnath@gmail.com

“ स्वातंत्र्याचा अमृत महोत्सव” अंतर्गत “चला जाणुया नदीला” या अभियानाच्या अनुषंगाने या कार्यालयाकडे आयोजित केलेल्या बैठकीचे इतीवृत्त

“ स्वातंत्र्याचा अमृत महोत्सव” अंतर्गत “चला जाणुया नदीला” या अभियानाच्या अनुषंगाने दिनांक २४/४/२०२५ रोजी सकाळी १०.१५ वा. आयोजित करणेत आलेल्या बैठकीस खालील प्रमाणे अधिकारी/कर्मचारी उपस्थित होते.

अ. क्र.	अधिकारी / कर्मचारी यांचे नांव	कार्यालयाचे नांव व	पदनाम	भ्रमणध्वनी क्रमांक	स्वाक्षरी
१	श्री.दिपक अनारे	तहसिलदार कार्यालय अंबरनाथ	निवासी नायब तहसिलदार	९८५०७५२१२२	
२	डॉ. स्नेहल दोंदे		जलनायक आणि नदी समन्वयक		
२	श्री.सुरेश सागवेकर	तहसिलदार कार्यालय अंबरनाथ	मंडळ अधिकारी अंबरनाथ	९८६०४३४११७	
३	श्री.अ.अ.साळुंखे	म.औ.वि.म. बदलापूर उप विभाग	उप अभियंता	९६५७७२५७६९	
४	अ.पी.जोगदंड	म.औ.वि.म. अंबरनाथ उप विभाग	उप अभियंता	९८९२७२४९९३	
५	श्री.राजेश तडवी	अंबरनाथ नगर परिषद	नगर अभियंता	८३००८८०७५५३	
६	श्री.प्रशांत पवार	अंबरनाथ नगर परिषद	उप अभियंता	८९८३३३४०००	
७	श्री.सचिन रसाळ	तहसिलदार कार्यालय अंबरनाथ	ग्राम महसूल अधिकारी पाले	९३७२९९०४०१	
८	श्रीम.ऋतुजा महाजन	जलसंपदा विभाग कळवा ठाणे	सहा.अभियंता -२ ठाणे पाटबंधारे विभाग कळवा	९९३०१६५९३७	
९	श्री.रुपेश शेलार	जलसंपदा विभाग कळवा ठाणे	दफ्तर कारकुन	९८५०१११८१०७	
१०	श्री.जी.एस.वेतळ	म.औ.वि.म. अंबरनाथ उप विभाग	उप अभियंता	९४२३४७९६६७	

बैठकीच्या सुरुवातीला संव उपस्थितांचे स्वागत करून बैठकीस सुरुवात करणेत आली व श्रीम.स्नेहल दोंदे यांनी खालीलप्रमाणे चर्चा करून त्यावर कार्यवाही करणेबाबत सूचना दिल्या आहे.

अ.क्र.	कार्यवाहीचे मुद्दा	विभाग/कार्यालय
१	वालधुनी नदी दुषीत झाली आहे सदर प्रदुषण थांबविणेसाठी कोणत्या उपाय योजना करणेत आल्या आहेत	महाराष्ट्र प्रदुषण नियंत्रण मंडळ कल्याण अंबरनाथ नगर परिषद



ENGLISH TRANSLATION

**OFFICE OF THE TAHSILDAR AND EXECUTIVE
MAGISTRATE AMBARNATH**

**Address- New Administrative Building First Floor,
Ambarnath (West) 421501**

Telephone Number-7400085087	Email-tahambarnath@gmail.com
-----------------------------	------------------------------

**MINUTES OF THE MEETING HELD IN THIS OFFICE WITH
REFERENCE TO "CHALA JANUYA NADILA" MISSION UNDER
"SWATANTRAYACHA AMRUT MAHOTSAV"**

In the Meeting held on 24/4/2025 at 10.15 in the morning in this Office with reference to "Chala Januya Nadila" Mission under "Swatantrayacha Amrut Mahotsav" the following officers/ employees were present.

Sr. No.	Name of Officer/ Employee	Name of Office	Designation	Mobile Number	Signature
1	Shri Dipak Anare	Tahsildar Office Ambarnath	Resident Nayab Tahsildar	9850752122	
2	Dr. Snehal Donde		Jalnayak and Nadi Coordinator		
2	Shri Suresh Sagvekar	Tahsildar Office Ambarnath	Mandal Officer Ambarnath	9860434117	



543

616

3	Shri A. A. Salunkhe	M.I.D.C. Badlapur Sub-Division	Deputy Engineer	9657725769	
4	A. P. Jogdand	M.I.D.C. Ambarnath Sub-Division	Deputy Engineer	9892724993	
5	Shri Rajesh Tadvi	Ambarnath Nagar Parishad	City Engineer	83008807553	
6	Shri Prashant Pawar	Ambarnath Nagar Parishad	Deputy Engineer	8983334000	
7	Shri Sachin Rasal	Tahsildar Office Ambarnath	Village Revenue Officer Pale	9372990401	
8	Srim. Rutuja Mahajan	Water Resources Department Kalwa Thane	Asst. Engineer-2 Thane Irrigation Department Kalwa	9930165937	
9	Shri Rupesh Shelar	Water Resources Department Kalwa Thane	Office Clerk	98501118107	
10	Shri G. S. Vetal	M.I.D.C. Ambarnath Sub-Division	Deputy Engineer	9423479667	

At the outset, all those present were welcomed and the meeting was commenced and Srim. Snehal Donde initiated discussions and gave instructions for taking action thereon.



Sr. No.	Issue for action	Department/Office
1	Waldhuni River has been polluted. For preventing the said pollution what measures have been taken.	Maharashtra Pollution Control Board Kalyan Ambarnath Nagar Parishad
2	The Jal Sangrah Kendra at Forst Naka Ambarnath is being polluted. The said place appears to be neglected.	Maharashtra Pollution Control Board Kalyan Maharashtra Industrial Development Corporation
3	The Town Planning Department Ambarnath appears to have given permission for construction in the buffer zone at Mouje Pale Village. Therefore necessary inquiry should be conducted into it.	Ambarnath Nagar Parishad
4	Action to be taken against unauthorized factories at Barkupada Ambarnath	Ambarnath Nagar Parishad
5	Due to polluted water from the unauthorized factories at Mouje Karavale, Kushivali all water sources in the region are getting polluted. Therefore immediate action should be taken against the said factories.	Maharashtra Pollution Control Board Kalyan Gat Development Officer Panchayat Samiti Ambarnath
6	As water from the borewell at Mouje Kushivali/Karavale is being supplied elsewhere through tankers measures should be taken against it.	Gat Development Officer Panchayat Samiti Ambarnath
7	Concrete work done near the bridge over Waldhuni Rvier at Shivmandir Ambarnath should	Ambarnath Nagar Parishad



545

	immediately be evicted. Also work on the ghat should immediately be stopped and meeting held with experts about works in the Shivmandir region.	
--	---	--

In this manner by giving necessary instructions to all concerned Departments it was stated that by all the agencies coordinating between themselves necessary measures should be taken. After expressing vote of thanks to all those present the meeting was declared as terminated.

Sd/-

Residential Nayab Tahsildar Ambarnath

Copy to:-

1. Dr. Snehal Donde for information.
2. The Gat Development Officer, Panchayat Samiti Ambarnath for information and necessary action.
3. The Chief Officer Nagar Parishad Ambarnath for information and necessary action.
4. Maharashtra Industrial Development Corporation Ambarnath for information and necessary action.
5. Maharashtra Pollution Control Board Kalyan for information and necessary action.





ठाणे महानगरपालिका, ठाणे

THE MUNICIPAL CORPORATION OF THE CITY OF THANE

महापालिका भवन, सरसेनानी अरुणकुमार वैद्य मार्ग, चंदनवाडी, पांचपाखाडी, ठाणे- ४००६०२.

Phone : 022 25362916

E-mail : pccmtc.ho@gmail.com

546

जा. क्र. ठामपा/प्रनिक/ ५४ /२४-२५

दिनांक : २४/०४/२०२५

प्रति,

- १) मा. आयुक्त, कल्याण-डोंबिवली महानगरपालिका,
- २) मा. आयुक्त, भिवंडी-निजामपुर महानगरपालिका,
- ३) मा. आयुक्त, उल्हासनगर महानगरपालिका,
- ४) मा. मुख्य अधिकारी, कुळगाव, बदलापुर नगरपरिषद
- ५) मा. मुख्य अधिकारी, अंबरनाथ नगरपरिषद
- ६) मा. उप वनसंरक्षक, ठाणे वनविभाग, ठाणे
- ७) मा. अधीक्षक अभियंता, ठाणे सिंचन मंडळ, ठाणे
- ८) मा. प्रादेशिक अधिकारी, महाराष्ट्र प्रदूषण नियंत्रण मंडळ, ठाणे विभाग
- ९) मा. प्रादेशिक अधिकारी, महाराष्ट्र प्रदूषण नियंत्रण मंडळ, कल्याण विभाग
- १०) मा. प्रादेशिक अधिकारी, महाराष्ट्र औद्योगिक विकास महामंडळ, (डोंबिवली), ठाणे-१
- ११) मा. प्रादेशिक अधिकारी, महाराष्ट्र औद्योगिक विकास महामंडळ, अंबरनाथ, ठाणे-२
- १२) मा. डॉ. स्नेहल दोंडे, जलनायक आणि नदी समन्वयक, चला जाणूया नदीला अभियान.

विषय : "स्वातंत्र्याचा अमृत महोत्सव" अंतर्गत "चला जाणूया नदीला" या अभियानाच्या अनुषंगाने दिनांक २८/०४/२०२५ रोजी जिल्हास्तरीय बैठकीचे आयोजनाबाबत.

संदर्भ : "चला जाणूया नदीला" अभियानाच्या अनुषंगाने दिनांक २४/०७/२०२४ रोजीच्या जिल्हास्तरीय बैठकीचे इतिवृत्तांत जा.क्र.ठामपा/प्रनिक/२६७/२४-२५, ई-मेल दिनांक ०८/०८/२०२४.

"स्वातंत्र्याचा अमृत महोत्सव" अंतर्गत "चला जाणूया नदीला" हे अभियान दिनांक १५/१०/२०२२ ते दिनांक ३१/०३/२०२६ या कालावधीत राबविण्यात येत आहे. सदर अभियाना अंतर्गत शासन निर्णयानुसार ठाणे जिल्हाकरिता मा. महापालिका आयुक्त, ठाणे यांना जिल्हास्तरीय समितीचे अध्यक्ष म्हणून प्राधिकृत केलेले आहे. तसेच या अभियाना अंतर्गत ठाणे जिल्हाकरिता प्रो.डॉ.स्नेहल दोंडे या समन्वयक आहेत.

विषयांकीत बैठक दिनांक २८/०४/२०२५ रोजी सकाळी ११:३० वाजता मा. आयुक्त तथा प्रशासक ठाणे महानगरपालिका यांचे कार्यालय, दुसरा मजला, महापालिका मुख्यालय, पांचपाखाडी, ठाणे येथे मा. आयुक्त तथा प्रशासक श्री.सौरभ राव यांच्या अध्यक्षतेखाली आयोजित करण्यात आली असून, या बैठकीत प्रो. डॉ. स्नेहल दोंडे या "चला जाणूया नदीला" अभियानाबाबत माहितीपर सादरीकरण करतील.

यापूर्वी दिनांक २४/०७/२०२४ रोजी झालेल्या समिती बैठकीचे इतिवृत्तांत आपणांस संदर्भिय ई-मेलद्वारे कळविण्यात आलेले आहेत. सदर इतिवृत्तांतानुसार केलेल्या कामकाजाचा कार्यपुर्तता अहवाल व सर्व संबंधित माहितीसह आपण बैठकीसाठी उपस्थित रहावे, ही विनंती

(मनिषा प्रधान)

मुख्य पर्यावरण अधिकारी
ठाणे महानगरपालिका, ठाणे

प्रत सादर :

- १) मा. अतिरिक्त आयुक्त १ सो., ठामपा यांसकडे माहितीस्तव
- २) मा. अतिरिक्त आयुक्त २ सो., ठामपा यांसकडे माहितीस्तव
- ३) मा. नगर अभियंता, सार्वजनिक बांधकाम विभाग, ठामपा यांसकडे माहितीस्तव
- ४) मा. उपआयुक्त (शिक्षण विभाग), ठामपा - सर्व माहितीसह उपस्थित रहावे.
- ५) मा. उपनगर अभियंता, पाणी पुरवठा विभाग, ठामपा - सर्व माहितीसह उपस्थित रहावे.
- ६) मा. उपनगर अभियंता, मलनिःसारण विभाग, ठामपा - सर्व माहितीसह उपस्थित रहावे.
- ७) उप पर्यावरण अधिकारी, प्रदूषण नियंत्रण विभाग, ठामपा - सर्व माहितीसह उपस्थित रहावे.



LIFE
Lifestyle for
Environment

D:\Office Data\PCC Letters 2025-26.docx

पृष्ठ | १५



547

ठाणे महानगरपालिका, ठाणे

प्रदूषण नियंत्रण विभाग

जा.क्र.ठामपा/प्रनिक/२६७/२४-२५

दिनांक : ०७/०८/२०२४

इतिवृत्तांत

विषय : "चला जाणुया नदीला" या अभियानाच्या अनुषंगाने जिल्हास्तरीय तिसरी बैठक दिनांक २४.०७.२०२४ रोजीचे इतिवृत्तांत.

स्थळ : स्थायी समिती सभागृह, तिसरा मजला, ठाणे महानगरपालिका, मुख्यालय

सदर सभेस कल्याण डोंबिवली महानगरपालिका, भिवंडी निजामपूर महानगरपालिका, उल्हासनगर महानगरपालिका, कुळगाव बदलापूर नगरपरिषद, अंबरनाथ नगरपरिषदमधील खालीलप्रमाणे अधिकारी उपस्थित होते. मुख्य पर्यावरण अधिकारी यांनी "चला जाणुया नदीला" या अभियानामध्ये सर्व संबंधितांचे स्वागत केले.

अ.क्र	अधिकार्यांचे नाव	पदनाम
१.	श्री. प्रशांत रोडे	अतिरिक्त आयुक्त, ठामपा
२.	अनघा कदम	उपआयुक्त, प्रनिक, ठामपा
३.	डॉ. स्नेहल दोंडे	जलनायक आणि नदी समन्वयक
४.	मनिषा प्रधान	मुख्य पर्यावरण अधिकारी, प्रनिक, ठामपा
५.	विद्या सावंत	उप पर्यावरण अधिकारी, प्रनिक, ठामपा
६.	वैशाली पालकर	उप पर्यावरण अधिकारी, ठाणे
७.	अतुल पाटील	उपआयुक्त (घ.क.व्य) कल्याण डोंबिवली मनपा
८.	विनोद पवार	उप नगर अभियंता, पाणी पुरवठा विभाग, ठामपा
९.	सुवर्णा जाधव	महाराष्ट्र प्रदूषण नियंत्रण मंडळ, फिल्ड ऑफिसर
१०.	एस.जे. मुराई	उपअभियंता कल्याण डोंबिवली मनपा
११.	बाजीराव जाधव	उल्हासनगर मनपा
१२.	अनिल आव्हाड	भिवंडी-निजामपूर मनपा
१३.	निलेश चौधरी	भिवंडी-निजामपूर मनपा पर्यावरण विभाग
१४.	किरण बोडके	सिंचन विभाग, कळवा
१५.	प्रशांत फिरके	उप अभियंता, पाणी पुरवठा विभाग, ठामपा
१६.	प्रशांत म्हात्रे	कार्यकारी अभियंता, मलनिःसारण विभाग, ठामपा
१७.	अतुल कुलकर्णी	कार्यकारी अभियंता, पाणी पुरवठा विभाग, ठामपा
१८.	अजित देसाई	कल्याण डोंबिवली मनपा

सदर बैठकीमध्ये खालीलप्रमाणे संस्थानी माहिती सादर केली व त्याबाबत प्रो. स्नेहल दोंडे यांनी कामाच्या पुर्ततेबाबत मुद्दे उपस्थित केले.

मनपा सादरीकरण/माहिती	प्रो.स्नेहल दोंदे यांचे कार्यवाहीचे मुद्दे
<p>• ठाणे महानगरपालिका</p> <p>ठाणे महानगरपालिकेच्या खाडी किनारा सुशोभिकरणाचे प्रकल्पाचे (Water front Beautification) सादरीकरण केले.</p> <p>सदर सुशोभिकरणामुळे खाडी किनाऱ्याचे संवर्धन, कांदळवनाचे संरक्षण, याप्रकल्पामध्ये अस्तित्वातील सर्व कांदळवनाचे संरक्षण करून नागरीकांना मनोरंजनाचे ठिकाण प्राप्त झाले. अनधिकृतरित्या होत असलेल्या भरणी, थांबविली गेली.</p>	<p>a. सदर प्रकरणी प्रो.स्नेहल दोंदे यांनी सदर प्रकल्पामुळे जल प्रदूषण नियंत्रित झाले, जैवविविधता वाढली, या बाबींसाठी कॉलेजचे सहकार्य प्रकल्प हाती घ्यावे, असे सुचविले जेणेकरून प्रत्येक कॉलेज टिमला एकेक जागा दिल्याने सातत्याने वर्षानेवर्षे डेटा गोळा होत जाईल तसेच त्याबाबतची Monitoring हि होईल, अशा सुचना केल्या.</p> <p>b. कोपरी येथील Water Front Beautification मध्ये SBT Technology चा वापर करून सांडपाणी प्रक्रिया करण्याबाबत सुसाध्यता अहवाल तयार करावा. प्रक्रिया केलेल्या सांडपाण्याचा पुर्नवापर करण्यासाठी कृती आराखडा द्यावा.</p> <p>c. पुढील बैठकीस आरोग्य व शिक्षण विभाग प्रतिनिधी यांना बोलवावे.</p>
<p>• भिवंडी निजामपुर महानगरपालिका</p> <p>भिवंडी निजामपुर महानगरपालिकेने सादरीकरण केले. त्या अंतर्गत त्यांनी STP, नाला, तलाव याबाबत माहिती दिली.</p>	<p>a. वऱ्हाला देवी तलाव जेथून ५ MLD पिण्याचे पाणी घेण्यात येते त्या ठिकाणी कचरा असल्याने तिथे त्वरीत साफसफाई करावी. दिवानशहा या तलावाचे इतर पुर्नरूज्जीवनाचे काम हाती घ्यावे. तिलक घाट व वऱ्हाला देवी तलाव येथून गणपती मुर्ती विसर्जनाबाबत बंदी करावी. सदर ठिकाणी कृत्रिम तलाव व्यवस्था करावी. वऱ्हाला देवी तलावामध्ये तरण तलाव क्रिकेट ग्राऊंड, टेनिस कोर्स, गणेश घाट यासारखी कामे सुरू असलेली आढळली आहेत. तरी त्याबाबत त्वरीत कार्यवाही सुरू करावी. CCTV व Information Board वऱ्हाला देवी तलावाजवळ लावावेत.</p> <p>b. ०८STP पैकी ०५STP चे काम सुरू आहे. इदगाह स्लॉटर हाऊस येथील STP चे कामकाज पूर्ण करावे.</p> <p>c. ओसवाल वाडी, अंजूर फाटा, नारपोली येथील Textile युनिटचे सांडपाणी कामवारी नदीमध्ये जात आहे. तरी त्याबाबत MPCB बरोबर समन्वयाने कारवाई सुरू करावी.</p> <p>d. कामवारी नदी असलेला काठी असलेल्या Slaughter House Area जवळ मोठ्या प्रमाणात गाळ असून तो Irrigation विभागा समवेत काढणे व प्रदूषित पाणी नदीत जाणे थांबविणेचे काम तातडीने हाती घ्यावे.</p>
<p>• कल्याण डोंबिवली महानगरपालिका</p> <p>कल्याण डोंबिवली महानगरपालिकेने सादरीकरण केले.</p>	<p>a. मोहने पंपीन स्टेशन येथे CCTV व डिस्पे बोर्ड येथे उभारणी करावी. नाल्याचे पाणी नदीत जात आहे. तीथे प्रक्रिया करावी. गांधीनगर ब्रीज येथून सांडपाणी मोठ्या प्रमाणात येते. तरी त्याचे प्रक्रियेसाठी Soil Bio Technology प्रयोजल सुसाध्यता अहवाल तयार करावा. आधारवाडी ठिकाणाकडून अर्धवट प्रक्रिया केलेले सांडपाणी नदीमध्ये जात आहे. त्याबाबत त्वरीत उपाययोजना करावी. STP Inlet व Outlet चे पाणी नमूना NABL लॅब मधून</p>



549

	<p>तपासण्यात यावा. STP चे सांडपाणी प्रक्रिया करण्यासाठी Soil Bio Technology पद्धत वापरावी. सेंट्रल पार्कमध्ये सदर कामाचे एकत्रितकरण करण्याबाबत सुसाध्यता अहवाल तयार करावा.</p> <p>b. कल्याण डोंबिवली भागामध्ये उल्हास नदी मध्ये मोठ्या प्रमाणात MIDC कडून प्रदूषण होत आहे. त्याबाबतचा अहवाल NIO संस्थेकडे प्रलंबित आहे. तरी त्याबाबत पुर्तता करावी.</p>
<p>• उल्हासनगर महानगरपालिकेस प्रो.स्नेहल दोंदे यांनी खालील प्रमाणे सुचना दिल्या.</p>	<p>a. वालधूनी नदीमध्ये उद्यान, मॅरेज हॉल, हॉटेल्स इतर अनधिकृत बांधकामे सिंचन (Irrigation) विभागाच्या मान्यते विना सुरू आहेत. त्याबाबत त्वरीत कार्यवाही व्हावी. Soil Bio Technology नैसर्गिक तत्वावर आधारित असलेल्या प्रक्रिया केंद्र उभारणीस सुरूवात करावी. खेमाणी नाल्याचे पाणी उल्हास नदीमध्ये जात असल्याने प्रक्रिया करण्याची कार्यवाही सुरू करावी.</p> <p>b. प्रक्रिया केलेल्या सांडपाण्याचा पुर्नवापर, विहिरी, कुंपनलिका यांचा पुर्नभरण प्रक्रिया सुरू करावी.</p> <p>c. नदी प्रदूषण नियंत्रण जनजागृतीसाठी शाळांचा सहभाग घ्यावा व वेळोवेळी अहवाल सादर करावा.</p>
<p>• कुळगाव बदलापूर महानगरपालिकेस प्रो.स्नेहल दोंदे यांनी खालील प्रमाणे सुचना दिल्या.</p>	<p>a. नदी पत्रामध्ये वलव्हती व हेंद्रेपाडा येथील नाल्याचे पाणी जात असल्याने सांडपाणी प्रकल्पा केंद्र उभारणीचे काम सुरू करावे.</p> <p>b. उल्हास नदीमध्ये मोहन बिल्डर्स यांनी सिंचन (Irrigation) विभागाची न घेता बांधकाम केल्याचे निदर्शनास आलेले आहे. तरी त्याबाबत त्वरीत कार्यवाही करावी.</p> <p>c. घनकचरा व्यवस्थापनाचे काम शास्त्रोक्त पद्धतीने करावे.</p>
<p>• अंबरनाथ महानगरपालिकेस प्रो.स्नेहल दोंदे यांनी खालील प्रमाणे सुचना दिल्या.</p>	<p>a. शिवमंदिरा जवळ वालधूनी नदीचे गोविंद पूलाजवळ केलेले कॉक्रीटचे काम त्वरीत निष्काषित करावे. सिंचन (Irrigation) विभागातर्फे वालधूनी नदीचे Demarcations प्राप्त करावा. तसेच घाट तयार करण्याचे काम थांबवावे. शिवमंदिराच्या कामाबाबत तज्ञांची बैठक घ्यावी. STP बाबत Soil Bio Technology सोल्युशन प्रक्रिया केंद्र उभारणीबाबत सुसाध्यता अहवाल सादर करावा.</p> <p>b. लोक नगरी शाळेजवळ व पेट्रोल पंपाजवळील टेक्साईल युनीटला त्वरीत नोटीस देऊन निष्कासित करावेत.</p> <p>c. RHW योजनांची अंमजबजावणी करावी.</p>

सर्व अधिकाऱ्यांनी नमुद कामाची पुर्तता अहवाल १ महिन्यास सादर करावा व सक्षम अधिकाऱ्यांसह पुढील बैठकीस उपस्थित रहावे.

(प्रशांत रोडे)

अतिरिक्त आयुक्त

ठाणे महानगरपालिका, ठाणे

प्रत सादर : मा.आयुक्त सो.यांचेकडे माहितीसाठी सादर

D://चला जाणुया नदीला/ इतिवृत्तांत २४.०७.२०२४



ठाणे महानगरपालिका, ठाणे

550

प्रदूषण नियंत्रण विभाग,

जा.क्र.ठामपा/प्रनिक/६३/२५-२६

दिनांक : २५.०४.२०२५

विषय : "चला जाणूया नदीला" अभियानाचे चौथे दि. २८.०४.२०२५ रोजीच्या बैठकीची बैठक सूची.

कार्यवाहीचे मुद्दे	पूरतता
<p>भिवंडी निजामपुर महानगरपालिका</p> <p>१. वऱ्हाला देवी तलाव जेथून ५ MLD पिण्याचे पाणी घेण्यात येते त्या ठिकाणी कचरा असल्याने तिथे त्वरीत साफसफाई करावी. दिवानशहा या तलावाचे इतर पुर्नरूज्जीवनाचे काम हाती घ्यावे. तिलक घाट व वऱ्हाला देवी तलाव येथून गणपती मुर्ती विसर्जनाबाबत बंदी करावी. सदर ठिकाणी कृत्रिम तलाव व्यवस्था करावी. वऱ्हाला देवी तलावामध्ये तरण तलाव क्रिकेट ग्राऊंड, टेनिस कोर्स, गणेश घाट यासारखी कामे सुरू असलेली आढळली आहेत. तरी त्याबाबत त्वरीत कार्यवाही सुरू करावी. CCTV व Information Board वऱ्हाला देवी तलावाजवळ लावावेत.</p> <p>२. ०८ STP पैकी ०५ STP चे काम सुरू आहे. इदगाह स्लॉटर हाऊस येथील STP चे कामकाज पूर्ण करावे.</p> <p>३. ओसवाल वाडी, अंजूर फाटा, नारपोली येथील Textile युनीटचे सांडपाणी कामवारी नदीमध्ये जात आहे. तरी त्याबाबत MPCB बरोबर समन्वयाने कारवाई सुरू करावी.</p> <p>कामवारी नदी असलेला काठी असलेल्या Slaughter House Area जवळ मोठ्या प्रमाणात गाळ असून तो Irrigation विभागा समवेत काढणे व प्रदूषित पाणी नदीत जाणे थांबविणेचे काम तातडीने हाती घ्यावे.</p>	
<p>कल्याण डोंबिवली महानगरपालिका</p> <p>a. मोहने पंपीन स्टेशन येथे CCTV व डिस्पे बोर्ड येथे उभारणी करावी. नाल्याचे पाणी नदीत जात आहे. तीथे प्रक्रिया करावी. गांधीनगर</p>	



551

<p>ब्रीज येथून सांडपाणी मोठ्या प्रमाणात येते. तरी त्याचे प्रक्रियेसाठी Soil Bio Technology प्रयोजल सुसाध्यता अहवाल तयार करावा. आधारवाडी ठिकाणाकडून अर्धवट प्रक्रिया केलेले सांडपाणी नदीमध्ये जात आहे. त्याबाबत त्वरीत उपाययोजना करावी. STP Inlet व Outlet चे पाणी नमूना NABL लॅब मधून तपासण्यात यावा. STP चे सांडपाणी प्रक्रिया करण्यासाठी Soil Bio Technology पद्धत वापरावी. सेंट्रल पार्कमध्ये सदर कामाचे एकत्रितकरण करण्याबाबत सुसाध्यता अहवाल तयार करावा.</p> <p>b. कल्याण डोंबिवली भागामध्ये उल्हास नदी मध्ये मोठ्या प्रमाणात MIDC कडून प्रदूषण होत आहे. त्याबाबतचा अहवाल NIO संस्थेकडे प्रलंबित आहे. तरी त्याबाबत पुर्तता करावी.</p>	
<p>उल्हासनगर महानगरपालिका</p> <p>a. वालधूनी नदीमध्ये उद्यान, मॅरेज हॉल, हॉटेल्स इतर अनधिकृत बांधकामे सिंचन (Irrigation) विभागाच्या मान्यते विना सुरू आहेत. त्याबाबत त्वरीत कार्यवाही व्हावी. Soil Bio Technology नैसर्गिक तत्वावर आधारीत असलेल्या प्रक्रिया केंद्र उभारणीस सुरुवात करावी. खेमाणी नाल्याचे पाणी उल्हास नदीमध्ये जात असल्याने प्रक्रिया करण्याची कार्यवाही सुरू करावी.</p> <p>b. प्रक्रिया केलेल्या सांडपाण्याचा पुर्नवापर, विहिरी, कुंपनलिका यांचा पुर्नभरण प्रक्रिया सुरू करावी.</p> <p>c. नदी प्रदूषण नियंत्रण जनजागृतीसाठी शाळांचा सहभाग घ्यावा व वेळोवेळी अहवाल सादर करावा.</p>	
<p>कुळगाव बदलापूर महानगरपालिका</p> <p>a. नदी पत्रामध्ये वलव्हती व हेंद्रेपाडा येथील नाल्याचे पाणी जात असल्याने सांडपाणी प्रकल्पा केंद्र उभारणीचे काम सुरू करावे.</p> <p>b. उल्हास नदीमध्ये मोहन बिल्डर्स यांनी सिंचन (Irrigation) विभागाची न घेता बांधकाम केल्याचे निदर्शनास आलेले आहे. तरी</p>	



<p>त्याबाबत त्वरीत कार्यवाही करावी.</p> <p>घनकचरा व्यवस्थापनाचे काम शास्त्रोक्त पद्धतीने करावे.</p>	
<p>अंबरनाथ महानगरपालिका</p> <p>a. शिवमंदिरा जवळ वालधूनी नदीचे गोविंद पूलाजवळ केलेले कॉक्रीटचे काम त्वरीत निष्काषित करावे. सिंचन (Irrigation) विभागातर्फे वालधूनी नदीचे Demarcations प्राप्त करावा. तसेच घाट तयार करण्याचे काम थांबवावे. शिवमंदिराच्या कामाबाबत तज्ञांची बैठक घ्यावी. STP बाबत Soil Bio Technology सोल्युशन प्रक्रिया केंद्र उभारणीबाबत सुसाध्यता अहवाल सादर करावा.</p> <p>b. लोक नगरी शाळेजवळ व पेट्रोल पंपाजवळील टेक्साईल युनीटला त्वरीत नोटीस देऊन निष्कासित करावेत.</p> <p>RHW योजनांची अंमजबजावणी करावी.</p>	
<p>ठाणे महानगरपालिका</p> <p>१. खडी किनारा सुशोभिकरणासाठी शैक्षणिक संस्थांना संशोधन करण्यासाठी नेमण्यात यावे</p> <p>२. कोपरी खाडी किनारा सुशोभिकरण प्रकल्पामध्ये SBT टेक्नोलोजीचा वापर करण्याबाबत सुसाध्यता अहवाल तयार करणे</p>	

उपरोक्त विषयान्वये "चला जाणुया नदीला" अभियाना अंतर्गत जिल्हास्तरीय बैठक दिनांक ०२.०२.२०२४ रोजी घेण्यात आली. सदर बैठकीमध्ये खालील प्रमाणे माहिती संबंधित नगरपालिका/नगरपरिषद यांनी ठाणे मनपाकडे सादर करावी, असे निर्देश दिलेले होते.

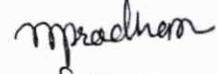
१. पाणी पुरवठा — दशलक्ष लि.प्रति दिन
२. तयार होणारे सांडपाणी — दशलक्ष लि.प्रति दिन
३. एकुण कार्यान्वित STP — संख्या (प्रक्रिया) व क्षमता — MLD
४. एकुण कार्यान्वित STP — संख्या (प्रक्रिया) व क्षमता — कामाची प्रगती
५. एकुण खाजगी STP — संख्या (प्रक्रिया) व क्षमता — MLD
६. परिक्षेत्रातील नदी प्रदूषण व सद्यस्थिती अहवाल — नदीचे नाव, तिचा प्रवाह, तिला मिळणारे नाले
७. नाल्यांवर प्रदूषण नियंत्रणासाठी करण्यात येणारे प्रकल्प —
८. नवीन प्रक्रिया राबविली असल्यास त्याची माहिती —



553

९. जनजागृतीची माहिती शाळांमध्ये करण्यात येणाऱ्या वरील प्रमाणे अहवाल —
१०. घनकचरा प्रकल्पाची माहिती व सद्यस्थितीतील GPS फोटो —
११. नदी/खाडी पात्रातील अतिक्रमण निष्काषित केले असल्यास त्यांची माहिती व GPS फोटो

वरील प्रमाणे माहिती कल्याण-डोंबिवली महानगरपालिकेने दिली आहे. तरी बाकी महानगरपालिके कडून सुद्धा माहिती देखील देण्यात यावी.



मनिषा प्रधान

मुख्य पर्यावरण अधिकारी
ठाणे महानगरपालिका, ठाणे



ENGLISH TRANSLATION

THANE MAHANAGARPALIKA, THANE

554

THE MUNICIPAL CORPORATION OF THE CITY OF THANE

Mahapalika Bhavan, Sarsenani Arunkumar Vidya Marg,
Chandanwadi, Panchpakhadi, Thane- 400602.

Phone: 022 25362916

E-mail : pcctmc.ho@gmail.com

JA.KR.THAMPA/PRANIK/54/24-25

Date: 24/04/2024

To,

- 1) Hon'ble Commissioner, Kalyan-Dombivli Mahanagarpalika,
- 2) Hon'ble Commissioner, Bhiwandi-Nizampur
Mahanagarpalika,
- 3) Hon'ble Commissioner, Ulhasnagar Mahanagarpalika
- 4) Hon'ble Chief Officer, Kulgaon, Badlapur Nagarparishad
- 5) Hon'ble Chief Officer, Ambarnath Nagarparishad
- 6) Hon'ble Deputy Conservator of Forests, Thane Sub-
Division, Thane
- 7) Hon'ble Superintending Engineer, Thane Irrigation Board,
Thane
- 8) Hon'ble Regional Officer, Maharashtra Pollution Control
Board, Thane Division.
- 9) Hon'ble Regional Officer, Maharashtra Pollution Control
Board, Kalyan Division.
- 10) Hon'ble Regional Officer, Maharashtra Industrial
Development Corporation, (Dombivli), Thane-1



555

- 11) Hon'ble Regional Officer, Maharashtra Industrial Development Corporation, Ambarnath, Thane-2
- 12) Hon'ble Dr. Snehal Donde, Jalnayak and River Coordinator, Chala Januya Nadila Abhiyan.

Subject: District-level meeting organized on 28/04/2025 with reference to Mission "Chala Januya Nadila" under "Swatantryacha Amrut Mahotsav".

Reference: Minutes JA.KR.THAMPA/PRANIK/267/24-25 of District-level meeting on 24/07/2024 of "Chala Januya Nadila" Mission.

E-mail dated 08/08/2024.

"Chala Januya Nadila" Mission under "Swatantryacha Amrut Mahotsav" is being implemented from 15/10/2022 to 31/03/2026. Under the said Mission as per Government Resolution Hon'ble Mahapalika Commissioner, Thane has been authorized as Chairman of the District-level Committee for Thane District. Also under this Mission Prof. Dr. Snehal Donde is the Coordinator.

The subject meeting was held on 28/04/2025 at 1.30 in the morning in Office of the Hon'ble Commissioner and Administrator Thane Mahanagarपालिका, Second Floor, Mahapalika Headquarters, Panchpakhadi, Thane under the



Chairmanship of Hon'ble Commissioner and Administrator Shri Saurabh Rao, and in this meeting Prof. Dr. Snehal Donde will do a presentation of information about "Chalu Januya Nadila" Mission.

Prior to this Minutes of the Committee Meeting held on 24/07/2024 was conveyed to you vide the above-referred e-mail. As per the said Minutes you are requested to remain present in the meeting with the work compliance report and all concerned information.

Sd/-

(Manisha Pradhan)

Chief Environment Officer

Thane Mahanagarपालिका, Thane.

Copy submitted :

- 1) Hon'ble Additional Commissioner 1 So., THAMPA for information
- 2) Hon'ble Additional Commissioner 2 So., THAMPA for information
- 3) Hon'ble City Engineer, Public Works Department, THAMPA for information
- 4) Hon'ble Deputy Commissioner (Education Department) THAMPA – to remain present with all information.
- 5) Hon'ble Suburban Engineer, Water Supplies Department, THAMPA – to remain present with all information.



557

- 6) Hon'ble Suburban Engineer, Sewage Department, THAMPA
– to remain present with all information.
- 7) Deputy Environment Officer, Pollution Control
Department, THAMPA – to remain present with all
information.



ENGLISH TRANSLATIONTHANE MAHANAGARPALIKA, THANE**Pollution Control Department****JA.KR.THAMPA/PRNIK/267/24-25****Date: 07/08/2024****MINUTES**

Subject : Minutes of the District-level third meeting held on 24.07.2024 with reference to "Chala Januya Nadila" Mission.

Venue : Standing Committee Hall, Third Floor, Thane Mahanagarपालिका, Headquarters

In the said meeting the following officials of Kalyan Dombivli Mahanagarपालिका, Bhiwandi Nizampur Mahanagarपालिका, Ulhasnagar Mahanagarपालिका, Kulgaon Badlapur Nagarparishad, Ambarnath Nagarparishad. The Chief Environment Officer welcomed all concerned to the "Chala Januya Nadila" Mission.

Sr. No.	Name of Official	Designation
1.	Shri Prashant Rode	Additional Commissioner, THAMPA



559-

2.	Anagha Kadam	Deputy Commissioner, PRNIK, THAMPA
3.	Dr. Snehal Donde	Jalnayak and River Coordinator
4.	Manisha Pradhan	Chief Environment Officer, PRANIK, THAMPA
5.	Vidya Sawant	Deputy Environment Officer, PRANIK, THAMPA
6.	Vaishali Palkar	Deputy Environment Officer, Thane
7.	Atul Patil	Deputy Commissioner (S.W.M.) Kalyan Dombivli MNP
8.	Vinod Pawar	Deputy City Engineer, Water Supplies Department, THAMPA
9.	Suvarna Jadhav	Maharashtra Pollution Control Board, Field Officer
10.	S. J. Murai	Deputy Engineer Kalyan Dombivli MNP
11.	Bajirao Jadhav	Ulhasnagar MNP
12.	Anil Avhad	Bhiwandi-Nizampur MNP
13.	Nilesh Chaudhari	Bhiwandi-Nizampur MNP Environment Department
14.	Kiran Bodke	Irrigation Department, Kalwa
15.	Prashant Firke	Deputy Engineer, Water Supplies Department, THAMPA
16.	Prashant Mhatre	Executive Engineer, Sewage Department, THAMPA
17.	Atul Kulkarni	Executive Engineer, Water Supplies Department, THAMPA
18.	Ajit Desai	Kalyan Dombivli MNP

In the said meeting the following Organisations submitted information and in this regard Prof. Snehal Donde raised the issue of work compliance.



MNP Presentation/ Information	Prof. Snehal Donde's issue for action
<p>• Thane Mahanagarpalika Presentation of Thane Mahanagarpalika Water front Beautification done.</p> <p>Due to said beautification conservation of water front, conservation of mangroves, by protecting all mangroves in existence in this Project the citizens received a place of entertainment. Unauthorised filling being done has been stopped.</p>	<p>a. In the said matter Prof. Senhal Donde suggested that as regards the issue of control of water pollution, increase in bio-diversity a co-operative project of the college should be taken in hand due to which by each college team being given a place data will get collected continuously from year to year as also Monitoring will happen in this regard, is the suggestion made.</p> <p>b. In the Kopri Water Front Beautification SBT Technology was used as viability report of effluent treatment should be prepared. Action Plan for re-use of effluent water should be given.</p> <p>c. In the next meeting representatives from the Health and Education Department should be called.</p>
<p>• Bhiwandi Nizampur Mahanagarpalika</p> <p>Bhiwandi Nizampur Mahanagarpalika did presentation. Under that they gave information about STP, nalah, talao.</p>	<p>a. Varhala Devi Talao from which 5 MLD drinking water is drawn waste there should immediately be cleaned. Other rejuvenation work of Divansha Talao should be taken in hand. Immersion of Ganpati idols should be stopped at Tilak Ghat and Varhala Devi Talao. Arrangement of artificial talao should be done there. In the Varhala Devi Talao works like swimming pool, cricket ground, tennis course, Ganesh Ghat is found to be in progress. Therefore immediate action should be taken in this regard. CCTV and Information Board should be fixed near Varhala Devi Talao.</p>



561

	<p>b. Work on 05 STP out of 08 OTP is going on. STP work at Idgah Slaughter House should be completed.</p> <p>c. Effluent water from Textile units at Oswal Wadi, Anjur Phata, Narpoli are being discharged into Kamvari River. Therefore action should be commenced in coordination with MPCB.</p> <p>d. Near the Slaughter House Area on the bank of Kamvari River sludge has accumulated on a large scale, to remove that with the Irrigation Department and immediately doing work of stopping polluted water entering the River.</p>
<ul style="list-style-type: none"> Kalyan Dombivli Mahanagarpalika <p>Kalyan Dombivli Mahanagarpalika made presentation</p>	<p>a. CCTV and Display Board should be put up at Mohone Pumping Station. Water from the nalah is flowing into the River. Effluent water from Gandhinagar bridge is flowing on a massive scale. Therefore for treatment of the same Soil Bio Technology Prayojal Feasibility Report should be prepared. Partially treated effluent water from Adharwadi location is flowing into the River. Immediate steps should be taken in this regard. Samples of STP Inlet and Outlet water should be tested from the NABL Lab. For treatment of effluent water from STP Soil Bio Technology method should be used. For combination of the said work at Central Park Feasibility Report should be prepared.</p> <p>b. Ulhas River is being polluted on a massive scale by MIDC in Kalyan Dombivli area. Report in this regard is</p>



	<p>pending with NIO Organisation. Therefore compliance should be done in this regard.</p>
<ul style="list-style-type: none"> Prof. Snehal Donde gave following suggestions to Ulhasnagar Mahanagar-palika. 	<ol style="list-style-type: none"> In Waldhuni River unauthorized constructions of park, marriage hall, hotels etc. are going on without permission of the Irrigation Department. Immediate action should be taken in this regard. Treatment Centre on natural basis of Soil Bio Technology should be erected. As water from Khemani Nalah is entering Ulhas River action should be taken for doing treatment. Re-use of treated effluent water, replenishment of well, kumpanlika process should be started. Participation of schools should be enlisted for public awareness about River Pollution Control and report submitted from time to time.
<ul style="list-style-type: none"> Prof. Snehal Donde gave following suggestions to Kulgaon Badlapur Mahanagarpalika. 	<ol style="list-style-type: none"> As nalah water from Valvhati and Hendrepada is flowing into the River bed the work for erection of Treatment Centre Project should be commenced. It has come to notice that Mohan Builders have done constructions in the Ulhas River without permission from Irrigation Department. Therefore immediate action should be taken in this regard. The work of Solid Waste Management should be done scientifically.
<ul style="list-style-type: none"> Following instructions were given by Prof. Snehal Donde to Ambarnath Mahanagar-palika. 	<ol style="list-style-type: none"> Concrete work done near Govind Pool of Waldhuni River near Shivmandir should be evicted. Demarcations of Waldhuni River from the Irrigation



563

	<p>Department. Also the work for preparation of Ghat should be stopped. A meeting of experts should be held as regards Shivmandir work. As regards STP, Feasibility Report should be submitted about erection of Soil Bio Technology Solution Treatment Centre.</p> <p>b. The textile units near Lok Nagari school and near Petrol Pump should be evicted by giving immediate notice.</p> <p>c. RHW Scheme should be implemented.</p>
--	---

All the officials should submit the work compliance report in 1 month and remain present in the next meeting with the competent authority.

Sd/-

(Prashant Rode)

Additional Commissioner

Thane Mahanagarपालिका, Thane

Copy submitted to: Hon'ble Commissioner So., submitted for information.



प्रदूषण नियंत्रण विभाग,

जा.क्र.ठामपा/प्रनिक/६३/२५-२६

दिनांक : २५.०४.२०२५

विषय : "चला जाणूया नदीला" अभियानाचे चौथे दि. २८.०४.२०२५ रोजीच्या बैठकीची बैठक सूची.

कार्यवाहीचे मुद्दे	पूर्तता
<p>भिवंडी निजामपुर महानगरपालिका</p> <p>१. वऱ्हाला देवी तलाव जेथून ५ MLD पिण्याचे पाणी घेण्यात येते त्या ठिकाणी कचरा असल्याने तिथे त्वरीत साफसफाई करावी. दिवानशहा या तलावाचे इतर पुर्नरूज्जीवनाचे काम हाती घ्यावे. तिलक घाट व वऱ्हाला देवी तलाव येथून गणपती मुर्ती विसर्जनाबाबत बंदी करावी. सदर ठिकाणी कृत्रिम तलाव व्यवस्था करावी. वऱ्हाला देवी तलावामध्ये तरण तलाव क्रिकेट ग्राऊंड, टेनिस कोर्स, गणेश घाट यासारखी कामे सुरू असलेली आढळली आहेत. तरी त्याबाबत त्वरीत कार्यवाही सुरू करावी. CCTV व Information Board वऱ्हाला देवी तलावाजवळ लावावेत.</p> <p>२. ०८ STP पैकी ०५ STP चे काम सुरू आहे. इदगाह स्लॉटर हाऊस येथील STP चे कामकाज पूर्ण करावे.</p> <p>३. ओसवाल वाडी, अंजूर फाटा, नारपोली येथील Textile युनीटचे सांडपाणी कामवारी नदीमध्ये जात आहे. तरी त्याबाबत MPCB बरोबर समन्वयाने कारवाई सुरू करावी.</p> <p>कामवारी नदी असलेला काठी असलेल्या Slaughter House Area जवळ मोठ्या प्रमाणात गाळ असून तो Irrigation विभागा समवेत काढणे व प्रदूषित पाणी नदीत जाणे थांबविणेचे काम तातडीने हाती घ्यावे.</p>	
<p>कल्याण डोबिंवली महानगरपालिका</p> <p>a. मोहने पंपीन स्टेशन येथे CCTV व डिस्पे बोर्ड येथे उभारणी करावी. नाल्याचे पाणी नदीत जात आहे. तीथे प्रक्रिया करावी. गांधीनगर</p>	



565

<p>ब्रीज येथून सांडपाणी मोठ्या प्रमाणात येते. तरी त्याचे प्रक्रियेसाठी Soil Bio Technology प्रयोजल सुसाध्यता अहवाल तयार करावा. आधारवाडी ठिकाणाकडून अर्धवट प्रक्रिया केलेले सांडपाणी नदीमध्ये जात आहे. त्याबाबत त्वरीत उपाययोजना करावी. STP Inlet व Outlet चे पाणी नमूना NABL लॅबमधून तपासण्यात यावा. STP चे सांडपाणी प्रक्रिया करण्यासाठी Soil Bio Technology पद्धत वापरावी. सेंट्रल पार्कमध्ये सदर कामाचे एकत्रितकरण करण्याबाबत सुसाध्यता अहवाल तयार करावा.</p> <p>b. कल्याण डोंबिवली भागामध्ये उल्हास नदी मध्ये मोठ्या प्रमाणात MIDC कडून प्रदूषण होत आहे. त्याबाबतचा अहवाल NIO संस्थेकडे प्रलंबित आहे. तरी त्याबाबत पुर्तता करावी.</p>	
<p>उल्हासनगर महानगरपालिका</p> <p>a. वालधूनी नदीमध्ये उद्यान, मॅरेज हॉल, हॉटेल्स इतर अनधिकृत बांधकामे सिंचन (Irrigation) विभागाच्या मान्यते विना सुरू आहेत. त्याबाबत त्वरीत कार्यवाही व्हावी. Soil Bio Technology नैसर्गिक तत्वावर आधारीत असलेल्या प्रक्रिया केंद्र उभारणीस सुरूवात करावी. खेमाणी नाल्याचे पाणी उल्हास नदीमध्ये जात असल्याने प्रक्रिया करण्याची कार्यवाही सुरू करावी.</p> <p>b. प्रक्रिया केलेल्या सांडपाण्याचा पुर्नवापर, विहिरी, कुंपनलिका यांचा पुर्नभरण प्रक्रिया सुरू करावी.</p> <p>c. नदी प्रदूषण नियंत्रण जनजागृतीसाठी शाळांचा सहभाग घ्यावा व वेळोवेळी अहवाल सादर करावा.</p>	
<p>कुळगाव बदलापूर महानगरपालिका</p> <p>a. नदी पत्रामध्ये वलव्हती व हेंद्रेपाडा येथील नाल्याचे पाणी जात असल्याने सांडपाणी प्रकल्पा केंद्र उभारणीचे काम सुरू करावे.</p> <p>b. उल्हास नदीमध्ये मोहन बिल्डर्स यांनी सिंचन (Irrigation) विभागाची न घेता बांधकाम केल्याचे निदर्शनास आलेले आहे. तरी</p>	



<p>त्याबाबत त्वरीत कार्यवाही करावी.</p> <p>घनकचरा व्यवस्थापनाचे काम शास्त्रोक्त पद्धतीने करावे.</p>	
<p>अंबरनाथ महानगरपालिका</p> <p>a. शिवमंदिरा जवळ वालधूनी नदीचे गोविंद पूलाजवळ केलेले कॉक्रीटचे काम त्वरीत निष्काषित करावे. सिंचन (Irrigation) विभागातर्फे वालधूनी नदीचे Demarcations प्राप्त करावा. तसेच घाट तयार करण्याचे काम थांबवावे. शिवमंदिराच्या कामाबाबत तज्ञांची बैठक घ्यावी. STP बाबत Soil Bio Technology सोल्युशन प्रक्रिया केंद्र उभारणीबाबत सुसाध्यता अहवाल सादर करावा.</p> <p>b. लोक नगरी शाळेजवळ व पेट्रोल पंपाजवळील टेक्साईल युनीटला त्वरीत नोटीस देऊन निष्कासित करावेत.</p> <p>RHW योजनांची अंमजबजावणी करावी.</p>	
<p>ठाणे महानगरपालिका</p> <p>१. खडी किनारा सुशोभिकरणासाठी शैक्षणिक संस्थांना संशोधन करण्यासाठी नेमण्यात यावे</p> <p>२. कोपरी खाडी किनारा सुशोभिकरण प्रकल्पामध्ये SBT टेक्नोलोजीचा वापर करण्याबाबत सुसाध्यता अहवाल तयार करणे</p>	

उपरोक्त विषयान्वये “चला जाणुया नदीला” अभियाना अंतर्गत जिल्हास्तरीय बैठक दिनांक ०२.०२.२०२४ रोजी घेण्यात आली. सदर बैठकीमध्ये खालील प्रमाणे माहिती संबंधित नगरपालिका/नगरपरिषद यांनी ठाणे मनपाकडे सादर करावी, असे निर्देश दिलेले होते.

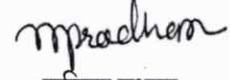
१. पाणी पुरवठा — दशलक्ष लि.प्रति दिन
२. तयार होणारे सांडपाणी — दशलक्ष लि.प्रति दिन
३. एकुण कार्यान्वित STP — संख्या (प्रक्रिया) व क्षमता — MLD
४. एकुण कार्यान्वित STP — संख्या (प्रक्रिया) व क्षमता — कामाची प्रगती
५. एकुण खाजगी STP — संख्या (प्रक्रिया) व क्षमता — MLD
६. परिक्षेत्रातील नदी प्रदूषण व सद्यस्थिती अहवाल — नदीचे नाव, तिचा प्रवाह, तिला मिळणारे नाले
७. नाल्यांवर प्रदूषण नियंत्रणासाठी करण्यात येणारे प्रकल्प —
८. नवीन प्रक्रिया राबविली असल्यास त्याची माहिती —



567

९. जनजागृतीची माहिती शाळांमध्ये करण्यात येणाऱ्या वरील प्रमाणे अहवाल —
१०. घनकचरा प्रकल्पाची माहिती व सद्यस्थितीतील GPS फोटो —
११. नदी/खाडी पात्रातील अतिक्रमण निष्काषित केले असल्यास त्यांची माहिती व GPS फोटो

वरील प्रमाणे माहिती कल्याण-डोंबिवली महानगरपालिकेने दिली आहे. तरी बाकी महानगरपालिके कडून सुद्धा माहिती देखील देण्यात यावी.



मनिषा प्रधान

मुख्य पर्यावरण अधिकारी

ठाणे महानगरपालिका, ठाणे

ENGLISH TRANSLATION

ENGLISH TRANSLATION

568

THANE MAHANAGARPALIKA, THANE

Pollution Control Department

JA.KR.THAMPA/PRNIK/63/25-26

Date: 25.04.2025

Subject : Meeting List of the fourth meeting of "Chala Januya Nadila" Mission held on 28.04.2025.

Issue for Action	Fulfilment
<p>Bhiwandi Nizampur Mahanagarpalika</p> <p>a. Varhala Devi Talao from which 5 MLD drinking water is drawn waste there should immediately be cleaned. Other rejuvenation work of Divansha Talao should be taken in hand. Immersion of Ganpati idols should be stopped at Tilak Ghat and Varhala Devi Talao. Arrangement of artificial talao should be done there. In the Varhala Devi Talao works like swimming pool, cricket ground, tennis course, Ganesh Ghat is found to be in progress. Therefore immediate action should be taken in this regard. CCTV and Information Board should be fixed near Varhala Devi Talao.</p> <p>b. Work on 05 STP out of 08 OTP is going on. STP work at Idgah Slaughter House should be completed.</p>	



569

<p>c. Effluent water from Textile units at Oswal Wadi, Anjur Phata, Narpoli are being discharged into Kamvari River. Therefore action should be commenced in coordination with MPCB.</p> <p>Near the Slaughter House Area on the bank of Kamvari River sludge has accumulated on a large scale, to remove that with the Irrigation Department and immediately doing work of stopping polluted water entering the River.</p>	
<p>Kalyan Dombivli Mahanagarpalika</p> <p>a. CCTV and Display Board should be put up at Mohone Pumping Station. Water from the nalah is flowing into the River. Effluent water from Gandhinagar bridge is flowing on a massive scale. Therefore for treatment of the same Soil Bio Technology Prayojal Feasibility Report should be prepared. Partially treated effluent water from Adharwadi location is flowing into the River. Immediate steps should be taken in this regard. Samples of STP Inlet and Outlet water should be tested from the NABL Lab. For treatment of effluent water from STP Soil Bio Technology method should be used. For combination of the said work at Central Park Feasibility Report should be prepared.</p> <p>b. Ulhas River is being polluted on a massive scale by MIDC in Kalyan Dombivli area. Report in this regard is pending with NIO Organisation.</p>	



Therefore compliance should be done in this regard.	570
<p>Ulhasnagar Mahanagarpalika</p> <p>a. In Waldhuni River unauthorized constructions of park, marriage hall, hotels etc. are going on without permission of the Irrigation Department. Immediate action should be taken in this regard. Treatment Centre on natural basis of Soil Bio Technology should be erected. As water from Khemani Nalah is entering Ulhas River action should be taken for doing treatment.</p> <p>b. Re-use of treated effluent water, replenishment of well, kumpanlika process should be started.</p> <p>c. Participation of schools should be enlisted for public awareness about River Pollution Control and report submitted from time to time.</p>	
<p>Kulgaon Badlapur Mahanagarpalika</p> <p>a. As nalah water from Valvhati and Hendrepada is flowing into the River bed the work for erection of Treatment Centre Project should be commenced.</p> <p>b. It has come to notice that Mohan Builders have done constructions in the Ulhas River without permission from Irrigation Department. Therefore immediate action should be taken in this regard.</p> <p>The work of Solid Waste Management should be done scientifically.</p>	
<p>Ambarnath Mahanagrpalika</p>	



571

<p>a. Concrete work done near Govind Pool of Waldhuni River near Shivmandir should be evicted. Demarcations of Waldhuni River from the Irrigation Department. Also the work for preparation of Ghat should be stopped. A meeting of experts should be held as regards Shivmandir work. As regards STP, Feasibility Report should be submitted about erection of Soil Bio Technology Solution Treatment Centre.</p> <p>b. The textile units near Lok Nagari school and near Petrol Pump should be evicted by giving immediate notice.</p> <p>RHW Scheme should be implemented.</p>	
<p>Thane Mahanagarpalika</p> <p>1. Research Institutions should be appointed for Water front Beautification.</p> <p>2. Feasibility Report as regards use of SBT Technology in the Kopri Water Front Beautification Project to be prepared.</p>	

Vide the aforesaid subject under the “Chala Januya Nadila” Mission the District-level meeting was held on 02.02.2024. In the said meeting it was instructed that following information should be submitted by the concerned Nagarpalika/ Nagarparishad to Thane MNP.

1. Water supply – in million ltrs. per day
2. Effluent water output – in million ltrs. per day



3. Total working STP – number (process) and capacity – MLD
4. Total working STP - number (process) and capacity – progress of work
5. Total private STP - number (process) and capacity – MLD
6. River Pollution in the Area and Status Report – Name of River, its flow, nalahs joining it.
7. Project being done for control of pollution on the nalah –
8. Information of new process being implemented –
9. Aforesaid information about public awareness being done through schools.
10. Information and GPS photographs if encroachments in river/creek bed have been evicted.

The aforesaid information has been given by Kalyan-Dombivli Mahanagaraplika. Therefore other Mahanagarpalikas should also give the information.

Sd/-

Manisha Pradhan

Chief Environment Officer

Thane Mahanagarpalika, Thane



मा. जिल्हाधिकारी, ठाणे यांच्या अध्यक्षतेखाली “स्वातंत्र्याचा अमृत महोत्सव” अंतर्गत “चला जाणुया नदीला” या अभियानासाठी दि.22 डिसेंबर, 2022 रोजी पार पडलेल्या जिल्हास्तरीय समितीच्या दुसऱ्या बैठकीचे इतिवृत्त

शासन निर्णय पर्यटन व सांस्कृतिक कार्य विभाग, क्र. संकीर्ण 8222/प्र.क्र.276/सां.का.4, दि. 30 सप्टेंबर, 2022 तसेच शासन निर्णय पर्यटन व सांस्कृतिक कार्य विभाग, क्र. संकीर्ण 8222/प्र.क्र.276/सां.का.4, दि. 14 ऑक्टोबर, 2022 अन्वये “स्वातंत्र्याचा अमृत महोत्सव” अंतर्गत “चला जाणुया नदीला” या अभियानासाठी गठीत जिल्हास्तरीय समितीची दुसरी बैठक मा. जिल्हाधिकारी, ठाणे यांच्या अध्यक्षतेखाली दि.22 डिसेंबर, 2022 रोजी दुपारी 12.00 वाजता नियोजन भवन हॉल, पहिला मजला, जिल्हाधिकारी कार्यालय, ठाणे येथे आयोजित करण्यात आलेली होती. सदर बैठकीस सोबत जोडलेल्या यादीप्रमाणे शासकीय अधिकारी/ समन्वयक/ प्रतिनिधी उपस्थित होते.

सर्वप्रथम मा. अध्यक्ष महोदय यांनी सर्व उपस्थित शासकीय/अशासकीय सदस्यांचे स्वागत केले. तदनंतर वैश्विक जलप्रार्थना झाल्यावर समितीचे सदस्य सचिव यांनी दि.18 नोव्हेंबर, 2022 रोजी पार पडलेल्या पहिल्या बैठकीच्या इतिवृत्ताच्या अनुषंगाने बैठकीत झालेल्या निर्णयांबाबत व दिलेल्या निर्देशांबाबत थोडक्यात माहिती दिली.

त्वानुसार मा. अध्यक्ष तथा जिल्हाधिकारी, ठाणे यांनी मागील बैठकीत झालेल्या चर्चेनुसार गेल्या महिन्यामध्ये कोणत्या विभागांनी याबाबत कोणती कार्यवाही केली आहे का असे प्रश्नार्थक विचारून सदर अभियानासंदर्भात नदीच्या सद्यस्थितीत चांगला बदल घडवून आणणे तसेच नदीची प्रवाहितता सुरु करून त्यात अखंडता राहिल याची काळजी घेणे व त्यासाठी आवश्यक ते स्त्रोतांचा वापर करणे आवश्यक असल्याचे नमूद करून जलसंपदा विभागाने मागील बैठकीत दिलेल्या निर्देशानुसार कृती आराखडा तयार केला असल्यास त्याचे सादरीकरण करण्याबाबत सूचित केले.

त्यास अनुसरून श्री. संदीप नलावडे, अधीक्षक अभियंता जलसंपदा विभाग यांनी जलस्त्रोतासंबंधीत समस्या व त्यावर करावयाच्या उपाय योजना यांचे PPT द्वारे सादरीकरण केले. त्यात उल्हास नदी, भातसा नदी, लेनाडी नदी, कनकवीरा नदी, कामवारी नदी, वालधुनी नदी, कुशिवली नदी, भारंगी नदी, चोर नदी यांचेसंदर्भाने माहिती देताना नदीचा उगम-संगम-खोरे, नदीची लांबी, पाणलोट क्षेत्र, रेड लाईन-ब्लू लाईन सद्यस्थिती, नदीचे प्रदुषण सद्यस्थिती, नदीमुळे पूर परिस्थिती इ. माहिती दिली. तसेच या नदी-धरण भागात मागील 5 वर्षातील पर्जन्यमानाची आकडेवारी सादर केली. Rainy season, Dry season यातील फरक दर्शविताना त्यात प्रामुख्याने सन 2019 व 2021 मध्ये उल्हास नदी पर्जन्य भागात व बारवी धरण भागात अतिवृष्टी झाल्याने पूर येऊन बदलापूर शहरात मोठ्या प्रमाणात पूरस्थिती झाल्याचे निदर्शनास आणून दिले. तसेच नदीत सोडले जाणारे दुषीत पाणी व दोन्ही तीरावरील शहरीकरण/औदयोगीकरणाबरोबरच खेमानी, बदलापूर MIDC नाला इ. सारखे काही नाले उल्हास नदीच्या प्रदुषणास कारणीभूत असल्याचे सांगितले. तथापि, महाराष्ट्र प्रदुषण नियंत्रण मंडळ व स्थानिक स्वराज्य संस्था अशा संबंधीत विभागांशी पत्रव्यवहार करून सदर प्रदुषण रोखण्यासाठी व त्यावर आवश्यक ते उपाय योजना करण्यासाठी जलसंपदा विभागामार्फत कार्यवाही करण्यात येत असल्याचे देखिल त्यांनी नमूद केले.

श्रीमती दोंदे (समन्वयक/जलप्रहरी सदस्य/प्रतिनिधी) यांनी नदी परिसरात असलेल्या अतिक्रमाणाबाबत तीव्र नाराजी व्यक्त करून अनेक ठिकाणी नदीपात्रात काँक्रीटीकरण बघायला मिळते तसेच आजूबाजूच्या परिसरात असलेल्या अनेक कंपन्यांमधून जे सांडपाणी सोडले जाते ते अत्यंत अस्वच्छ असून बऱ्याचवेळा रसायनयुक्त पाणी नदीपात्रात सोडल्यामुळे पाण्याचा रंग व वास बदलतो उदा. वालधुनी नदीवर शिवमंदीर स्थानाजवळ तसेच MIDC परिसरात बारवी धरणाजवळ हे पहावयास मिळेल हे आरोग्यास अत्यंत घातक असल्याचे स्पष्ट केले. तसेच सांडपाण्याची योग्य



574

व्यवस्था नसून ते सरळ नदीपात्रात सोडले जातात. उदा. खेमानी नाल्याजवळ हेच बघावयास मिळते. कंपन्यांचा घनकचरा सुद्धा नदीच्या परिसरात टाकला जातो या सर्व कारणांमुळे नदी परिसर dry होत आहे. यावर उपाय म्हणून Vaccume Drainage System सारखे नवीन टेक्नॉलॉजीचा वापर करणे तसेच सांडपाण्याची योग्य व्यवस्था होणे गरजेचे आहे हे सांगितले.

मा. अध्यक्ष यांनी याबाबत संबंधीत स्थानिक स्वराज्य संस्थेने उपलब्ध तंत्रज्ञानाचा योग्य वापर करून नदीचे स्वास्थ सुधारण्यासाठी आवश्यक कार्यवाही करावी असे नमूद केले.

यावर सहमती दर्शवित श्री. वसंत भोईर (समन्वयक/जलप्रहरी सदस्य/प्रतिनिधी) यांनी देखिल लेनाडी नदीबाबत हीच परिस्थिती असल्याचे सांगून त्यांनी त्या परिसरात अलिकडे केलेल्या सर्वेक्षणात संबंधीत विभागांकडून Mapping मिळत नसल्याचे सांगून अतिक्रमण होत आहे तसेच मागील पूराचे वेळी अनेक टिकाणी शेतीचा बराचसा भाग नादुरुस्त झालेला आहे असे सांगितले.

यावर जलसंधारण विभागाने आवश्यक कार्यवाही करावी असे निर्देश मा. अध्यक्ष यांनी दिले.

यासोबत श्री. मोमीन (समन्वयक/जलप्रहरी सदस्य/प्रतिनिधी) यांनी देखिल भिवंडी परिसरातील कामवारी नदी परिसरात हीच स्थिती असल्याचे निदर्शनास आणून दिले. तेथे सातत्याने पत्रव्यवहार व पाठपुरावा करून देखिल अतिक्रमण वाढलेलेच आहे शिवाय नदी परिसरात तबेले, कंपन्यांचे ड्रेनेज इ.मुळे अस्वच्छता वाढलेली असून बंदरगाह संपलेले असल्याचे सांगितले. कामवारी नदीवर सन 2005 मध्ये साफसफाईचे काम करण्यात आले होते परंतु त्यानंतर काही प्रयत्न न झाल्याचे सांगितले.

याबाबत भिवंडी-निजामपूर महानगरपालिकेने आवश्यक कार्यवाही करावी असे निर्देश मा. अध्यक्ष यांनी दिले.

तद्नंतर मा. अध्यक्ष यांनी नदयांबाबत Notification व Mapping याबाबत सदयस्थिती काय आहे याची विचारणा केली असता जलसंपदा विभागाने काही नदया Notified झालेल्या नसल्याने त्यांचे Blue Line, Red Line, Mapping झालेले नाही उदा. कुशीवली नदी, लेनाडी नदी, कामवारी नदी व चोर नदी. परंतु, काही नदयांचे Red Line व Blue Line झालेले आहे. उदा. उल्हास नदी, कनकवीरा नदी. तथापि, यासंबंधीत जलसंधारण कार्यकारी अभियंता यांनी या बाबींवर शासनाकडे पाठपुरावा करून कार्यवाही करावी असे मा. अध्यक्ष यांनी स्पष्ट केले. यावर ज्या नदयांची Blue Line - Red Line निश्चित झालेली आहे त्याची माहिती जलसंपदा विभागाने अधिकृत संकेतस्थळावर उपलब्ध आहे त्यानुसार संबंधीत स्थानिक स्वराज्य संस्थेने आवश्यक कार्यवाही करणे अपेक्षित आहे. ज्या नदयांची Blue Line - Red Line निश्चित करण्यात आलेली नाही त्याबाबत जलसंधारण विभागाने आवश्यक कार्यवाही करणे अपेक्षित आहे असे मा. अध्यक्ष यांनी सूचित केले.

यासंबंधात मा. अध्यक्ष यांनी नदयांवरील अतिक्रमणाबाबतचा विषय गंभीर असून त्याबाबत योग्य ती पावले उचलून कार्यवाही होणे महत्वाचे आहे असे सूचित केले. तसेच संबंधीत कॉरपोरेशन कडून अतिक्रमणाबाबत योग्य ती कार्यवाही होणे अपेक्षित असल्याचे सांगून पुढील मिटींगसाठी महानगरपालिकेमधील संबंधीत अधिकारी यांना बोलवणे अपेक्षित आहे असे निर्देश दिले. याशिवाय महाराष्ट्र प्रदुषण नियंत्रण मंडळ यांनी देखिल प्रदुषणाबाबत गंभीर पावले उचलणे महत्वाचे असून त्यांनी नदीच्या जलपात्रात कोणत्याही प्रकारचे सांडपाणी सोडले जाणार नाही याकडे लक्ष देणे गरजेचे असून ज्या कंपन्यांकडून अशाप्रकारे डम्पींग केले जाते त्या कंपन्यांची यादी करून त्यांचेवर प्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण महामंडळ यांनी कार्यवाही करावी असे स्पष्ट केले.



तसेच संबंधीत विभागाकडून त्या त्या ठिकाणी सर्वे करून मॅपिंग होणे महत्वाचे आहे. त्यासाठी जलसंधारण विभागाकडून उपलब्ध असलेल्या रेडीमेड मॅपिंगचा वापर होऊ शकतो. याबाबत मा. अध्यक्ष यांनी स्थानिक स्वराज्य संस्था/ महानगरपालिका यांना अधिकृत ठराव करून Red Line व Blue Line बाबत कळवून त्यांनी संबंधीत बाबींवर कार्यवाही करण्याचे निर्देश दिले. काही नदींचा जलप्रवाह हा Horizontal झालेला पहायला मिळतो (उदा. उल्हास नदी बदलापूर पासून पुढे अशा पद्धतीने वाढली आहे.) यावर तसेच इतर बाबींसदृशा काही विशिष्ट बाबींच्या आधारे (Bench Mark) सुनियोजन करून आपण नदी जलप्रवाह अखंडीत प्रवाहीत कसे राहतील यासाठी प्रयत्नशिल रहावे असे सांगितले.

याशिवाय महाराष्ट्र प्रदुषण महामंडळ यांचेकडून मातीच्या पाण्याचे नमून्याबाबतचे अहवाल वेळेत मिळत नसल्याचे लक्षात आणून दिल्यावर मा. अध्यक्ष यांनी महाराष्ट्र प्रदुषण महामंडळ यांना सदरचे अहवाल वेळेत पूर्ण झालेच पाहिजे यासाठी डॉ. सुपारे यांचे सहकार्य घेऊन BOD व COD यांचे अहवाल मात्र जास्तीत जास्त 7 दिवसांत मिळावेत असे निर्देश दिले. तसेच कृषी विभाग यांनी देखिल मातीचे नमुने तपासून Soil Nurtition बाबत माहिती वेळेत देणे महत्वाचे असेही निर्देश दिले.

यानंतर मा. अध्यक्ष यांनी नदी प्रदुषणाबाबत काही उपाय योजना असल्यास त्या सूचविण्याबाबत समितीतील सदस्य/समन्वय यांना सूचित केले असता श्रीमती दोंदे, श्री कमलेश (समन्वयक/जलप्रहरी सदस्य/प्रतिनिधी) यांनी नदीपात्रातील अतिक्रमणाबरोबरच काही भागात खास तलाव तयार करून त्यात मांगूर माश्यांची पैदास केली जाते व मासेमारी केली जाते. बहुदा वनविभागाच्या जागेमध्ये आदीवासी पाड्यांवर वनपट्ट्यात होते असे सांगून हे देखिल जलस्त्रोतास धोकादायक असल्याने त्यावर बंदी घालणे गरजेचे असल्याचे सांगितले.

यावर श्रीमती गिरीजा देसाई, सहा. वनसंरक्षक, ठाणे वनविभाग, ठाणे यांनी यावर माहिती देताना सांगितले की वनविभागाच्या जागेवर पूर्वी असलेल्या मांगूर माश्यांबाबत फार पूर्वीच कार्यवाही केलेली असून सध्या कोणत्याही वन जागेवर हा प्रकार अस्तित्वात नाही. वनतलाव आता पूर्णपणे संरक्षित आहेत. तसेच आदिवासींना दिलेल्या वनपट्टीत देखिल असा प्रकार अस्तित्वात नाही हे स्पष्ट केले.

यावर उपाय म्हणून आदीवासी भागात, नदी परिसरातील गावांमध्ये वेगवेगळ्या योजना उपक्रम राबवून रोजगार निर्मिती होणे, सामाजिक वनीकरणाच्या माध्यमातून काही योजना चालू करणे, तसेच संबंधीत विभाग व पोलीस विभाग यांचे मदतीने जलप्रवाहातील अशा अपप्रवृत्तींना आळा घालणे हे अत्यंत महत्वाचे आहे यावर सदस्यांचे एकमत झाले.

त्यास अनुसरून मा. अध्यक्ष यांनी मांगूर माश्यांवर प्रतिबंध करण्याच्या दृष्टीने संपूर्ण ठाणे जिल्यात एक ठोस निर्णय घेऊ असे आश्वासन दिले.

तदनंतर डॉ. आनंद भागवत (समन्वयक/जलप्रहरी सदस्य/प्रतिनिधी) यांनी जलसंवर्धनासाठी कायदा तसेच शासन निर्णय या प्रयत्नांबरोबरच समाजामधे त्याबाबत शिक्षण व जागरूकता निर्माण होणे महत्वाचे असून त्यासाठी काही NGO देखिल खूप चांगले काम करत असून आत काही कंपन्यांमध्ये याबाबत जागरूकता वाढली असून हे चित्र आशादायक असल्याचे नमूद केले. त्या शिवाय ते काम करत असलेल्या कनकवीरा नदीच्या कार्यक्षेत्राबाबत अनुभव कथन करताना त्यांनी सदर नदी साधारणतः 22 कि.मी. असून तेथील बंधारेना भगदाडे पडलेले आहेत, बंधारे बांधण्यासाठी वापरलेले सिमेंट चांगले नाही शिवाय नदीपात्रात दगटगोट्यांचे प्रमाण अधिक असल्याने तेथे पाणी न साठता ते आजूबाजूच्या शेतांमध्ये जाऊन त्यांचे नुकसान होते. बऱ्याचदा केवळ गाळ काढल्यामुळे देखिल काही ठिकाणी जलस्त्रोत निर्माण झाल्याचे सांगितले.



576

याच बरोबर श्रीमती दोंदे (समन्वयक/जलप्रहरी सदस्य/प्रतिनिधी) यानी सदर अभियानात NSS, ITI, शालेय-महविद्यालयीन विद्यार्थी, स्थानिक आदीवासी यांना प्रशिक्षित करून त्यांचे सहभागाने सर्वेक्षण करून अहवाल सादर केला जाईल अशी माहिती दिली त्यासाठी पुरेसा निधी उपलब्ध करून द्यावा, तसेच प्रवासाची सोय वा तसंबंधीत मदत मिळावी ही विनंती केली. त्यावर मा. अध्यक्ष यांनी नदी गटाला आवश्यक तेथे जेवण, वाहन, राहणे वा तत्सम बाबींसाठी संबंधीत विभागाचे स्थानिक अधिकारी आवश्यक ती मदत पुरवतील असे स्पष्ट केले.

उपरोक्त नुसार चर्चेनंतर मा. अध्यक्ष यांनी सर्व विभागांमध्ये समन्वय असावा तसेच जलसंपदा विभागाकडून नद्यांचे योग्य मॅपिंग व्हावे अशी सूचना केली. त्याच बरोबर नदीनुसार जे गट स्थापन केले जातील त्यांनी नदीच्या उगम ते संगमापर्यंत संबंधीत स्थानांना भेट देणे, तपशील तपासून समस्यांचा अभ्यास करून जलसंवर्धनासाठी उपाय योजना सुचविणे असे निर्देश दिले. तसेच मा. अध्यक्ष यांनी ते स्वतः देखिल काही वेळा कार्यक्षेत्राला भेट देतील असे सांगितले.

तसेच नदीनुसार नदीगट यांचेबरोबरीने उपविभागीय अधिकारी, सार्वजनिक बांधकाम विभाग, आयुक्त, वनपरिक्षेत्र अधिकारी, उपअभियंता जलसंपदा, जलसंधारण, PR इ. तत्सम संबंधीत विविध विभागांचा सहभाग असणे महत्वाचे असून प्रत्येक नदीनुसार 1) नदीचा अभ्यास गट 2) नदी समस्या विश्लेषण गट 3) नदी निदान गट 4) नदी उपचार गट या 4 मार्गदर्शक तत्वानुसार कार्य होणे अपेक्षित असून त्यांनी नदी संबंधीत समस्यांचा अभ्यास करून त्याबाबतचा अहवाल तयार करून सादर करणेबाबतचा निर्णय घेण्यात आला. सदरचे काम हे मर्यादीत कालावधीत म्हणजे जास्तीत जास्त जानेवारी 2023 अखेरपर्यंत पूर्ण करण्यात यावे अशा सूचना केल्या.

यास अनुसरून समितीने खालील प्रमाणे नदीगट स्थापन केले असून प्रस्तावित नदी यात्रेतील गटाची स्थापना, कार्यक्षम व स्वरूप पुढीलप्रमाणे ठरविण्यात आले आहे:-

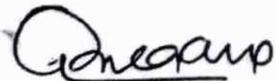
अ.क्र	विषय	संबंधीत विभाग (टाणे जिल्हा)	नोडल अधिकारी
1	नदीचा अभ्यास गट	उप अभियंता जलसंपदा /जलसंधारण, उप प्रादेशि अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ टाणे, भूजल सर्वेक्षण विभाग, संबंधीत वनपरिक्षेत्र अधिकारी, गट विकास अधिकारी, आयुक्त महानगर पालिका यांचे प्रतिनिधी, तालुका कृषी अधिकारी	उप अभियंता जलसंपदा
2	नदी समस्या विश्लेषण गट	उप अभियंता जलसंपदा /जलसंधारण, उप प्रादेशि अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ टाणे, भूजल सर्वेक्षण विभाग, संबंधीत वनपरिक्षेत्र अधिकारी, गट विकास अधिकारी, आयुक्त महानगर पालिका यांचे प्रतिनिधी, तालुका कृषी अधिकारी	उप अभियंता जलसंपदा
3	नदी निदान गट	उप अभियंता जलसंपदा /जलसंधारण, उप प्रादेशि अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ टाणे, भूजल सर्वेक्षण विभाग, संबंधीत वनपरिक्षेत्र अधिकारी, गट विकास अधिकारी, आयुक्त महानगर पालिका यांचे प्रतिनिधी, तालुका कृषी अधिकारी	उप अभियंता जलसंपदा

4	नदी उपचार गट	उप अभियंता जलसंपदा /जलसंधारण, उप प्रादेशि अधिकारी, महाराष्ट्र प्रदुषण नियंत्राण मंडळ ठाणे, भूजल सर्वेक्षण विभाग, संबंधीत वनपरिक्षेत्र अधिकारी, गट विकास अधिकारी, आयुक्त महानगर पालिका यांचे प्रतिनिधी, तालुका कृषी अधिकारी	उप अभियंता जलसंपदा
5	नदी क्षेत्रात असलेली शाळा/महाविद्यालय/ तंत्रमहाविद्यालय इ. संस्थांमधून तज्ञ गट	प्राथमिक व माध्यमिक शिक्षण अधिकारी	गट विकास अधिकारी
6	लोकशिक्षण	गट विकास अधिकारी, प्राथमिक व माध्यमिक शिक्षण अधिकारी	गट विकास अधिकारी

उपरोक्त नुसार स्थापन केलेल्या नदीगटांनी शासन निर्णय पर्यटन व सांस्कृतिक कार्य विभाग, क्र. संकीर्ण 8222/प्र.क्र.276/सां.का.4, दि. 14 ऑक्टोबर, 2022 अन्वये योग्य ती कार्यवाही करून अहवाल समितीस सादर करण्याचे निर्देश मा. अध्यक्ष यांनी दिले.

“चला जाणुया नदीला” या अभियानांतर्गत कार्याची गती वाढवून त्याची परिणामता ही दृष्य स्वरूपात दिसली पाहिजे हाच या कार्याचा मतितार्थ असून भावी पिढ्यांसाठीचा टेवा आहे. नदी/जल अप्रदुषीत, प्रवाहित राहिल्या तरच आपले जीवन चांगले होईल. यासाठी त्या त्या क्षेत्रातील सर्वांनी सहकार्य करून आपण विशिष्ट ध्येयसाठी व मानवतेसाठी काम करू तसेच या नद्या प्रवाहित व पूर्वस्वरूपात आणण्यासाठी प्रयत्न करून व पूर्ण ताकदीने काम करू अशी आशा व्यक्त केली.

वरीलप्रमाणे कार्यवाहीअंती मा.अध्यक्ष महोदय यांनी सर्व उपस्थितांचे आभार मानून बैठक संपल्याचे घोषित केले.


अध्यक्ष

चला जाणुया नदीला अभियानासाठी
जिल्हास्तरीय समिती
तथा
जिल्हाधिकारी, ठाणे



सदस्य सचिव
चला जाणुया नदीला अभियानासाठी
जिल्हास्तरीय समिती
तथा
उप वनसंरक्षक, ठाणे वनविभाग, ठाणे



ENGLISH TRANSLATION

578

MINUTES OF THE SECOND MEETING OF "CHALA JANUYA NADILA" MISSION UNDER "SWATANTRYACHA AMRUT MAHOTSAV" HELD ON 22 DECEMBER, 2022 UNDER THE CHAIRMANSHIP OF HON'BLE COLLECTOR, THANE

Vide Government Resolution Tourism and Cultural Affairs Department, KR.SANKIRN 8222/PR.KR.276/SAN.KA.4, dt. 30 September, 2022 as well as Government Resolution Tourism and Cultural Affairs Department, KR.SANKIRN 8222/PR.KR.276/SAN.KA.4, dt. 14 October, 2022 the Second Meeting of the District-level Committee constituted under the Mission "Chala Januya Nadila" under "Swatantryacha Armut Mahotsav" was held under the Chairmanship of Hon'ble Collector, Thane on 22 December, 2022 at 12.00 o'clock afternoon at Niyojan Bhavan Hall, First Floor, Office of the Collector, Thane. In the said meeting Government officials/Coordinator/representatives as per the list enclosed herewith were present.

At the outset, Hon'ble Chairman Sir welcomed all Government/Non-Government members who were present. After World Water Prayer was over, with reference to Minutes of the First Meeting Member Secretary of the Committee gave brief information about decisions taken and directions given thereat.



Accordingly Hon'ble Chairman and Collector, Thane sought to know what action has been taken by which Department in the last month as per discussions held in the last meeting and with reference to the said Mission mentioned that in the present circumstances of the river good changes should be brought about and by resuming flow of the river ensure that there will be continuity therein and for that purpose it will be necessary to use the required sources, suggested that if the Water Resources Department has prepared Action Plan as per directions given in the last meeting it should be presented.

In accordance therewith Shri Sandeep Nalawde, Superintending Engineer Water Resources Department did presentation through PPT of problems relating to water sources and measures to be taken thereon. While giving information with reference to Ulhas River, Bhatsa River, Lenadi River, Kanakvira River, Kamvari River, Waldhuni River, Kushivali River, Bharangi River, Chor River therein gave information about origin-confluence-valley of river, length of the river, paanlot area, present status of red line-blue line, present status of river pollution, flood situation due to the river etc. Also figures of rainfall for the last 5 years in these river-dam areas were given. While showing the difference between Rainy season, Dry season he brought to notice flooding mainly in the Ulhas River rainfall area and Barvi Dam area in the years 2019 and 2021 due to heavy rainfall which led to flooding

of Badlapur City on a large scale. He also stated that polluted water being discharged into the river, along with urbanisation/industrialization along both the banks nalas like Khemani, Badlapur MIDC nala etc. are responsible for pollution of Ulhas River. He also mentioned that, however, by doing correspondence with the concerned Departments like Maharashtra Pollution Control Board and Urban Local Bodies action is being taken by Water Resources Department for stopping the said pollution and taking necessary measures.

Srimati Donde (Coordinator/Jalprahari Member/representative) expressed strong regrets about encroachments in river areas where at many places concretization can be seen in the river bed as well as effluent water that is being discharged by various companies in the surroundings being very unclean and many a times as chemical water is discharged into the river the colour and odour of water changes, for e.g. in Waldhuni River near Shivmandir location as well as MIDC area near Barvi Dam, and made it clear that this is very dangerous to health. Also as there is no suitable arrangement for effluent water it is directly discharged into the river bed. For e.g. near Khemani nalah this can be seen. Even solid waste of companies are dumped in the river area. Due to all these reasons the river surrounds are drying up. She said that measures for this will be to use new technology



581

like Vaccume Drainage System as well as suitable arrangement for effluent water is necessary.

Hon'ble Chairman mentioned that action should be taken by the concerned Local Autonomous Body to use suitable technology available for improving health of the river.

By expressing concurrence with this Shri Vasant Bhoir (Coordinator/Jalprahari Member/representative) stated that even in Lenadi River this situation is obtaining and in the survey conducted recently by the concerned Department saying no Mapping is found encroachments are taking place and during previous flooding at many locations major parts of the field have become irreparable.

To this Hon'ble Chairman directed that the Water Resources Department should take necessary action.

Along with this Shri Momin (Coordinator/Jalprahari Member/representative) brought to notice that this situation is obtaining even in Kamvari River in Bhiwandi area. Even after doing repeated correspondence and follow up there encroachments have only increased and besides this in the river surroundings uncleanliness has increased due to stables, companies' drainage etc. the port has been finished. He stated



that in the year 2005 cleanliness work of Kamvari River was done and thereafter no efforts have been made.

582

In this regard Hon'ble Chairman directed Bhiwandi-Nizampur Mahanagarपालिका to take necessary action.

Thereafter upon the Hon'ble Chairman inquiring the present status of Notification and Mapping regarding rivers Water Resources Department informed that as some rivers have not been Notified their Blue Line, Red Line, Mapping have not been done, for e.g. Kushivali River, Lenadi River, Kamvari River and Chor River. But Red Line and Blue Line of some rivers have been done. For e.g. Ulhas River, Kanakveera River. Hon'ble Chairman made it clear that, however, the Water Resources Executive Engineer concerned with this should take action of doing follow up with the Government on this issue. On this information of those rivers whose Blue Line – Red Line have been decided is available on the authorised website of Water Resources Department and accordingly it is expected of the concerned Local Autonomous Body to take necessary action. Hon'ble Chairman instructed that those rivers whose Blue Line – Red Line have not been decided it is expected of Water Resources Department to take necessary action.



583

In this regard Hon'ble Chairman instructed that the issue of encroachments on rivers being a serious matter it is important to take action by taking suitable steps. Also by saying that it is expected of the concerned Corporation to take suitable action about encroachments, directions were given that in the next meeting it is expected to call the concerned officer from the Mahanagarpalika. Besides this it is also important for Maharashtra Pollution Control Board to take serious steps about pollution and it was made clear that it is necessary for them to pay attention to ensure that no effluent water flows into the river bed and the companies responsible for this dumping by preparing a list of such companies action should be taken against them by the Regional Officer, Maharashtra Pollution Control Corporation.

It is important that the concerned Departments carry out survey in the respective locations and do mapping. For that purpose the readymade mapping available with the Water Resources Department can be used. In this regard Hon'ble Chairman gave directions for the Local Autonomous Body/Mahanagarpalika passing authorised resolution and informing about Red Line and Blue Line and taking action on the concerned issues. It was stated that flow of water of some rivers can be seen to be Horizontal (for e.g. Ulhas River from Badlapur onwards ahead it has increased in this manner) on this as well as with reference to other issues by making Bench Mark based on certain special



issues efforts should be made so that flow of water in the river is uninterrupted.

Besides this by bringing to notice about report of sample of water in soil not being received in time from Maharashtra Pollution Corporation Hon'ble Chairman gave directions that the said report should be completed by Maharashtra Pollution Corporation in time. For this purpose by taking co-operation of Dr. Supare the BOD and COD report should be received at the most within 7 days only. It was also directed that it is important that even the Agriculture Department should furnish information about Soil Nutrition by testing soil sample.

Hereafter when the Hon'ble Chairman instructed the Member/Coordinator in the Committee to suggest if there are any measures regarding river pollution Srimati Donde, Shri Kamlesh (Coordinator/Jalprahari Member/representative) stated that along with encroachments in the river bed in certain areas fishing is done by preparing special talav and breeding Mangur fishes. By telling that it is happening mostly in Forest Department areas in the forest belt of Adivasi Padas and stated that even this being dangerous for the source of water it is necessary to impose a ban on it.



585

Srimati Girija Desai, Asst. Conservator of Forests, Thane Forest Department, Thane while giving information on this stated that action has been taken long back about Mangur fishes on Forest Department land and presently such instances are not in existence on forest land. Forest talao is now completely protected. It was also made clear that even in the forest belt given to tribals this instance is no more in existence.

Members were of the unanimous view that as measures thereon, in villages in the neighbourhood of rivers in tribal areas, generation of employment by implementing various programmes, starting some schemes through the medium of social forestry, also it is very important to curb such nefarious tendencies with the assistance of concerned Departments and Police Department.

In accordance therewith Hon'ble Chairman assured that we will take strong decision with a view to impose ban on Mangur fishes in the entire Thane District.

Thereafter Dr. Anand Bhagwat (Coordinator/Jalprahari/representative) mentioned about law for conservation of water as well as Government Resolution with this endeavour to educate and create awareness in society in this regard is important and towards that direction some NGOs are also doing very good work, now in some companies awareness in this regard has increased



and the picture is optimistic. Besides this, while narrating about his experience of work done by him in Kanakveera River area he stated that the said River is generally 22 kms. and bhagdades have fallen in the dams there, quality of cement used for construction of dams is not good besides as the proportion of dagtagotya in the river bed has increased without water being stored there it spills over to surround fields and causing damage. Many a times even due to removal of sludge water source has been generated at many places.

Along with this Srimati Donde (Coordinator/Jalprahari Member/representative) gave such information that by training NSS, ITI, school, college students, local tribes and with their participation survey will be carried out and report will be submitted. For that purpose it was requested that adequate funds should be made available, as also facility of conveyance and related assistance should be received. To this Hon'ble Chairman made it clear that the concerned Local Department official will provide the required support like necessary food, conveyance, residence and equivalent issues.

After the aforesaid discussions Hon'ble Chairman instructed that there should be coordination between all Departments as well as suitable mapping of rivers should be done by the Water Resources Department. Along with that whatever Gat is set up

587

as per the river they should visit the concerned place of origin of the river till its confluence. It was instructed to check details and study the problem and suggest measures for conservation of water. Hon'ble Chairman also stated that some times he himself will also pay visit the area.

Also as per the river along with the River Gat participation of Sub-Divisional Officer, Public Works Department, Commissioner, Range Forest Officer, Deputy Engineer Water Resources, Water Conservation, PR etc. various equivalent Departments being important as per each river it is expected for the work to be done as per the 4 guiding principles of 1) River Study Group, 2) River Problem Analysis Group, 3) River Diagnosis Group 4) River Treatment Group, decision should be taken by doing study of problems relating to rivers and after preparing report submit the same. It was instructed that the said work should be completed within the limited period, i.e. maximum upto end January 2023.

In accordance with this the Committee has set up the following River Gat, proposed setting up of Gat for the river journey, terms of reference and nature has been decided as under.

Sr. No.	Subject	Concerned Department (Thane District)	Nodal Officer
1	River Study Group	Deputy Engineer Water Resources/ Deputy Regional Officer,	Deputy Engineer Water Conservation, Regional Officer,



		Maharashtra Pollution Control Board Thane, Ground Waer Survey Department, concerned Range Forest Officer, Gat Development Officer, representative of Commissioner, Mahanagar Palika, Taluka Agricultural Officer	Water Resources
2	River Problem Analysis Group	Deputy Engineer Water Resources/ Water Conservation, Deputy Regional Officer, Maharashtra Pollution Control Board Thane, Ground Waer Survey Department, concerned Range Forest Officer, Gat Development Officer, representative of Commissioner, Mahanagar Palika, Taluka Agricultural Officer	Deputy Engineer Water Resources
3	River Diaggno-sis Gat	Deputy Engineer Water Resources/ Water Conservation, Deputy Regional Officer, Maharashtra Pollution Control Board Thane, Ground Waer Survey Department, concerned Range Forest Officer, Gat Development Officer, representative of Commissioner, Mahanagar Palika, Taluka Agricultural Officer	Deputy Engineer Water Resources
4	River Treat-ment Gat	Deputy Engineer Water Resources/ Water Conservation, Deputy Regional Officer, Maharashtra Pollution Control Board Thane, Ground Waer Survey Department, concerned Range Forest Officer, Gat Development Officer, representative of Commissioner, Mahanagar Palika, Taluka Agricultural Officer	Deputy Engineer Water Resources



589

5	Expert Gat from schools/colleges/ technical institutes etc. from the river area.	Primary and Secondary Education Officer	Gat Development Officer
6	Education of Public	Gat Development Officer, Primary and Secondary Education Officer	Gat Development Officer

Hon'ble Chairman directed that the River Gat set up as above by taking suitable action as per Government Resolution Tourism and Cultural Affairs Department, KR.SANKIRN 8222/ PR.KR.276/SAN.KA.4, dt. 14 October, 2022 should submit report to the Committee.

By increasing the speed of activities under "Chala Januya Nadila" Mission its effectiveness should be visible is the matitarth of this mission and is a storehouse for posterity. Only if the rivers/water remain unpolluted, flowing, our life will be better. For this purpose hope was expressed that all people from the respective field should co-operate and let us work for the lofty aim and humanity and endeavour to keep these rivers flowing and normal and work with full vigour.



Pursuant to the action as above Hon'ble Chairman after expressing vote of thanks to those present declared the meeting as terminated.

Sd/-

Chairman

for Chala Januya Nadila Abhiyan

District-level Committee

and

Collector, Thane

Sd/-

Member Secretary

for Chala Januya Nadila Abhiyan

District-level Committee

and

Deputy Conservator of Forests,
Thane Forest Department, Thane





ठाणे महानगरपालिका, ठाणे

THE MUNICIPAL CORPORATION OF THE CITY OF THANE

महापालिका भवन, सरसेनानी अरुणकुमार वैद्य मार्ग, चंदनवाडी, पांचपाखाडी, ठाणे- ४००६०२.

Phone : 022 25362916

E-mail : pcctmc.ho@gmail.com

591

जा. क्र. ठामपा/प्रनिक/ १०११ /२०२३-२४

दिनांक : १९.०३.२०२४

प्रति,
अतिरिक्त आयुक्त, कल्याण-डोंबिवली महानगरपालिका,
अतिरिक्त आयुक्त, भिवंडी-निजामपुर महानगरपालिका,
अतिरिक्त आयुक्त, उल्हासनगर महानगरपालिका,
मुख्य अधिकारी, कुळगाव, बदलापुर नगरपरिषद
मुख्य अधिकारी, अंबरनाथ नगरपरिषद



विषय : "चला जाणुया नदीला" अभियाना अंतर्गत अहवाल सादर करणेबाबत.

संदर्भ : "चला जाणुया नदीला" या अभियाना अंतर्गत बैठकीचे इतिवृत्तांत दिनांक २०.०२.२०२४

उपरोक्त विषयान्वये "चला जाणुया नदीला" अभियाना अंतर्गत जिल्हास्तरीय बैठक दिनांक ०२.०२.२०२४ रोजी घेण्यात आली. सदर बैठकीमध्ये खालील प्रमाणे माहिती संबंधित नगरपालिका/नगरपरिषद यांनी ठाणे मनपाकडे सादर करावी, असे निर्देश दिलेले होते..

१. पाणी पुरवठा - दशलक्ष लि.प्रति दिन
२. तयार होणारे सांडपाणी - दशलक्ष लि.प्रति दिन
३. एकुण कार्यान्वित STP - संख्या (प्रक्रिया) व क्षमता - MLD
४. एकुण कार्यान्वित STP - संख्या (प्रक्रिया) व क्षमता - कामाची प्रगती
५. एकुण खाजगी STP - संख्या (प्रक्रिया) व क्षमता - MLD
६. परिक्षेत्रातील नदी प्रदूषण व सद्यस्थिती अहवाल - नदीचे नाव, तिचा प्रवाह, तिला मिळणारे नाले
७. नाल्यांवर प्रदूषण नियंत्रणासाठी करण्यात येणारे प्रकल्प -
८. नवीन प्रक्रिया राबविली असल्यास त्याची माहिती -
९. जनजागृतीची माहिती शाळांमध्ये करण्यात येणाऱ्या वरील प्रमाणे अहवाल -
१०. घनकचरा प्रकल्पाची माहिती व सद्यस्थितीतील GPS फोटो -
११. नदी/खाडी पात्रातील अतिक्रमण निष्काषित केले असल्यास त्यांची माहिती व GPS फोटो

वरीलप्रमाणे दर महिन्यात केलेल्या कामाचा प्रगती अहवाल ठाणे मनपाकडे सादर करणे आवश्यक आहे. त्याअनुषंगाने माहिती मनपाकडे ३० दिवसात सादर करावी, जेणेकरून नदी संवर्धनाबाबत आपण काय कार्यवाही केली याचा आढावा घेता येईल.


(प्रशांत रोडे)

अतिरिक्त आयुक्त (२)
ठाणे महानगरपालिका, ठाणे

प्रत सादर : मा.आयुक्त सो.यांजकडे माहितीसाठी सविनय सादर

ENGLISH TRANSLATION

THANE MAHANAGARPALIKA, THANE

THE MUNICIPAL CORPORATION OF THE CITY OF THANE

Mahapalika Bhavan, Sarsenani Arunkumar Vaidya Marg,

Chandanwadi, Panchpakhadi, Thane- 400602.

Phone: 022 25362916

E-mail: pcctmc.ho@gmail.com

JA.KR. THAMPA/PRANIK/1011/2023-24

Date : 19.03.2024

To,

The Additional Commissioner, Kalyan Dombivli

Mahanagarpalika,

The Additional Commissioner, Bhiwandi-Nizampur

Mahanagarpalika,

The Additional Commissioner, Ulhasnagar

Mahanagarpalika,

The Chief Officer, Kulgaon, Badlapur Nagarparishad

The Chief Officer, Ambarnath Nagarparishad

Subject: Submission of Report under "Chala
Nadila Januya" Mission.

Reference: Minutes of meeting dated 20.02.2024
under "Chala Nadila Januya" Mission.



593

666

Vide the aforesaid subject the District-level meeting under “Chala Nadila Januya” Mission was held on 02.02.2024. In the said meeting directions were given for the concerned Nagarpalika/Nagarparishad to submit information as under to Thane MNP.

1. Water supply – in million ltrs. per day
2. Effluent water output – in million ltrs. per day
3. Total working STP – number (process) and capacity – MLD
4. Total working STP - number (process) and capacity – progress of work
5. Total private STP - number (process) and capacity – MLD
6. River Pollution in the Area and Status Report – Name of River, its flow, nalahs joining it.
7. Project being done for control of pollution on the nalah –
8. Information of new process being implemented –
9. Aforesaid information about public awareness being done through schools.
10. Information and GPS photographs if encroachments in river/creek bed have been evicted.
11. Information and GPS photographs if encroachments have been evicted in the river/creek bed.

As aforesaid, it is necessary to submit Progress Report of work done every month to Thane MNP. Accordingly information





सदरची कायदेशीर या अधिपानाअर्जात रूस-यांचा विल आहे.

महत्त्व सांगितले.

बंदक दिनांक ०२.०२.२०२४ रोजी जागतिक पातळीवरील विनाशकारक घडामोडी होऊन असून त्याअनर्षामागे पातळ जागांचे संवर्धनाचे मुख्य पदावरून अधिकाारी यानी वला जाण्या नदीला या अधिपानामध्ये सर्व संबंधितांचे स्वागत करून सदर

अ.क्र	अधिकार्यांचे नाव	पदानम
१.	श्री. प्रशान राई	अतिरिक्त आयुक्त, ठामपा
२.	अनघा कदम	उपआयुक्त, प्रिनक, ठामपा
३.	मनिषा प्रधान	मुख्य पदावरून अधिकाारी, प्रिनक, ठामपा
४.	विद्या सावंत	उप पदावरून अधिकाारी, प्रिनक, ठामपा
५.	डॉ. नरेंद्र देवेंद्र	जलनायक आणि नदी समन्वयक
६.	यांगीशा गाडस	मुख्य अधिकाारी कळंगाव बदलापूर नगरपरिषद
७.	विठ्ठल डाक	अतिरिक्त आयुक्त, भिवंडी-निजामपूर मनपा
८.	एस.बी. मुराई	कल्याण-डोंबिवली मनपा पदावरून विभाग
९.	धनश्याम नावागिळ	कादकरी अधिपती, मलिन: सारण विभाग, ठामपा
१०.	एस. पटणार	उप अधिपती, पाली पुरवठा विभाग, ठामपा
११.	प्रशान फिक	उप अधिपती, पाली पुरवठा विभाग, ठामपा
१२.	अर्जल कलकणी	कादकरी अधिपती, पाली पुरवठा विभाग, ठामपा
१३.	ए. वि. जाशी	कादकरी अधिपती, ठामपा पाटबंधारे विभाग, कळवा
१४.	अ.ड. सांगी	हिरोली काऊंट्री प्रतिनधी
१५.	श्री. मानव	हिरोली काऊंट्री प्रतिनधी
१६.	सुवर्णा जाधव	महाराष्ट्र प्रदूषण नियंत्रण मंडळ, फिन्ड ऑफिसर
१७.	जागोजी ना गावले	ठाणे मनपा विभाग विभाग

होत.

महानगरपालिका, कळंगाव बदलापूर नगरपरिषद, अंबरनाथ नगरपरिषद, भिवंडी-निजामपूर महानगरपालिका, ठामपा महानगरपालिका, उल्हासनाथ सहर सभस कल्याण डोंबिवली महानगरपालिका, भिवंडी-निजामपूर महानगरपालिका, उल्हासनाथ सभस आली.

मुख्यालय येथे आयोजित करण्यात आली. सदर बंदक मा. अतिरिक्त आयुक्त, श्री. प्रशान राई यांच्या अध्यक्षतेखाली दिनांक ०२.०२.२०२४ रोजी सकाळी ११:०० वाजता स्यायी सभेची सभागृह, रूस, ठामपा महानगरपालिका. वानाच्या अर्जात 'अंतर्गत' वला जाण्या नदीला' या अधिपत्या अर्जामागे निवृत्तीसह बंदक

इतिवृत्त

दिनांक : ०२.०२.२०२४
प्रदूषण नियंत्रण विभाग

ठाणे महानगरपालिका, ठामपा

565



१. पाणी पुरवठा - दशलक्ष लि. प्रति दिन
२. नगर क्षेत्रात सांडपाणी - दशलक्ष लि. प्रति दिन
३. एकूण कार्यान्वित S.T.P. - संख्या (प्रक्रिया) व क्षमता - M.L.D.
४. एकूण खाली S.T.P. - संख्या (प्रक्रिया) व क्षमता - M.L.D.
५. पर्यवेक्षण नदी प्रदूषण व सहाय्यी अहवाल - नदीचे नाव, तिचा प्रवाह, तिचा निष्कार नाले
६. नवीन प्रक्रिया राबविता असल्यास त्याची माहिती -
७. जनजागृतीची माहिती घालण्यात येणाऱ्या वरील प्रमाणे अहवाल -

संबंधित नगरपालिक, नगर परिषद यांनी खालील मुद्द्यांनुसार माहिती ठाणे मनपा कडे सादर करावी.

विस्ताराने फलक लावणे आवश्यक आहे, असे त्यांनी सूचित केले.

कल्याण-डोंडिवली महानगरपालिकेमध्ये गाणपी विस्तार घाटाजवळ CCTV कॅमरा, पब्लिसिटीसक कल्याण-डोंडिवली महानगरपालिकेतक उपयोजना राबविल्या जात आहेत, असे त्यांनी नमूद केले.

उत्तम नदीमध्ये मोठ्या प्रमाणात वाटर टायसिअस असून योग्य पद्धतीने काढले गेले पाहिजे. वाटर टायसिअस मोठ्या प्रमाणात पुन्हापर हीक शकते. कामगारी नदीमध्ये कतल खोल्याने जात असणाऱ्या सांडपाण्याबाबत भिंबडी अहवाल सादर करण्याचे सूचित केले जाणेकडेन अंतिम अहवाल तयार करणेस मदत होईल.

स्थानिक स्वराज्य संस्थांनी त्यांच्या प्रमाणातील नदी, नाले, तलाव, सांडपाणी यांचे पाणी नमुने तपासून त्यांचा नगर कल्याण प्रवाहीच्या काम होईल, असे त्यांनी नमूद केले.

स्थानिक स्वराज्य संस्थांनी (U.I.B) दंडाद्वारे नद्यांचा संरक्षण करून त्यांच्या स्वच्छतेबाबत कॅमी आराखडा प्रभावी होईल.

वृक्षलागवड उपयुक्त आहे. शैक्षणिक संस्थांनी Puppety show चा वापर करून जनजागृती कल्याण ते अत्यंत विकेंद्रित लावली पाहिजे असे त्यांनी नमूद केले.

सहाय्यी S.T.P. यंत्रणे मध्ये अर्जलाय वदल घडविणे गरजेचे असून जास्तीत जास्त नैसर्गिक पद्धतीने सांडपाण्याचे S.T.P. नमुने तपासणीसाठी अद्याप्यवत यंत्रणा मधील स्थानिक स्वराज्य संस्थांनी (U.I.B) खरेदी करणे करावी असे सूचित केले.

अर्जून माले, त्यांच्या पाहणीमध्ये सतर वाव निदर्शनास आली असून त्याबाबत त्वरीत स्थानिक संस्थांनी कायदाही Planet 2019 Report 69% wildlife is declined) नदी किंवा नदीच्या पारान कोणतेही सिमेंट कांक्रेटचे काम घाबाने माहित केले. नदीला (Riparian Zone), वृक्ष लागवड करून असावे अत्यंत आवश्यक आहे. (Living प्र.महान दंडे यांनी अत्यंत मोठ्या शब्दांमध्ये नदी निवी व्याख्या. तिचे महत्त्वाचे घटक, तिचा प्रवाहीपणा मिळवित करणे, तशी अतिक्रमण घडविणे, वृक्षारोपण करणे, जनजागृती करणे या कामांबाबत चर्चा करणेसाठी आम्ही या कार्यशाळेमध्ये ठाणे जिल्ह्यातील उत्तम नदी, वानरुनी, कामोरी, कृष्णादी ही ठाणे प्रदूषण

595

१०. घनकचरा प्रकल्प्याची माहिती व स्थानांमधील GPS फोटो -

११. नदी/खाडी पात्रातील अतिक्रमण निष्कापित केले असल्यास त्यांची माहिती व GPS फोटो

चला जाणुया नदीला या शासनाच्या उपक्रमापथ्य नद्यांचे होणारे प्रदूषण कमी करणे, नदीचे संवर्धन करणे, त्याबाबत जनसंवाद करणे यासाठीचा कृती आराखडा करून त्याची अंमलबजावणी करणे अर्पित आहे. शासनाच्या २०१८ च्या निर्णयानुसार हरित लवादाच्या आदर्शान्वये राज्यात नदी पुनरुत्थान समिती स्थापन करण्यात आली. तदनुसार २०२२ च्या शासनान्वये खात्यांच्या अमृत महोत्सव अंतर्गत चला जाणुया नदीला अभियानासाठी जिल्हास्तरीय समिती स्थापन झालेली आहे. त्याचा दुसरा बैठक घेण्यात येत आहे.

चला जाणुया नदीला हा शासनाचा उपक्रम १२ ऑगस्ट २०२२ पासून सुरू झाला असून एकूण ७० नद्यांचे संवर्धन करणे हा हेतू आहे. ठाणे जिल्ह्यात उल्हास, कामठी, कुंभावरी व चालथुनी नदी असून त्यांचे संवर्धन करावयाचे आहे. सदर अभियानाचा कालावधी ३१.०३.२०२६ पर्यंत वाढवलेला आहे. त्याअनुषंगाने कृती आराखडा तयार करण्याचे निर्देश अतिरिक्त आयुक्त, ठाणे मनपा श्री.प्रशांत रोडे यांनी उपस्थित सर्व महानगरपालिकांचे प्रतिनिधी व नगरपरिषदांचे प्रतिनिधी यांना दिले.

आजच्या बैठकीत स्थानिक स्वराज्य संस्थेचे सक्षम अधिकारी उपस्थित आहे त्यांनी अत्यंत प्रभावीपणे व मार्गणामाकारकांच्या सदर अभियान राबविले पाहिजे. ठाणे जिल्ह्याचे समन्वये प्रो. स्नेहल दोंडे मंडम यांनी वेळोवेळी सदर अभियाना बाबत केलेल्या मार्गदर्शक बाबत त्यांचे आभार मानण्यात येत आहे.



(प्रशांत रोडे)

अतिरिक्त आयुक्त (२)

ठाणे महानगरपालिका, ठाणे

प्रत सादर : मा. आयुक्त सो.यांचेकडे माहितीसाठी सादर



ENGLISH TRANSLATION

597

THANE MAHANAGARPALIKA, THANE

Pollution Control Department

Date: 20.02.2024

MINUTES

The District-level meeting with reference to the Mission "Chala Januya Nadila" under Swatantryacha Amrut Mahotsav was held on 02.02.2024 at 11.00 in the morning in the Standing Committee Hall, Second Floor, Thane Mahanagarपालिका, Head Office. The said meeting was held under the Chairmanship of Hon'ble Additional Commissioner, Shri Prashant Rode.

In the said meeting the following officials of Kalyan Dombivli Mahanagarपालिका, Bhiwandi Nizampur Mahanagarपालिका, Ulhasnagar Mahanagarपालिका, Kulgaon Badlapur Nagarparishad, Ambarnath Nagarparishad.

Sr. No.	Name of Official	Designation
1.	Shri Prashant Rode	Additional Commissioner, THAMPA
2.	Anagha Kadam	Deputy Commissioner, PRNIK, THAMPA
3.	Manisha Pradhan	Chief Environment Officer, PRANIK, THAMPA
4.	Vidya Sawant	Deputy Environment Officer, PRANIK, THAMPA
5.	Dr. Snehal Donde	Jalnayak and River Coordinator



598

6.	Yogesh Godse	Chief Officer Kulgaon Badlapur Nagarparishad
7.	Vitthal Dhake	Additional Commissioner, Bhiwandi- Nizampur MNP
8.	S. J. Murai	Kalyan Dombivli MNP Environment Department
9.	Ghanshyam Navangul	Executive Engineer, Sewage Department, THAMPA
10.	S. Patnawar	Deputy Engineer Water Supplies Department, Bhiwandi-Nizampur MNP
11.	Prashant Firke	Deputy Engineer, Water Supplies Department, THAMPA
12.	Atul Kulkarni	Executive Engineer, Water Supplies Department, THAMPA
13.	A. V. Joshi	Executive Engineer, Thane Irrigation Department, Kalwa
14.	Adv. Sarik	Representative of Hirali Foundation
15.	Shri Manav	Representative of Hirali Foundation
16.	Suvarna Jadhav	Maharashtra Pollution Control Board, Field Officer
17.	Nagshe N. Gawle	Thane MNP Education Department

The Chief Environment Officer welcomed all concerned to the Chala Januya Nadila Mission. The said meeting being held on 02.02.2024 World **Panthal** Day, accordingly the importance of conservation of panthal has been stated.

The said Workshop is being done second time under this Mission.



In this Workshop discussions were held in respect of control of pollution occurring in Ulhas River, Waldhuni, Kameri, Kubanvari Rivers in Thane District, removal of encroachments there, doing tree plantation, generating public awareness.

Prof. Snehal Donde explained in very simple words about river, its definition, its important constituents, its flowness. Plantation of trees along Rivers (Riparian Zone) is very much necessary. (Living Planet 2019 Report 69% wildlife is declined) No cement concreting work is permissible in the river bed. While inspecting it the said issue has come to notice and it is instructed for urban local bodies to take immediate action.

Urban local bodies (ULB) to purchase updated machine for checking STP sample. In the present circumstances it is necessary to carry out radical changes in STP machine and she has mentioned that effluent water should as far as possible be disposed of by natural method.

Both the technologies (Lagoon) Soti Bio Technology (SBT) are useful for STP process bamboo tree plantation is useful. By the educational institutions creating public awareness by using Puppetry show will be very effective.



600

She mentioned that by Urban Local Bodies (ULB) doing survey of Rivers by drones if Action Plan is prepare for their cleanliness work can be done effectively.

It was instructed that Urban Local Bodies should test samples of water from rivers, nalahs, talaos, effluent water from their Wards and submit report thereof which will facilitate in preparing the Final Report.

There are water hyacinths to a large extent in Ulhas River which should be removed in a suitable manner. Water hyacinth can be reused to a large extent. She mentioned that Bhiwandi Mahanagarpalika are implementing measures in respect of effluent water from the Abattoir flowing into Kamvari River.

She instructed that it is necessary to install CCTV camera, environment-compliant immersion board near Ganpati Immersion Ghat in Kalyan Dombivli Mahanagarpalika.

The concerned Nagarpalika, Nagar Parishad should submit information on the following issues to Thane MNP.

1. Water supply – in million ltrs. per day
2. Effluent water output – in million ltrs. per day
3. Total working STP – number (process) and capacity – MLD



4. Total working STP - number (process) and capacity - progress of work
5. Total private STP - number (process) and capacity - MLD
6. River Pollution in the Area and Status Report - Name of River, its flow, nalahs joining it.
7. Project being done for control of pollution on the nalah -
8. Information of new process being implemented -
9. Aforesaid information about public awareness being done through schools.
10. Information and GPS photographs if encroachments in river/creek bed have been evicted.

It is expected to prepare Action Plan for reducing pollution in the rivers, conservation of rivers, and doing communication with the public in his regard under the Government's undertaking of Chala Januya Nadila. As per Government Resolution of 2018 vide order of the Green Tribunal River Rejuvenation Committee has been set up in the State. Thereafter under Swatantryacha Amrut Mahotsav of the Government, District-level Committee has been set up for Chala Januya Nadila Misson. Its second meeting is being held.

The Government's undertaking of Chala Januya Nadila has been commenced with effect from 15 August 2022 with the objective of conservation of total 75 Rivers. In Thane District



602

there are Ulhas, Kamri, Kumbhavse and Waldhuni Rivers and they are to be conserved. Duration of the said Mission has been extended upto 31.03.2026. According to that the Additional Commissioner, Thane MNP Shri Prashant Rode has given directions to all representatives of Mahanagarpalikas and representatives of Nagarparishad present to prepare Action Plan.

In today's meeting competent authority of the Local Autonomous Body is present. He should implement the said Mission very impressively and in an effective manner. Thane District Coordinator Prof. Snehal Donde Madam was thanked for guidance given by her under the said Mission from time to time.

Sd/-

(Prashant Rode)

Additional Commissioner (2)

Thane Mahanagarpalika, Thane

Copy submitted to: Hon'ble Commissioner So., submitted for information.





PCC Head Office <pcctmc.ho@gmail.com>

इतिवृत्तांत - "चला जाणुया नदीला" या अभियांच्या अनुषंगाने जिल्हास्तरीय बैठक दिनांक
02.02.2024

1 message

PCC Head Office <pcctmc.ho@gmail.com>

Fri, Feb 23, 2024 at 6:05 PM

To: eedeainagekdmc@gmail.com, eckdnrcenvironment@gmail.com, wsobnrcmc@gmail.com, tmc230@gmail.com,
tmc366@rediffmail.com, "Dr. Snehal Dondo" <Drshohaldondo@gmail.com>, oetmidkalwa@gmail.com,
Hiralifoundation@gmail.com, Kbmc123@gmail.com, RO Thane <Rothane@mpcb.gov.in>
Cc: "ADMC-2 Tmc." <admc2@thanecity.gov.in>, mc <mc@thanecity.gov.in>

Respected sir/madam
Please find the attachement
..

Regards,

M. S. S.

Chief Environment Officer
Pollution Control Department
Thane Municipal Corporation
Ground Floor, Thane
Tel: +91 22 2555 1111

इतिवृत्तांत.pdf
960K

TRUE COPY
ADVOCATE





सत्यमेव जयते

कार्यकारी अभियंता, ठाणे पाटबंधारे विभाग, कळवा (ठाणे)

सहकार विद्यालयासमोर, जुना मुंबई-पुणे महामार्ग, कळवा (ठाणे) ४००६०५

दूरध्वनी क्रमांक :- ०२२-२५३००६६४

Email:- eetmidikalwa@gmail.com



604

जा. क्र. ठापावि/लेशा २/१३५४/२०२४.

दिनांक :- १३/०३/२०२४.

नोंदणी पोहोच डाकेने/हस्तेपोहोच

प्रति,

मे. ए. डी. इंजिनियर्स,

२०, ओक्स, फ्लॉट नं. ०८,

४ था मजला, मयूर कॉलनी, कोथरुड, पुणे.

PAN No. AACFA6120D

GST NO. 27AACFA6120D1Z3

विषय:- कार्यारंभ आदेश:- बालमुनी नद्याच्या पूरेशा (Redline & BlueLine) निश्चित करण्याचे काम.

संदर्भ:-

१. आपण सादर केलेली ई निविदा सूचना क्र. १२_४ सन २०२३-२४.
२. या कार्यालयाचे पत्र जा. क्र. ठापावि/लेशा २/१२३६/२०२४, दि. ७/०३/२०२४.
३. आपले दि. ११/०३/२०२४ रोजीचे अतिरिक्त सुरक्षा अनामत रक्कमे बाबतचे पत्र.
४. या कार्यालयाचे पत्र जा. क्र. ठापावि/लेशा २/१३०३/२०२४, दि. १२/०३/२०२४.
५. आपले दि. १२/०३/२०२४ रोजीचे प्रारंभिक सुरक्षा अनामत रक्कमे बाबतचे पत्र.

संदर्भ पत्र क्र. ६ अन्वये आपण उपरोक्त कामाची प्रारंभिक १ टक्के सुरक्षा अनामत रक्कम रु. २२,०००/- द्यायची आहे. या पत्राची क्र. ०४४९५८६ अन्वये घनाकर्षाद्वारे जमा केली आहे. तसेच आपली निविदा अंदाजपत्रकीय रक्कम रु. २२,९५,०४८/- (अक्षरी रुपये एकवीस लक्ष पंचाशत हजार अष्टशतसहस्र मात्र) अंदाजपत्रकीय दरापेक्षा १८.२१% कमी दराने सादर केल्याने अतिरिक्त सुरक्षा अनामत रक्कम रु. २,७३,२४०/- महाराष्ट्र बँकेची बँक ग्यारंटी क्र. ००२४३२४IPG००४३५० अन्वये जमा केली आहे. तसेच निविदा दस्तऐवज पूर्ण केले असल्याने रु. १७,९५,३३०/- (अक्षरी रुपये सतरा लक्ष पंचाशत हजार तीनशे तीस मात्र) + १८% GST एकट्या किंमतीची ब-१ निविदा स्विकारण्यात येत आहे.

आपल्या निविदेचा करारनामा क्र. ब-१/२५३/२०२३-२४ असा राहिल.

काम पूर्ण करण्याचा कालावधी कार्यदिश निर्गमित झाल्याच्या दिनांकापासून ०६ महिने विहित करण्यात आला आहे. आपणास विनंती करण्यात येते की, वरील काम आपण उपविभागीय अभियंता, पाटबंधारे उपविभाग क्र.०१, कळवा, जि. ठाणे यांचे मार्गदर्शनाखाली तात्काळ सुरु करावे, काम सुरु केल्याचा दिनांक तसेच कंत्राटतील करावयाच्या कामाचे नियोजनाचा कालबद्ध कार्यक्रम त्वरीत या कार्यालयास सादर करावा. निविदेच्या इतर अटी व शर्ती स्विकृत निविदेप्रमाणे लागू आहे. याची नोंद घ्यावी, ही विनंती.

सोबत:- निविदा सत्पत्र

माहितीचा अधिकार अधिनियम -२००५ अन्वये उपलब्ध करून देण्यात आली आहे

(**मि. म. महाजन**)
कार्यकारी अभियंता,
ठाणे पाटबंधारे विभाग,
कळवा - ठाणे.

प्रत:- उपविभागीय अभियंता, पाटबंधारे उपविभाग क्र.०१, कळवा, जि. ठाणे यांना माहितीसाठी व पुढील कार्यवाहीसाठी.

२/- कंत्राटदाराने काम सुरु केल्याचा दिनांक या कार्यालयास कळवावा



Executive Engineer, Thane Irrigation Department, Kalva (Thane) 605

Opp. Sahakar Vidyalaya, Old Mumbai-Pune Highway,

Kalva (Thane) 400605

Tel: 022 25300664

Out.No. Tha Pa Vi/Lesha 2/1354/2024

Date: 13.03.2024

To,
M/s A.D. Engineers
20, Oaks, Flat No. 08,
4th floor, Mayur Colony, Kothrud, Pune
PAN AACFA6120D
GST NO. 27AACFA6120DIZ3

Subject: Work Order: Work for determining Red-line
and Blue-line of Baldhuni River.

Reference: 1. E-tender No.12_4 Yr 2023-24 submitted by you.

2. Tis office letter Out.No.ThapaVi/ Lesha 2/1236/
2024, dt. 7.3.2024.

3. Your letter dt. 11.03.2024 regarding additional
security deposit amount.

4. This office letter No. Tha Pa Vi/Lesha
2/1303/2024 dt. 12.03.2024.

5. Your letter dt. 12.03.2024 regarding initial
security deposit.

You have deposited the initial 1 percent security deposit of Rs.22,000/- for the above work vide Duplicate Receipt No.0449586 vide D.D. Further, your tender of Rs.21,95,048/- has been submitted by less than the estimated rate of 18.21%, hence the surplus security deposit of Rs.2,73,240/- has been deposited vide Bank of Maharashtra Guarantee No. 0024324IPG004350. Further, the tender documents have been complied with, hence B-1 Tender of Rs.17,95,330/- +18% GST is being accepted.

Your Tender Agreement will be No. B-1/256/2023-24.



Period for completion of the work will be 06 months from the date of issuance of the work order. You are requested to immediately start the above work under the guidance of the Dy. Divisional Engineer, Irrigation Sub Division No. 01, Kalva, Dist. Thane. You will immediately submit to this office the date of commencement of the work and the time bound programme of the planning for the work to be completed as per the contract. Please note that other terms and conditions of the tender will be applicable as per the accepted tender.

Encl: True copy of Tender.

Sd/-
(N.D. Mahajan)
Executive Engineer
Thane Irrigation

Copy to: Dy. Divisional Engineer, Irrigation sub Division No.01,
Kalva, Dist. Thane, for information and further action.
2/- Please inform the date of commencement of the
work by the contractor.

Copy to: Auditor-4 (Divisional Office).



MARKING BLUE LINE, YELLOW LINE AND RED LINE UNDER
WALDHONI RIVER.

TALUKA- AMBARNATH, DISTRICT-THANE

PREAMBLE

A flood can be defined as "a temporary covering by water of land normally not covered by water." This includes floods from nallas & rivers, floods from heavy rain and floods from the sea due to high tide. Floods are one of the disastrous extreme hydrological events responsible for the thousands of casualties and great economic damage. The flood's impact is so devastated that it is one of the critical reasons for people's migration. Some of the long-term factors like climate change, land-use changes, and river morphological changes affect the flood intensities and their impact on the region. Reservoir operation, snowmelt, and extreme rainfall are also significant reasons for the floods. The extreme rainfall events cause flood events and further intensified due to anthropogenic reasons like rapid urbanization and poor drainage infrastructure.

माहितीचा अधिकार अधिनियम - २००५ अन्वये

उपलब्ध करून देण्यांत आली आहे

A flood zone marking is extremely important to ascertain the inundation area for the habitation along the river banks (like cities, towns and villages). The flood zone marking will minimize the loss of life, properties along with the environmental damage during floods by giving permission for land usage in the prohibitive and restrictive zones. Another most important need of marking the HFL is to provide safe passage to the floods water. This type of marking will help in removal of encroachment to keep required clear waterway for the passage of flood water without causing damage to the habitants and the properties.

The meeting was held at chamber of Chief Secretary, Govt. of Maharashtra Dt. 17-09-2013. In this meeting honorable Chief Secretary instructed to carry out marking of H.F.L. for all rivers in Maharashtra has issued directives for calculating floods of 1 in 25 year and 1 in 100 year frequencies and carrying out simulation study in HEC-RAS software are detailed on top priority.

Technical Circular DSO/PB-4/1582, dated 16/11/2015 has directed how to work out the floods i.e. Red and Blue line. Also the Collector of Thane District constantly demands High Flood Line (HFL) marking river plans in Thane District. This HFL will be helpful for the habitats in the basin and more preferably along the river bank, to plan the developments. It has therefore been decided to carry out these studies, along with necessary field surveys and also necessary hydrological studies for demarcating HFL.

AGREEMENT FORM B-1**PERCENTAGE RATE TENDER & CONTRACT FOR WORKS**

DEPARTMENT : WATER RESOURCES DEPARTMENT
REGION : CHIEF ENGINEER, WATER RESOURCES DEPARTMENT,
MUMBAI
CIRCLE : THANE IRRIGATION CIRCLE, THANE
DIVISION : EXECUTIVE ENGINEER, THANE IRRIGATION DIVISION,
KALWA-THANE , TAL. THANE, DIST. THANE
Name of work : Marking Blue Line, Yellow Line, & Red Line under Ulhas
River, remaining length from Mohane Bandhara to Thane
Creek Tal-Kalyan, Dist-Thane.

General Rules and Directions for the Guidance of Contractors.

- All works proposed to be executed by contract shall be notified in a form of invitation to tender pasted on a board hung up in the office of the **Executive Engineer, Thane Irrigation Division, Kalwa-Thane , TAL. THANE, District Thane Pin Code No.421603 and signed by the Executive Engineer, Thane Irrigation Division, Kalwa-Thane , TAL. THANE, District Thane Pin Code No.421603.**

This form will state the work to be carried out as well as the date for submitting and opening tenders, and the time allowed for carrying out the work, also the amount of earnest money to be deposited with the tender and the amount of security deposit to be deposited by the successful tenders and the percentage, if any, to be deducted from bills. It will also state whether a refund of a quarry fees, royalties, dues and ground rents will be granted. Copies of the specification, designs and drawings, estimated rates, scheduled rates and any other documents required in connection with the work shall be signed by the Executive Engineer for the purpose of identification and shall also be open for inspection by contractors at the office of the **Executive Engineer, Thane Irrigation Division, Kalwa-Thane , TAL. THANE, District Thane Pin Code No.400605** during office hours.

Where the works are proposed to be executed according to the specifications recommended by a contractor and approved by a competent authority on behalf of the Governor of Maharashtra such specifications with designs and drawings shall form part of the accepted tender.

- In the event of the tender being submitted by a firm, it must be signed by each

Validity unknown thereof, and if the event of the absence of any partner, it shall be

माहितीचा अधिकार अधिनियम - २००५ अन्वये

उपलब्ध करून देण्यांत आली आहे

NARENDRA DADOOJI MAHAJAN
I attest to the accuracy and authenticity of this
document.
Executive Engineer, Thane Irrigation Division
Kalwa
05.02.2024 18:39

ENGINEERS,OU=NA,CN=S

ISHWARAPPA ANGADI

Contractor

No. of Correction

SDE,Irr.SubDiv.No.1

Executive Engineer

TRUE COPY
ADVOCATE

AGREEMENT - A.S

From: Dr. Snehal Donde drsnehaldonde@gmail.com
Subject: Fwd: Chala januya nadila abhiyan
Date: 3 April 2025 at 1:22 PM
To: Ronita Bhattacharya ronita.b6@gmail.com

SD 609

Pls ignore previous mail
"Vision where Passion meets Purpose of inspiring & transforming lives"
Sincerely

Dr (Mrs) Snehal Subhash Donde
MSc, PhD (Zoology) EMBA, PGDEM, MEM, PhD (MS),
Fulbright Scholar, Washington DC, Fulbright Foreign Scholarship Board & United States Bureau of Education & Cultural affairs,
Jalnayak Govt of Maharashtra (Thane & Mumbai), Member, World Water Council & Core Member Indian River Basin Council,
Chairperson, Clean & Healthy Rivers Committee, Microbiologist Society, India
Dean Administrative Affairs, BRC, GEV, Affiliated to University of Mumbai.
Mob. 9819088651, 9167698570

----- Forwarded message -----

From: Dr. Snehal Donde <drsnehaldonde@gmail.com>
Date: Thu, 3 Apr 2025, 1:21 pm
Subject: Re: Chala januya nadila abhiyan
To: AMBARNATH MUNICIPAL COUNCIL <chiefofficerambarnath@gmail.com>
Cc: <seticthn@gmail.com>, "का. अ. ठाणे पाटबंधारे विभाग, कळवा" <eetmidkalwa@gmail.com>, RO Kalyan <rokalyan@mpcb.gov.in>,
जिल्हाधिकारी ठाणे <collectorofficethane@gmail.com>

Dear Gaikwad Sir,
CO AMC
Greetings!

Pointwise is my response to your report of CJN minutes compliances. Please take note of the following points;
1- as per old records nallah was term used for stream orders and kindly note that in olden days temples used to be established on bank of river and not literal meaning nallah (drainage), as river water is considered holi and sacred
2- regarding irrigation dept mentioning that it is not notified, letter is dated of year 2022 and thereafter. However, kindly note that to notify this river and demarcation of blue line red line flood line Kalwa division Jalsampada office under Mr Bodke DE has already completed survey work in 2023, after tender process and work order, the report is submitted to Chief engineer for approval. I have also followed up with Mr Naik Chief engineer and requested to speed up notification of Waldhuni, as it is delayed for more than a year. Also a joint meeting was recently conducted in Superintendent engineer office to get the status report. An RTI was also filed to get the work order as right status is concealed.
3- instead of all that is proposed in the temple tourism project, please note that as AMC has never priorities to treat the sewage and establish SBT as suggested time and again, that untreated sewage continue to be discharged in the stream flowing in front of the temple. Instead of concretizing river bed affecting the water percolation and putting this river in a pipe is mindless work. It is responsibility of Municipal administration to treat sewage with effective model. Satellite image shows that 2015 onwards concretization and cornering of the river with sewage to put it in pipeline has been executed. Temple premises will be clean and beautiful if ecological flow and biodiversity is allowed to flourish. And necessary facilities created for garbage disposal along with sewage treatment.
It is no way a solution to concretize river bed to keep temple premises clean.
All over the municipal area issues of garbage is prominent, due to mismanagement.
4- Environment clearance is important in every case. As River Rejuvenation Committee (RRC) is non functional in Thane region although since 2018 as per ngt order and MPCB being member secretary are required to submit quarterly compliance reports, Hence I have discussed with Mr Nipurte in Collector office, urban development dept, as he is nodal officer given by the collector for compliances of river related work and activating RRC. Therefore, kindly consult with this committee too before carrying out any work on Waldhuni river please. All the other approval documents issued by various departments to give approval for temple ghat construction is contradictory, in my views. Hence need to be considered for varification. Therefore we request you to keep the ghat work on hold.
5- yes for shiv mandir development work we had requested to call a joint meeting for the work to be executed with consultative approach, but in presence of our team of river experts and Jalprahari, which was not done. Hence we request you to again conduct a meeting.
Please note that as per ASI recognition to the temple as heritage, display board signify that up to certain mts no work can be carried out. Even this has not been addressed in the said minutes of meeting. And ghat work is in violation of such norms.
Also note that geotechnical mapping, hydrogeology and hydraulics survey is not conducted at all prior to the ghat work initiation. During the monsoon time we have witnessed flooding in the area as well as shivling submerged in gutter water. As all drainage is put to onside towards the temple.
I request you to visit the place and do needful as requested and demonstrations presented before Previous CO and additional CO, about impactful SBT technology for sewage treatment.
As you have given examples of Nashik, Alandi and Varanasi, for similar temple tourism and beautification, kindly procure right informations as in Nashik there is HC order where NEERI has submitted report for deconcretization. Same is the case with other two sites you have mentioned. I shall share with you information if required.
Instead of concretization and beautification we need to first work on sewage treatment and garbage management, as air quality is also affected.

7- yet dismantling of textile units not done
Looking forward to your prompt action in all the above, with scientific understanding please.
Warm regards
Jalnayak Dr Snehal Donde

"Vision where Passion meets Purpose of inspiring & transforming lives"
Sincerely

Dr (Mrs) Snehal Subhash Donde
MSc, PhD (Zoology) EMBA, PGDEM, MEM, PhD (MS),
Fulbright Scholar, Washington DC, Fulbright Foreign Scholarship Board & United States Bureau of Education & Cultural affairs,
Jalnayak Govt of Maharashtra (Thane & Mumbai), Member, World Water Council & Core Member Indian River Basin Council,
Chairperson, Clean & Healthy Rivers Committee, Microbiologist Society, India
Dean Administrative Affairs, BRC, GEV, Affiliated to University of Mumbai.
Mob. 9819088651, 9167698570

On Wed, 2 Apr 2025, 7:16 pm AMBARNATH MUNICIPAL COUNCIL, <chiefofficerambarnath@gmail.com> wrote:



683

610

Respected Sir / Madam,
Please download the attached file.

Yours Faithfully,

Ambarnath Municipal Council

Contact No. :- 0251-2682353

*Plant trees, save trees.
Please print only if necessary. !!*

TRUE COPY
ADVOCATE





कार्यकारी अभियंता, ठाणे पाटबंधारे विभाग, कळवा (ठाणे)

सहकार विद्यालयासमोर, जुना मुंबई-पुणे महामार्ग, कळवा (ठाणे) ४००६०५

सत्यमेव जयते

दूरध्वनी क्रमांक :- ०२२-२५३००६६४

Email:- eetmidkalwa@gmail.com



611

जा. क्र. ठापावि/प्रशा-१/लोप्रमा/वालधूनी/ १५५५ /सन २०२४

दिनांक :- ०१/०४/२०२४

प्रति,

मुख्याधिकारी,
अंबरनाथ नगरपरिषद,
अंबरनाथ

विषय: अंबरनाथ पश्चिमेकडील प्राचीन शिवमंदिर येथे असलेल्या वालधुनी नदीच्या पात्राचे बेकायदेशीररीत्या कौंक्रीटीकरण केलेबाबत...

निवेदन — अॅड. श्रीमती सरिता खनचंदानी

- संदर्भ:**
- १) जलनायक डॉ. स्नेहल दोंडे, यांनी दिनांक १७/०५/२०२३ रोजी केलेला वालधुनी नदी पाहणी दौरा
 - २) या कार्यालयाचे पत्र क्र.ठापावि/प्रशा-४/२४४२/२०२३, दिनांक २७/०६/२०२३
 - ३) अॅड. श्रीमती सरिता खनचंदानी यांचे दिनांक ०२/०३/२०२४ रोजी प्राप्त ई-मेल
 - ४) अॅड. श्रीमती सरिता खनचंदानी यांचे Legal Notice -२ प्राप्त दिनांक ०६/०३/२०२४

विषयांकित प्रकरणी, अंबरनाथ पश्चिम येथील प्राचीन शिवमंदिर येथे असलेल्या वालधुनी नदीच्या पात्राचे बेकायदेशीररीत्या कौंक्रीटीकरण केलेबाबत अॅड. श्रीमती सरिता खनचंदानी यांनी केलेली तक्रार संदर्भ क्र. ३ व ४ अन्वये, प्राप्त झाली असून त्याची छायांकित प्रत सोबत जोडण्यात येत आहे. प्राप्त तक्रारीच्या अवलोकन केले असता प्राप्त तक्रार हि अंबरनाथ नगरपरिषद हद्दीतून वाहणाऱ्या वालधुनी नदीवरील झालेले अनाधिकृत अतिक्रमणे / बांधकामाबाबत आहे.

यापूर्वी "स्वातंत्र्याचा अमृत महोत्सव" अंतर्गत "चला जाणुया नदीला" या अभियानांतर्गत डॉ. स्नेहल दोंडे, जलनायक, जलसंपदा विभाग व अंबरनाथ नगरपरिषद, अंबरनाथ यांचेकडिल क्षेत्रीय अधिकारी यांचेसमवेत दिनांक १७/०५/२०२३ रोजी वालधुनी नदीची पाहणी करण्यात आली होती. सदर पाहणी दरम्यान निदर्शनास आलेल्या वस्तुस्थितीचे अनुषंगाने वालधुनी नदीच्या प्रवाहात असलेली अडथळे/बांधकामे काढून नदीप्रवाह पुर्ववत करणे, जलप्रदुषण कमी करणे, नदी/नाल्यां किनारी असलेली अवैध बांधकामे निष्कासित करणे इ. चे अनुषंगाने आपले स्तरावरून आवश्यक कार्यवाही होणेबाबत आपणास या कार्यालयाचे संदर्भीय पत्र क्र. २ अन्वये कळविण्यात आले होते. विषयांकित प्राप्त तक्रारीचे अनुषंगाने पुनःश्च कळविण्यात येते की,

नदी नाल्यांची मालकी, त्यावर व त्यालगत करण्यात आलेली बेकायदा बांधकामे, अतिक्रमणे काढण्याबाबत, नद्या नाल्यांमध्ये टाकण्यात आलेला घनकचरा, राडारोडा काढण्याबाबत खालीलप्रमाणे कायदेशीर तरतुदी व शासनाचे मार्गदर्शक सुचना उपलब्ध आहेत.

- १) महाराष्ट्र जमीन महसूल कायदा १९६६

I. कलम २० —

"All public roads, lanes and paths, the bridges, ditches, dikes and fences on, or beside, the same, the bed of the sea and of harbours and creeks below the high water mark, and of rivers, streams, nallas, lakes and tanks and all canals and watercourses, and all standing and flowing water, and all lands wherever situated, which are not the property of persons legally established, in or over the same, and except as may be otherwise provided in any law for the time being in force, are and are hereby declared to be, with all rights in or over the same, or appertaining thereto, the property of the State Government and it shall be lawful for the Collector, subject to the order of the Commissioner, to dispose of them in such manner as may be prescribed by the State Government in this behalf, subject always to the rights of way, and all other rights of the public or of individuals legally subsisting."

II. कलम ५० (i) —

"In the event of any encroachment being made on any land or foreshore vested in the State Government (whether or not in charge of any local authority) or any such land being used for the purpose of hawking or selling articles without the sanction of the competent authority, it shall be lawful for the Collector to summarily abate or remove any such encroachment or cause any article whatsoever hawked or exposed for sale to be removed; and the expenses incurred

therefore shall be livable from the present condition of the land encroached upon or used as aforesaid."

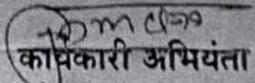
महाराष्ट्र जमीन महसूल कायदा १९६६, मधील उपरोक्त कलमानुसार शासकीय जागांची मालकी जिल्हा प्रशासनाची / जिल्हाधिकारी यांची असून त्यांनी शहरातील नदी / नाले यांचे काठावर अनाधिकृतपणे होणारी अतिक्रमणे व शहरी भागातील घनकचरा याबाबत नियंत्रण ठेऊन संबंधीत महापालिका, नगर विकास विभाग, आदि नागरी स्वराज्य संस्थां यांचेकडून ते वेळीच काढून घेणे आवश्यक आहे.

- २) महाराष्ट्र प्रादेशिक नियोजन व नगररचना कायदा १९६६ मधील कलम ५२ ते ५८ अन्वये, नियोजन विभागाच्या परवानगीव्यतीरीक्त केलेली सर्व बांधकामे, भराव इ. यांना अतिक्रमणे/ अनाधिकृत बांधकामे समजून यावे व या अतिक्रमणांची अनाधिकृत बांधकामांची नोंद करणे, नोटीस बजावणे व जिल्हा प्रशासन विभाग, स्थानिक स्वराज्य संस्था, पोलिस विभाग यांच्या सहाय्याने काढून टाकणे इ. नमूद करण्यात आले आहे. सदर कलमांप्रमाणे शहरातील वाढती अतिक्रमणे व अनाधिकृत बांधकामांबाबत आवश्यक तसेच प्रतिबंधात्मक कार्यवाही होणे आवश्यक आहे.
- ३) जलसंपदा विभागाचे शासन निर्णय क्र. पुरनि-२०१८/(१८२/२४३/८९/सिंब्य.(महसूल), दिनांक ०३/०५/२०१८ व जलसंपदा विभागाचे शासन निर्णय क्र. पुरनि-२०१८/(१८२/२४३/८९/सिंब्य.(महसूल), दिनांक १०/०७/२०१९ अन्वये पुराचा संभाव्य धोका टाळण्यासाठी पुररेषेच्या आत कोणतेही बांधकाम न होण्याच्या दृष्टीने पुररेषेची आखणी करणे व निषिद्ध व नियांत्रित क्षेत्राचा उपयोग करण्याबाबत दिलेल्या मार्गदर्शक सूचनांचे अनुषंगाने स्थानिक स्वराज्य संस्थांनी बांधकाम परवानगी देऊन त्याबाबत नियंत्रण ठेवणे आवश्यक आहे.
- ४) नगर विकास विभागाचे शासन निर्णय क्र. टिपीएस-१८१५/प्र.क्र.३५९/१५/नवि-१३, दि. ०६/०५/२०१६ अन्वये "दर ६ महिन्यांनी अद्ययावत उपग्रह छायाचित्रे उपलब्ध करून घेऊन दरम्यानच्या कालावधीत होत असलेल्या अतिक्रमणांवर / अनधिकृत बांधकामांवर प्रभावी पध्दतीने सांनियंत्रण ठेवावे. तसेच यास्तव अशा अनधिकृत बांधकामांवर नोंद करणे, सांबांधितांना नोटीस देणे व तत्संबंधाने वेळोवेळी करावयाच्या कायववाहीसाठी आवश्यक ती सांगणक प्रणाली नियोजन प्राधिकरणांनी सत्वर विकसित करावी व पुर्ततेबाबत शासनास अवगत करावे." असे नमूद केले आहे.

उपरोक्त शासन नियमाप्रमाणे शहरामधील होत असलेली विकास कामे ही नदी नाल्यांकाठी होणाऱ्या अनाधिकृत बांधकामे, अतिक्रमणे व राडारोडा यास कारणीभूत असल्यामुळे उपरोक्तप्रमाणे नदीलगत अतिक्रमणे, अनाधिकृत भराव काढणे इ. शहरातील नागरी संस्थांकडून याबाबत वेळीच कार्यवाही करणे अपेक्षित आहे. त्याप्रमाणे विषयांकित अर्जाचे अनुषंगाने वालधुनी नदीपात्रातील अनाधिकृत बांधकामे, भराव इ. काढून टाकण्याबाबत आपले विभागामार्फत अनुषंगीक कार्यवाही तातडीने करण्यात यावी, हि विनंती.

हे आपल्या माहितीसाठी व पुढील कार्यवाहीसाठी सविनय सादर.

सोबत - वरीलप्रमाणे


कार्यकारी अभियंता
ठाणे पाटबंधारे विभाग
कळवा-ठाणे

- प्रत: मा. जिल्हाधिकारी, जिल्हाधिकारी कार्यालय, ठाणे यांना माहिती व पुढील कार्यवाहीस्तव सविनय सादर.
 प्रत: मा. अधीक्षक अभियंता, ठाणे पाटबंधारे मंडळ, ठाणे यांना माहितीस्तव सविनय सादर.
 प्रत: उपविभागीय अभियंता, पाटबंधारे उपविभाग क्र.१, कळवा-ठाणे यांना माहितीसाठी.
 प्रत: डॉ. स्नेहल दोंडे, जलनायक, चला जाणुया नदीला अभियान यांना माहिती व पुढील कार्यवाहीसाठी.
 प्रत: अॅड. श्रीमती सरिता खनचंदानी यांना माहिती व पुढील कार्यवाहीसाठी.

ENGLISH TRANSLATION

613

**EXECUTIVE ENGINEER, THANE IRRIGATION
DEPARTMENT, KALWA (THANE)**

Opposite Sahkar Vidyalaya, Old Mumbai-Pune Highway,

Kalwa (Thane) 400605

Telephone Number:- 022-25300664

Email:- eetmidkalwa@gmail.com

JA.KR.THAPVI/PRASHA-1/LOPRAMA/WALDHUNI/1555/ SAN

2024

Date:- 01/04/2024

To,

The Chief Officer,
Ambarnath Nagarparishad,
Ambarnath

Subject: Illegal concretisation of Waldhuni River bed near
the ancient Shivmandir at Ambarnath West...

Reference: 1) Water Master Dr. Snehal Donde's site visit
tour to Waldhuni River on 17/05/2023.
2) This Office letter KR.THAPVI/PRASHA-
4/2442/2023, dated 27/06/2023



614

- 3) Adv. Srimati Sarita Khanchandani's e-mail dated 02/03/2024
- 4) Adv. Srimati Sarita Khanchandani's Legal Notice-2 dated 06/03/2024

With reference to the above subject, vide complaints at Reference Nos.3 and 4 made by Adv. Srimati Sarita Khanchandani about the bed of Waldhuni River at the ancient Shivmandir in Ambarnath West being concretised have been received and copies thereof are enclosed herewith. On perusing the complaints received it relates to the illegal encroachment / construction done in the bed of Waldhuni River flowing within the limits of Ambarnath Nagarparishad.

Earlier in the "Chala Januya Nadila" under "Swatantrayacha Amrut Mahotsav" Dr. Snehal Donde, Water Master, Water Resources Department Ambarnath Nagarparishad, Ambarnath along the with Regional Officials inspected Valdhuni River on 17/05/2023. In the status observed during the said inspection you were informed vide this Office letter at Reference No.3 to take necessary action at your level for removal of obstructions/construction in the flow of Waldhuni River and restoring the River to normalcy, reduce water pollution, evict illegal constructions along the banks of the



River/Nala etc. With reference to the complaints on the above subject you are once again informed that,

615

Following legal provisions and Government guidelines are available as regards ownership of river nalas, illegal constructions done thereon and nearby, eviction of encroachments, solid waste disposed in river nalas, removal of radaroda.

- 1) Maharashtra Land Revenue Code 1966

I. Section 20 -

All public roads, lanes and paths, the bridges, ditches, dikes and fences on, or beside, the same, the bed of the sea and of harbours and creeks below the high water mark, and of rivers, streams, nallas, lakes and tanks and all canals and watercourses, and all standing and flowing water, and all lands wherever situated, which are not the property of persons legally capable of holding property, and except in so far as any rights of such persons may be established, in or over the same, and except as may be otherwise provided in any law for the time being in force, are and are hereby declared to be, with all rights in or over the same, or appertaining thereto, the property of the State Government and it shall be lawful for the Collector, subject to the order of the Commissioner, to dispose of them in such manner as



616

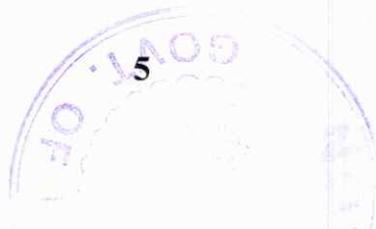
may be prescribed by the State Government in this behalf, subject always to the rights of way, and all other rights of the public or of individuals legally subsisting."

II. Section 50 (i) –

"In the event of any encroachment being made on any land or foreshore vested in the State Government (whether or not in charge of any local authority) or any such land being used for the purpose of hawking or selling articles without the sanction of the competent authority, it shall be lawful for the Collector to summarily abate or remove any such encroachment or cause any article whatsoever hawked or exposed for sale to be removed; and the expenses incurred therefore shall be leviable from the person in occupation of the land encroached upon or used as aforesaid."

As per the aforesaid Sections of Maharashtra Land Revenue Act 1966, ownership of Government lands being with the District Administration /Collector they should regulate the unauthorized encroachments taking place on the banks of rivers / nalas of the City and solid wastes in urban areas and it is necessary to get them evicted on time through the concerned Mahapalika, Urban Development Department, local autonomous bodies etc.

- 2) Vide Sections 52 to 58 of Maharashtra Regional and Town Planning Act 1966 it is mentioned that by treating all constructions, fillings etc. done without permission of the Planning Department as encroachments / unauthorized constructions and to record such encroachments unauthorized constructions, service notices upon them and evict them with assistance of the District Administrative Department, local autonomous bodies, Police Department etc. As per the said Sections it is necessary to take requisite as well as preventive action as regards proliferation of encroachments and unauthorized constructions in the cities.
- 3) Vide Water Resources Government Resolution KR. PURNI-2018 / (182 / 243 / 89 / SINVY.9(MAHSUL), dated 03/05/2018 and Water Resources Government Resolution KR. PURNI-2018 / (182 / 243 / 89 / SINVY.9(MAHSUL), dated 10/07/2019 for preventing possibility of flood to ensure that no constructions whatsoever are done within flood lines to plan for flood lines and with reference to guidelines given for use of prohibited and restricted areas it is necessary to regulate the same by local autonomous bodies giving construction permissions.



618

- 4) Vide Urban Development Department Government Resolution KR.TPS-1815/PR.KR.359/15/NVI-13, dt. 06/05/2016 it is mentioned that *“By making updated satellite photographs available every 6 months to do effective monitoring of encroachments / unauthorised constructions springing up during the intervening period. For this purpose to also keep record of such unauthorised constructions, give notices to those concerned and for actions to be taken therefor from time to time the Planning Authority should promptly develop computer system and apprise Government about fulfilment of the same.”*

As per the aforesaid Government Resolutions as developmental works are responsible for unauthorized encroachments of rivers nalas, encroachment and radaroda as aforesaid it is expected of urban local bodies to evict encroachments, unauthorised filings etc. done near rivers. Accordingly with reference to the subjection application it is requested that related action be taken by your Department to evict the unauthorized constructions, fillings done etc. in the bed of Waldhuni River.



This is humbly submitted for your information and taking further action in the matter.

619

Enclosure - as above

Sd/-

Executive Engineer
Thane Irrigation Department
Kalwa-Thane

Copy: Hon'ble Collector, Collector's Office, Thane, humbly submitted for information and further action in the matter.

Copy: Hon'ble Superintending Engineer, Thane Irrigation Board, Thane, humbly submitted for information.

Copy: The Sub-Divisional Engineer, Irrigation Sub-Division No.1, Kalwa-Thane for information.

Copy: Dr. Snehal Donde, Water Master, Chala Januya Nadila Drive for information and further action.

Copy: Adv. Srimati Sarita Khanchandani for information and further action.



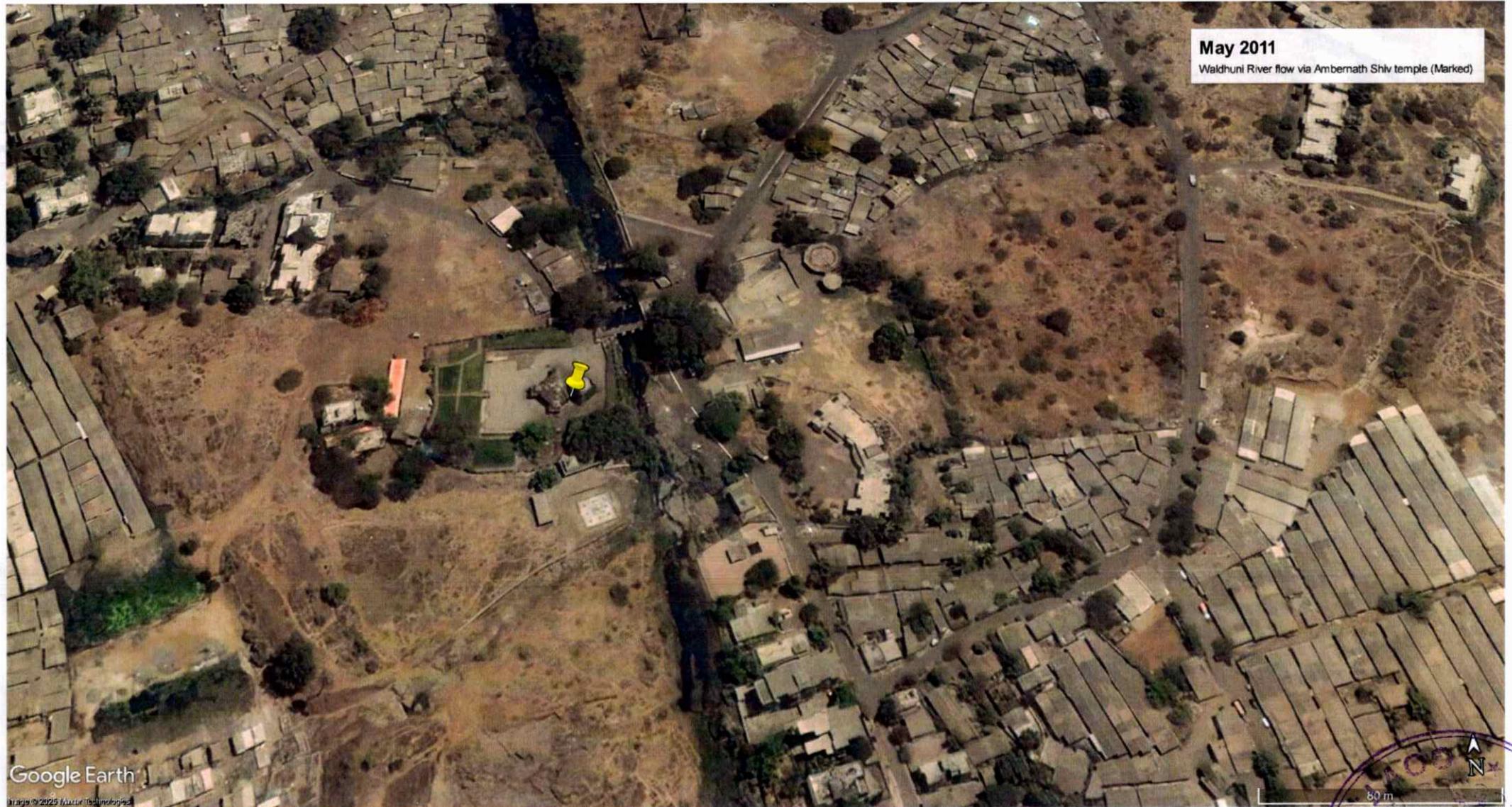
TRUE COPY

ADV. S. KHANCHANDANI

693 ANNEXURE - A.7

620

Google Earth Image - 2011



Handwritten purple ink stamp with illegible text, possibly including 'OF' and 'Regd No.'.

Google Earth Image - 2014



Handwritten text and a circular stamp in blue ink, partially visible at the bottom of the page. The stamp contains some illegible text, possibly a date or location marker.

Google Earth Image - 2015



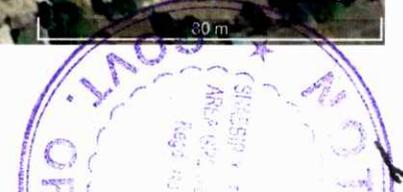
March 2015
Waldhuni River flow via Ambernath Shiv Temple (Marked)

Ambernath Shiv temple

Google Earth

NOT
OFF

Google Earth Image - 2018



697

624

Google Earth Image - 2021



Google Earth

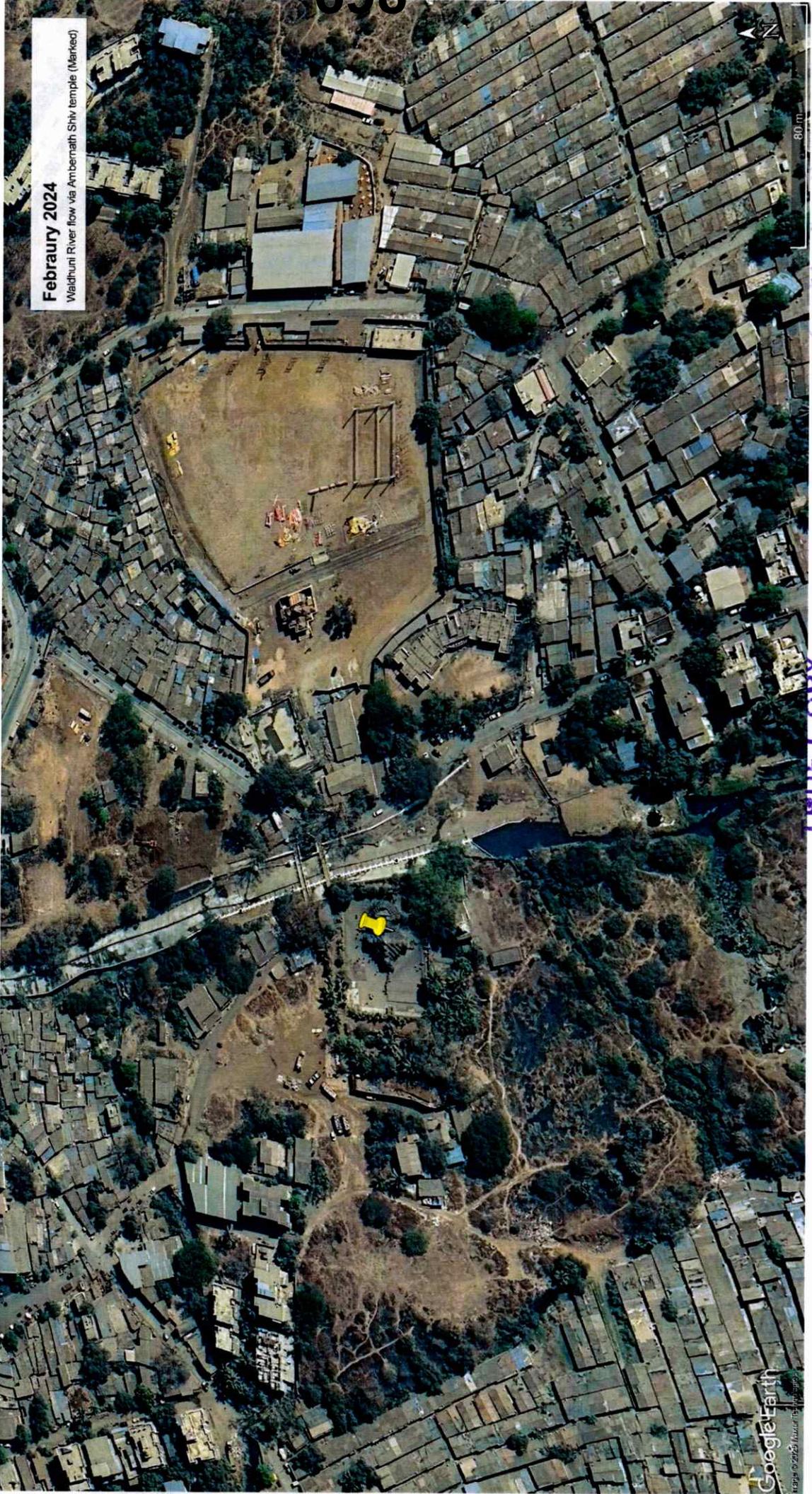
Image © 2021 Maxar Technologies



625

Google Earth Image - 2024

698



TRUE COPY
ADVOCATE

BEFORE THE NATIONAL GREEN TRIBUNAL

SITTING AT PUNE

ORIGINAL APPLICATION NO. 218 OF 2024

Dr (Mrs) Snehal Donde)...Applicant

VERSUS

Union of India and Ors)...Respondents

ADDITIONAL AFFIDAVIT IN REJOINDER ON

BEHALF OF THE APPLICANT

RONITA BHATTACHARYA BECTOR

Advocates for the Applicant

Office No. 17, 1st Floor, Rohit Chambers,

Janmabhoomi Marg, Fort,

Mumbai – 400 001

Email: ronita.b6@gmail.com

